



रवीन्द्र भवन
RAVINDRA BHAVAN G20

Fatorda, Margao - Goa - 403602
Tel: (0832) 2726980, Fax: (0832) 2700023, e-mail: rbm-dac.goa@nic.in

Ref: RBM/GC/MoM/148/2023/329

Dated: 08/08/2023

RAVINDRA BHAVAN,
FATORDA, MARGAO – GOA

Minutes of the 1st General Council Meeting of Ravindra Bhavan, Fatorda Margao held on 20/07/2023.

The 1st meeting of the General Council of Ravindra Bhavan, Fatorda, Margao was held on 20/07/2023 at 11.30 a.m. in the Black Box of Ravindra Bhavan, Margao.

The meeting was presided over by Shri. Rajendra Talak, Hon'ble Chairman.

The Attendance of the following members were present for the 1st General Council meeting held on 20/07/2023 at 11.30 a.m., in the Black Box hall of Ravindra Bhavan, Margao.

1. Shri. Rajendra Talak, Chairman, Ravindra Bhavan Margao
2. Shri. Manohar Borkar, Vice Chairman, Ravindra Bhavan Margao
3. Shri. Agnelo A. Fernandes, Member Secretary, Ravindra Bhavan Margao
4. The Director Art & Culture, Sanskruti Bhavan, Patto, Panaji – Goa
(Attended by Representative – Shri. Raju Gaonkar, (A.A.O. DAC).
5. The Chief Officer, Margao Municipal Council, Margao – Goa,
(Attended by Representative by Mr. Rane – Asst. Taxation Officer (ATO)
6. Shri. Umesh Bhandodkar, Fatorda, Margao.
7. Shri. Mahesh Konekar, Konem, Mardol – Goa.
8. Shri. Paresh Naik, Davorlim, Navelim, Salcete – Goa.
9. Smt. Milagrin Gomes, Agali, Fatorda, Margao - Goa.
10. Smt. Shweta Lotlikar, Fatorda, Margao – Goa.
11. Shri. Anil Pai, Aquem, Margao – Goa.
12. Shri. Nitin Prabhudesai, Savoredm, Margao – Goa.
13. Shri. Savio Mascarenhas, Dattagiri Apt, V.V. Road Margao – Goa.
14. Shri. Gopal Naik, Comba, Margao – Goa.
15. Shri. Dhananjay Mayekar, Malbhat, Margao – Goa.

The following members were absent for the meeting.

1. Finance Secretary, Govt. of Goa, Financial Advisor, Secretariat, Porvorim - Goa.
2. The Collector South Goa, Margao
3. The Dy. Director of Education, South Zone, Margao Goa.

Leave of absence was granted to:

1. Finance Secretary, Govt of Goa, Financial Advisor, Secretariat.

At the outset, the Member Secretary welcomed the Chairman and all the members present and requested all the members to briefly introduce themselves. After ascertaining the requisite quorum was present, the proceedings of the meeting were commenced by the Chairman.

- 1) Agenda item No.1. : To confirm the minutes of the last meeting held on 20/11/2021 and Executive meeting held on 05/01/2022:

It was decided by the Chairman that as the General Council and Executive Council is not fully formed, the confirmation of last General Council Meeting held on 20/11/2021 and Executive meeting held on 05/01/2022 to be taken up in next General meeting.

- 2) Agenda item No. 2: Appointment of members as per provision of clause 9 and sub-clause (IX & X) of the constitution from 9 persons. To finalize the names of the Institutions in the field of dance, music literature, fine arts etc...

The following names of the 9 Institutions for General Council were proposed by Shri. Gopal Naik.

1. Samraat Club of Margao
2. Daivadnya Samaj, Margao
3. Together for Margao
4. Siddhant Gadekar Dance & Fitness Academy
5. Fatorda Yuva Club, Fatorda.
6. NavyuvakHaushi Mandal, Margao.
7. Shri. Dambabale Ghode, Gogol.
8. Kala Rang
9. Ashwamedh

The above institution names were seconded by Shri. Anil Pai.

- 3) Agenda item No. 3 : To elect members as per provision of clause 9 and sub-clause (IX & X) of the constitution 9 person to be appointed working in the

field of dance, music literature, fine arts etc.:

The following names of the 9 Individuals for General Council were proposed by Smt. Milargrin Gomes:

1. Smt. Samira Shaikh
2. Smt. Pratima Bandekar
3. Smt. Shivani Pagi
4. Shri. Abhishek Kakodkar
5. Smt. Sheela Kakodkar
6. Shri. Agnel Furtado
7. Shri. Laxman Parab
8. Shri. Mahesh Pai Kane
9. Shri. John D'Silva

The above 9 individual names were seconded by Smt. Shweta Lotlikar.

4) Agenda item No. 4: To elect 5 members for Executive Council as per clause 14 (VII & VIII) of the constitution:

Names of 5 Individual members on the Executive Board among the above 18 members were proposed by the General Council member Shri. Nitin Prabhudesai and it was placed before the council:

1. Samraat Club of Margao
2. Siddhant Gadekar Dance & Fitness Academy
3. Shri. Laxman Parab
4. Shri. Mahesh Pai Kane
5. Shri. John D'Silva

The above names were seconded by Shri Mahesh Konekar.

5) Agenda item No. 5: To finalize the Canteen and issue of fresh tender:

Tender document was placed before the General Council, since this issue was pending for a long time and people were facing great difficulties whenever they attend any type of programme at R.B.M. Proposed herewith to decide about the commencement of the canteen. The tender document was placed before the Committee.

In the last General meeting held on 20/11/2021, it was resolved to decrease monthly rent of Canteen by 10% of the last rent collected i.e. Rs. 50,500/- + 18% GST = 59590/ and to give preference to Self Help Group only. There was no response even after reducing the rent amount by 10%.

In this meeting it was resolved to reduce further by 10% of the last tendered amount, amounting to Rs.40,905/+ 18% GST, for a period of one year.

It was also decided to form a three-member committee which includes Member Secretary Shri. Agnelo Fernandes, Accountant Shri. Shrikant Velip and Vice Chairman Shri. Manohar Borker for opening and finalization of Canteen Contract on 03/08/2023 and to complete the required the formalities and to issue the work orders.

It was decided by the committee that only registered Self Help Group and with a condition to obtain License from Directorate of Food & Drugs within one month of signing the contract. Also suggested to install the suggestion box. Committee to be in order to check the - quantity, quality, cleanliness and hygiene of the canteen area.

It was resolved that the period of the canteen contract to be extended for a period of one year instead of six months.

It was also resolved to furnish the canteen area by upgrading the seating area and wall décor with murals by some artists after obtaining the required quotations. The estimated cost for refurbishing the Canteen with Chairs and wall murals is Rs.2,50,000/- (Rupees Two Lakh Fifty thousand only).

Proposed by: Shri. Gopal Naik

Seconded by: Shri. Savio Mascarenhas

6) Agenda No. 6: Any other item with the permission of the chair.

a. Illumination of Ravindra Bhavan Road by putting tricolour lights around the electric poles on Ravindra Bhavan Road which was estimated to Rs.1,00,000/- (Rupees One Lakh only) material to be procured after due procedure. Illumination was decided for the dates 14th, 15th & 16th August 2023.

It was decided that the illumination is also to be done for the following festivals and National days:
26th January - Republic Day, 19th December Liberation Day, ID-UIFit,
Ganesh Chaturthi, Diwali, Christmas and 18th June.

Proposed by: Shri.Nitin Prabhudesai

Seconded by: Shri.Dhananjay Mayekar

b. List of AMC's

To prepare the list of all the items which needs AMC with respective to manufacturers and distributors and decide accordingly.
The list of AMC was placed before the general council for the approval as per the enclosed -Annexure- A

It was decided that all the AMC to be given to respective manufacturers and dealers.

c. Display of Digital screens at foyer area and at the entrance gate of RBM -For publicity of programmes and the estimated cost of Rs.5,00,000/- (Rupees Five Lakh only) was approved.

It was decided by the council that Ravindra Bhavan , Margao (RBM) will give the free of cost publicity on social media and at Ravindra Bhavan for all the Tiatr/ Konkani and Marathi Drama and other upcoming programmes on the following conditions:

1. The publicity matter should be received by this office 8 days in advance.
2. Tiatr and others –can give one minute trailer and names of prominent Singer, Actor, Director, Music and any other information related to the programme.
3. The Chairman suggested to make an addition on the booking application to put the condition for the announcement of appeal before the show and during the recess time by the respective organisers. The appeal to be read will be provided by R.B.M. in English, Konkani and Marathi. (The appeal is to take care of the property of Ravindra Bhavan which includes toilet, canteen, auditorium and the venue).

d. Celebration of Satya Narayan Maha Pooja by the staff of RBM on 15th August 2023.

Chairman informed the committee about the celebration of the Satya Narayan Maha Pooja celebration by the staff of RBM on 15th August 2023 in the premises of RBM.

e. To change the Wi-Fi plan of 6 months, comparative statement is placed in the file as Annexure –B

The estimated amount Rs. 3799/- + Rs.1000/- security deposit refundable = 4799/- Approved.

The comparative statement was placed before the General Council. As the rates of DNA was lowest, it was decided to change the Wifi plan from Ethernet Express to DNA (Digital Network Associates Pvt. Ltd.).

f. Technical section approvals for the following repairs and maintenance and purchases. The details as below

- 1) Approval for procurement of new 10HP water pump along with required accessories to pump water from sump to overhead tank at an Est. cost of Rs. 59,000/- excl. GST after following due procedure.
- 2) Approval for renewal of annual Pest Control Service at Ravindra Bhavan Margao, for the year 2023-24 after following due procedure.
- 3) Approval for carrying out repairs and maintenance of stage drapery equipment's at an, Est. cost of Rs. 1, 50,000/- after following due procedure.
- 4) Approval for renewal for Annual Maintenance Service (Comprehensive) of 02 nos. of UPS of 90KVA and 20KVA each for an est. cost of Rs. 1,65,000/- and Rs.80,000/- approx. respectively after following due procedure.
- 5) Approval for procurement of foot lights to be installed at back stage at RBM at an estimated cost of Rs. 25,000/- after following due procedure.

g. Personal Staff for the Chairman as per the Office Memorandum from the dept. of Finance No. 7/11/2012-FIN(DMU) dated 11/12/2017:

Following are the staffs entitled for the office of Chairman:

1. Driver
2. Multi-Tasking Attendant
3. Personal Assistant
4. Personal Secretary

The General Council agreed to grant the personal staff entitled for the office of Chairman.

h. Meeting of Tiatr Fraternity was held on 18/07/23 in the Chamber of Chairman of RBM. 18 Directors/Producers were present for the meeting. The points discussed and to be executed are enclosed -
Annexure - 6h

It was informed to the Director's/Producers that RBM will provide free Social Media/Instagram publicity of their upcoming shows. The publicity material of the show/program to be submitted to the concerned staff 8 days in advance along with one minute trailer.

The estimated cost for the above is Rs. 4,50,000/- approved by the General Council.

i. Ex-Post facto approval of Programmes/Workshops/ Technical Section:

1. Programmes -List of annual programmes as per -Annexure - C enclosed. The total estimate of Rs.1,10,65,000/- approximately was approved.

2. Details of ex-post facto approval for the following programs / workshops organized from January 2022 till date by Ravindra Bhavan, Margao.

- i. Organization of Swami Vivekanand Yuva Sanmelan 2022 on 12th January 2022. Estimated Expenditure was Rs.4,38,000/- Actual expenditure till date Rs. 1,49,140.60/-
- ii. Organization of Death Anniversary of Pai Tiarist Juao Agostinho Fernandes 29th August 2022. Actual expenditure Rs.720/-
- iii. Organization Akash Kandil Workshop from 18th October 2022 to 22nd October 2022 from 2.30 pm. Estimated Expenditure Rs.50,300/- Actual expenditure till date Rs.37,604/-
- iv. Organization of Star Making Workshop 09th December to 12th December 2022, Estimated Expenditure was Rs.53,000/- Actual expenditure till date Rs.46,361/-
- v. Organization of Carol Singing Workshop 14, 15,17, 18 & 19th December 2022. Estimated Expenditure was Rs.41,772/- Actual expenditure till date Rs. 9613/-
- vi. Organization of Prayogsaanj Festival 2023, 20th to 22nd January 2023. Expenditure Rs.4729/-
- vii. Organization of Shivjaynti on 19th February 2023. Actual expenditure Rs.5000/-

General Council approved the above expenditure for the programmes performed by this office.

3. Ex-Post facto approval of Technical Section

The following ex-post facto expenditures as per the list below was approved by the General Council:

- Repairs of auditorium Chairs amounting Rs.8490/- (FEB-2023) M/s. Sufiya Art interiors Zuarinagar.
- Annual Maintenance and Spares & Lubricants for D.G. Set amounting Rs.29,575/- & Rs.28734/- respectively incl. GST. for the year 2022-23.
- Replacement of spare part "Auto Voltage Regulator" for DG set. Rs.86,008/-
- Annual Maintenance of Sound System amounting Rs.95000/- Excl. GST. for the year 2022-23
- Annual Maintenance of Sound System amounting Rs.95000/- Excl. GST. for the year 2023-24
- Servicing of 11KV Transformer for the year 2022-23 amounting Rs.90,120/- excl. GST.
- Servicing of 11KV Transformer for the year 2023 -24 amounting Rs.45,200/- excl. GST.
- Procurement of 02 nos. of 4KW Power Packs in auditorium amounting Rs.99,500/- Excl. GST.
- Servicing of ACB panel for the year 2022-23 amounting Rs.40,955.44/- incl. GST.
- Servicing of ACB panel for the year 2023-24 amounting Rs.41,701.20/- incl. GST.
- Annual Maintenance of Chillers (02 nos.) amounting Rs.1,60,000/- Excl. GST. For the year 2022 - 23.
- Expenditure incurred towards de-scaling of Chillers with chemical circulation & Mechanical brushing for an amount of Rs.14,000/- excl. GST.
- Expenditure incurred towards purchase of Spares/Lubricants and R134 refrigerant for chiller amounting of Rs.62,807.86 and Rs.8, 000/- excl. GST respectively.
- Annual Maintenance of Chiller (01 nos.) amounting Rs. 84,000/- Excl. GST. For the year 2023-24.

The Asst. Accounts Officer of Directorate of Art, Shri. Raju Gaonkar informed that by 2024 all Government Departments as per the circular are directed to purchase electrical vehicle.

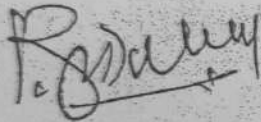
It was also decided by the Council to send the letter for new proposal for the purchase of new vehicle to Directorate of Art & Culture mentioning all facts.

n. To invite Institutions for joint Programmes with R.B.M.

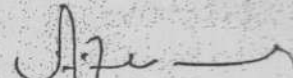
The Chairman suggested new plans in order to provide opportunities to all the Institutions and Schools to organize various activities jointly with Ravindra Bhavan Margao.

In order to provide support and smooth planning of activities it was decided to form a committee with two members from General Council and one member from administration.

The meeting was concluded by vote of thanks to all the General Council members.



(Rajendra Talak)
Chairman



(Agnelo A. Fernandes)
Member Secretary

- Work of replacement of 200 mm DI sluice/gate valve near sump amounting Rs. 68,000.00 excl. GST@18%.

j. Ex-post facto approval for programmes (free of cost)

The Chairman placed for the post facto approval of the programmes organized as per the list of Concessional and Free of Cost programs organized from Jan 2022 till June 2023. List as per Annexure D.

k. IFFI 2023

Chairman also informed the General Council that he has written a letter to the hon'ble Chief Minister to get 30 films during IFFI 2023 for screening at Ravindra Bhavan, Margao and also to send the technical team for the inspection of Ravindra Bhavan, so as to provide the required infrastructure as per IFFI norms to screen the films.

He also informed that the Hon'ble MLA Shri Digambar Kamat has ensured that he will co-ordinate for getting the IFFI infrastructure upgraded for screening of films for IFFI 2023 and also include Ravindra Bhavan as one of the venues.

l. Approval for Accounts from 1.4.2021 to 31.3.2022

The Accountant of RBM briefed the house about the expenditure and incomes of RBM. Balance sheet and accounts were finalized for the financial year 2021-2022 and it was approved. He informed that the finalization of accounts for the financial year 2022-2023 is under process.

Pradeep Kakodar & Associates is the Chartered Accountant and looks after the finalization of the RBM accounts. The annual fees paid till date for the Chartered Accountant is Rs.1,75,000/-.

To continue the services of Chartered Accountant, Pradeep Kakodar & Associates for the 2023-2024 was approved.

m. Approval for the Innova Car repairs.

The Chairman informed the General Council that the estimated Amount is Rs.98,519.00 for repairs of Innova Car. The house proposed for the condemnation of the existing vehicle and sent the proposal for the purchase of new vehicle. The existing vehicle has almost completed 10 years and covered a mileage of 1,75,000 kms.

Annexure A
List of AMCs

Sr. No.	Equipment	Name of Agency	2019-20	2020-21	2021-22	2022-23	2023-24
1.	Elevator/Lift (AMC)	M/s T.K. Elevator Pvt. Ltd. Margao.	Rs. 75,820/- + 18% GST	--	--	₹.1,67,028/- +18% GST (repair & Spare)	--
2.	Transformer (one time servicing)	M/s Sreeja Electricals Verna	₹. 98,800/- +18% GST /-	--	--	₹. 90,120/- +18% GST	₹. 45,200/- +18% GST
3.	Garden Maintenance (AMC)	M/s Goa Forest Dept. Social Forestry, Quepem	₹.15,60,361/-	₹.15,39,842/-	₹.15,27,744/-	₹. 15,29,798/-	₹.15,84,568/-
4.	A.C.B. Panels (one time servicing)	M/s Ramnata Sinai Care Margao	Rs.36,660/- +18% GST	Rs.33,738/- +18% GST	₹.33,789/-+18% GST	₹. 34,708/- +18% GST	₹.35,380/- +18% GST
5.	Pest Control (AMC)	M/s. Vijaya Pest Control Mercas	Rs.66,000/- +18%GST	--	₹.63,720/- (incl. GST)	₹. 63,720/- (incl. GST)	--
6.	Sound System (AMC)	M/s. ACE TECH Panaji	Rs.85,000/- + 18%GST	Rs.85,000/- + 18%GST	₹.85000/- +18% GST	₹.95,000/- +18% GST	₹.95,000/- +18% GST
7.	UPS (Compr. AMC)	M/s. Aplab Limited	Rs.1,55,600/- +18% GST	Rs.1,55,600/- +18% GST	₹.1,55,600/- +18% GST	₹.1,55,600/- +18% GST	--
8.	UPS (Compr. AMC)	M/s Fuji Electric India Pvt. Ltd. (Eastwhile Consul Neowatt)	Rs.66,248/- +18% GST	Rs.58,740/- +18% GST	₹.64,792/- +18% GST	₹.71,270/- +18% GST	--
9.	D. G. Set (AMC)	M/s. Universal Engineers Verna	₹. 25730/- AMC ₹. 17308/- Spares +18% GST	₹. 27385/- AMC ₹. 17771/- Spares +18% GST	--	₹.29,575/- AMC ₹.28734/-Spares +18% GST	--
10.	Chiller (AMC)	M/s. Kirloskar Pvt. Ltd. Pune	--	--	₹.1,60,000/- +18% GST (2 chillers)	₹.1,60,000/- (GST +18%) (02 chillers)	₹.84,000/- + (18% GST) (01 chiller) [other one under warranty]
11.	A. C. Equipments (AMC) (Tender Process)	M/s. Crystal Engineering Ponda.	--	--	--	₹.1,78,600/- (GST +18%)	--

Rs.5501.16 - 288 = Rs.5213/-. The existing telephone line 2726980 most of the time non-connectivity and we pay monthly bill amount for non-service to BSNL inclusive of 18% GST monthly. So the actual amount will be

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RAVINDRA BHAVAN

Fatorda, Margao - Goa 403602

Tel (0882) 2726980 Fax (0832) 2700023, e-mail: rbm dac goa@nic.in

No.:RB/Wifi/112/2023-24/

Dated: 28/06/2023

**THE COMPARISON CHART OF WIFI CONNECTION AT RAVINDRA BHAVAN
MARGAO**

Rates as on 19/06/2020				Extra Charges of Router
Sr.No.	EthernetXpress Rate (GST included) Speed 150Mbps /1.8TB data/FUP 10 Mbps for 6months	DNA Rate (GST included) Speed 100Mbps /1.2TB data/FUP 5 Mbps for 6months	BSNL Rate (Exclusive of GST) Speed 50 Mbps /300 GB per month data/FUP 2 Mbps Unlimited Plan/Broadband 12 months	
6 Months	Rs. 5900/-	Rs. 8408/-	Rs. 8988/-	
Rates as on 23/06/2023				
2.	EthernetXpress Rate (GST included) Speed 150Mbps /1.8TB data/FUP 10 Mbps Rs. 983/per month for 6months	DNA- Speed 100 Mbps Data - 3.5 TB Post FUP - Upto - 100 Mbps. Rs.633/ per month	BSNL High FUP Plans - with one voice connection Fibre TB Plan 100 Mbps till 1500 GB Rs. 777 + 18% = Rs.916/- per month For 6 months	BSNL - Cost of dual Router extra RS. 7500/- DNA - Can use the existing router of Ethernet Xpress
6 months	Rs.5898/-	Rs.3799/-	Rs.5501.16	

Note: Also informed BSNL Bharat Fiber will provide one voice. Our existing telephone line 2726980 can be link to this plan and can be cancelled from the existing BSNL line. Will save the bill of apprx. 288/- inclusive of 18% GST monthly. So the actual amount will be Rs.5501.16 - 288 = Rs.5213/-. The existing telephone line 2726980 most of the time non-connectivity and we pay monthly bill amount for non-service to BSNL.

[Signature]
Jr. Steno

[Signature]
U.D.C. A/c.

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Accts

[Signature]
M.S. Ah

As per Comparative statement DNA is beyond lowest.

[Signature]

Annexure C

Tentative programmes to be organized by Ravindra Bhavan, Margao- Goa from July 23 to March 2024:

Sr .N o.	Date	Programme/Workshops	In Lakhs
1	4 th July 2023	Death Anniversary of Swami Vivekananda	0.05
2	29 th August 2023	Death Anniversary of Pai Tiatrist	0.05
3	August 2023	Ghumat Vadan Workshop	1.50
4	October 2023	2 days Drama festival	6.00
5	October 2023	Dandiya Workshop	1.50
6	October 2023	Navratri Festival	3.00
7	October/November 2023	Akash Kandil Workshop/Competition	1.00
8	November 2023	Workshops for Women's during Vacation	2.00
9	November 2023	Workshops for Children during vacation	2.00
10	30 th November 2023	Birth Anniversary of Bakibab Borkar	1.00
11	December 2023	Carol Singing Workshop/Competitions	1.00
12	December 2023	Pai tiatrist Birth Anniversary	0.05
13	December 2023	Star Making Workshop/Competitions	1.00
14	January 2024	Birth Anniversary of Manohar Rai Sardesai	1.00
15	January 2024	Celebration of Swami Vivekananda (Birth Anniversary)	5.00
16	March 2023 to April 2024	Any other Programmes /Workshops/Events	10.00
17	March /April 2024	Purumeth Fest	15.00
18		Different Competitions	10.00
19	Monthly Programme	Sangarsh Sanman	12.00
20	Monthly Programme	Kavi Sammelan	6.00
21		Workshop on Music, lyrics etc. composition	1.50
22		Sutrasahchalan workshops	1.00
23		Drama festival of prize winners in Konkani, Marathi, Dramas & Tiatr	9.00
24		Celebration of Independence day ,Goa Libration Day , Republic day, Ganesh Chathurti, Diwali, Mohram/Eid, Christmas Celebrations	20.00
		Total	1,10,65,000

Smt. Punam Budalkar

Shri. Narayan Ghode

Smt. Avni Naik

Shri. Pankaj Kolambkar

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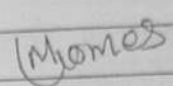
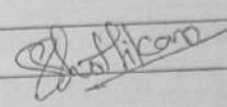
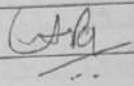
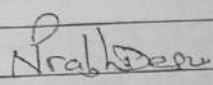
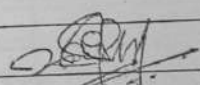
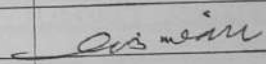
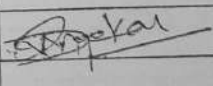
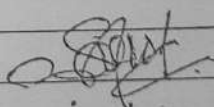

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C.A.

Following Points were discussed and the actions initiated by the Chairman:

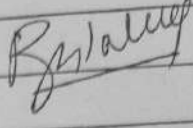
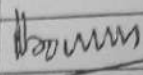
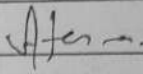
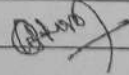
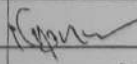

1. Toilets issues
 - a. Action by end of July 2023.
2. Canteen by 10th August 2023
3. Back Gate entry exit specially for the tiatrist buses in out. One of the Directors bus was damaged as there is no locking latch.
 - a. Action – immediately proposed and approved
4. Issuing of Identity Card to the Directors/Producers group, so as to avoid
5. entry of other public through back gate. Parking area back side to be illuminated.
 - a. Action – immediately
6. Artist room toilets and lights at the back stage as ladies specially finds difficult for the entry at green room when the shows are on and to provide foot lights.
 - a. Action - immediately
7. Suggestion of CCTV as lots of robbery takes place when the shows are on and this has been reported to the Directors and producers.
 - a. Action – by one month
8. Monitor 's at the stage and green room are not functioning.
 - a. Action – by one month
9. Street lights at parking area to be illuminated till the back gates.
 - a: Action - Immediately
10. Auditorium - Side of the stage there holes to be taken care and repaired on priority.
 - a. Action – To start the process
11. On – off when the light goes off it takes time to get on. Generator setting to be checked. T.M mentioned it takes 56 seconds, but still the Tiatrist says it takes more than a minute.
 - a. Action – To check - Immediately
 - b. Chairman asked T.M. to ask the G. Operator to maintain the chart – Immediately.
12. During Public holidays the Auditorium remains closed specially during Diwali and Ganesh Charuthi.
 - a. Only on public holidays the Auditorium will remain closed and
 - b. Ganesh Chaturthi only 2 days and Diwali one day
13. Some of the Curtains are not functioning
 - a. Suggestion from the house to change the existing curtains as they are become very old.
 - b. Battens are not functioning
 - c. Action – immediately.
14. RBM will give the Social Media publicity will upload the Tiatr/Natakon their website/Facebook/Instagram. For this purpose all the **Tiatr Fraternity** to provide the details of the tiatr name, schedule date, artists names, singers and also small video of 1 minute for the purpose of publicity.

Council Meeting Attendance

Sr. No	Name	Signature	Contact No & Email - ID
12.	Smt. Milagrin Gomes (Member)		9822962711 Milagrin20@gmail.com
13.	Smt. Shweta Lotlikar (Member)		9822281221 shwetatollitkar23@gmail.com
14.	Shri. Anil Pai (Member)		9422058621 anilpai@gmail.com
15.	Shri. Nitin Prabhudesai (Member)		98221573 Nitin Prabhudesai
16.	Shri. Sario Mascarenhas (Member)		9657970382
17.	Shri. Gopal Naik (Member)		9421257805
18.	Shri. Dharamraj Malyekar (Member)		9822155334
19.	Sario Mascarenhas (Member)		9657970382
20.	ganesha Raju - A.A.O.OAC.		ganesha@rediffmail.com 9881895171

20/07/2023

1st General

Sr. No	Name	Signature	Contact No/ Email - ID
1.	Shri. Rajendra Galati Chairman		9822487475
2.	Shri. Manohar Borkar Vice Chairman	 borkarmanohar9@gmail.com	8806128999
3.	Shri. Agnelo A. Fernandes Member Secretary	 agnelojoshne@gmail.com	9822151810
4.	Finance Secretary, Govt. of Goa, Financial Advisor, Secretariat Pondalim Goa		
5.	The Director, Directorate of Art & Culture, Sanskruti Bhevan, Patto, Panaji - Goa.		
6.	The Collector South Goa, Margao - Goa		
7.	The Dy. Director of Education, South Zone, Margao - Goa		
8.	The Chief Officer, Margao Municipal Council		
9.	Shri. Umesh Krishna Bernaladkar (Member)		9822149843
10.	Shri. Mahesh Konekar (Member)		9822142682
11.	Shri. Paresh Naik (Member)		9822165874

ANNEXURE - D

Post Facto Approval for Programmes

List of Concessional / Free of Cost Programs from Jan. 2022 till date June 2023

Sr.N o.	Date	Venue	Programme	Name of the Institution	Concessional Rate / Fees Charged
1	03-01-2022	PTJAFA	Training on Model Code of Conduct	Mamlatdar in Collectorate (South Goa)	Free of Cost
2	09-01-2022	Black Box	12th Annual Day	Goa Association of the DEM	Free of Cost
3	16/01/20222	Foyer Area	Blood Donation Camp	Caring Souls Vasco	Free of Cost
4	21-01-2022	PTJAFA	Disability Awareness Programme	Collectorate of South Goa	Free of Cost
5	24-01-2022 to 25-01-2022	PTJAFA	National Dy Programme	Aisha Vainankar	Free of Cost
6	29-01-2022	PTJAFA	Training for Poll Personnel	Mamlatdar in Collectorate (South Goa)	Free of Cost
7	31-01-2022 to 04-02-2022	PTJAFA, Conference Hall, Black Box, Foyerarea	Training of Staff, Training for poll parties & Election Training	Mamlatdar in Collectorate (South Goa)	Free of Cost
8	06-02-2022	PTJAFA, Conference Hall, Black Box, Foyerarea	Cycling	Xaxti Riders	Free of Cost
9	06-02-2022 to 08-02-2022	PTJAFA, Conference Hall, Black Box, Foyerarea	Training for Poll Personnel	Dy. Collectorate & SPO & R. O. For Margao Assembly	Free of Cost
10	12-02-2022	PTJAFA, Conference Hall, Black Box, Foyerarea	Briefing for Goa Police Staff & Officers	Superintendent of Police (South) Margao, Goa.	Free of Cost
11	03-03-2022	PTJAFA, Conference Hall	Election Training	jeetendra V. Bugde, Mamlatdar in collectorate south goa district margao	Free of Cost
12	06-03-2022	Foyer Area	Blood Donation Camp	Kala Academy	Free of Cost
13	08-03-2022	PTJAFA	Tiatr Competition	Kala Academy	Free of Cost
14	09-03-2022	PTJAFA	Tiatr Competition	Kala Academy	Free of Cost
15	11-03-2022	PTJAFA	Tiatr Competition	Kala Academy	Free of Cost
16	12-03-2022	PTJAFA	Tiatr Competition	Kala Academy	Free of Cost
17	13-03-2022	PTJAFA	Tiatr Competition	Kala Academy	Free of Cost
18	14-03-2022	PTJAFA	Tiatr Competition	Kala Academy	Free of Cost
19	15-03-2022	PTJAFA	Tiatr Competition	Kala Academy	Free of Cost
20	17-03-2022	PTJAFA	Tiatr Competition	Kala Academy	Free of Cost

21	18-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
22	19-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
23	20-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
24	21-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
25	22-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
26	23-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
27	24-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
28	25-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
29	26-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
30	27-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
31	28-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
32	29-03-2022	PTJAJFA	Tiatr Competition	Kala Academy	Free of Cost
33	31-03-2022	PTJAJFA	Dañce Event	siddhant Gadekar Dance Academy Margao	Free of Cost
34	31-03-2022	Conference Hall	Azadi ka Amrut Mahostav	Office of Collector South Goa	Free of Cost
35	05-06-2022	Foyer Area	Tika Utsav	Urban Health Centre Margao	Free of Cost
36	09-06-2022	Conference Hall	Tribal Programe	United Tribal Association	Free of Cost
37	10-06-2022	Foyer Area	cycling training	Xaxti Rider, Margao	Free of Cost
38	13-06-2022	Foyer Area	cycling training	Xaxti Rider, Margao	Free of Cost
39	16-06-2022	Foyer Area	cycling	Xaxti Rider, Margao	Free of Cost
40	21-03-2022	Foyer Area	Yoga Day Celebration	District Legal Services Authority South Goa Margao/Sant Nirankar/Office of the Superintendent of Police South Goa Margao	Free of Cost
41	27-06-2022	Conference Hall	Conference	Richard Noronha	Free of Cost
42	28-06-2022	Foyer Area	Blood Donation Camp	Shailendra S. Velingkar	Free of Cost
43	31-06-2022	Foyer Area	Tika Utsav	Health Officer, UHC Margao	Free of Cost
44	01-08-2022	PTJAJFA	Dance Event	Directorate of Art & Culture	Free of Cost
45	02-08-2022	PTJAJFA	Dance Event	Directorate of Art & Culture	Free of Cost
46	09-09-2022	Foyer Area	Goa Girls Go	Xaxti Rider, Margao	Free of Cost
47	02-10-2022	Foyer Area	Cycling	Xaxti Rider, Margao	Free of Cost
48	04-10-2022	PTJAJFA	Tiatr competition "B"Group	Kala Academy	Free of Cost
49	05-10-2022	PTJAJFA	8th Tiatr 'B'Group Competition	Kala Academy	Free of Cost
50	06-10-2022	PTJAJFA	Kalarang Festival 2022	Kalangan	Free of Cost
51	07-10-2022	PTJAJFA	Kalarang Festival 2022	Kalangan	Free of Cost
52	08-10-2022	PTJAJFA	Kalarang Festival 2022	Kalangan	Free of Cost

53	09-10-2022	PTJAFA	Kalarang Festival 2022				Free of Cost
54	09-10-2022	PTJAFA	Cycling				Free of Cost
55	10-10-2022	Foyer Area	Kalarang Festival 2022				Free of Cost
56	12-10-2022	PTJAFA	Tiatr 'B' Group Competition				Free of Cost
57	13-10-2022	PTJAFA	Tiatr 'B' Group Competition				Free of Cost
58	22-10-2022	Conference Hall	Felicitaton				Free of Cost
59	29-10-2022	PTJAFA, Conference Hall, Foyerarea	Kala Srujanostav				Free of Cost
60	30-10-2022	PTJAFA, Conference Hall, Black Box, Foyerarea	Kala Srujanostav				Free of Cost
61	05-11-2022	Conference Hall	Felicitaton				Free of Cost
62	06-11-2022	Foyer Area	Entrance Ride				Free of Cost
63	15-11-2022	Conference Hall	Book Release				Free of Cost
64	17-11-2022	PTJAFA	Seminar/Conference				50% Concession
65	18-11-2022	PTJAFA	Seminar/Conference				50% Concession
66	24-11-2022	PTJAFA, Conference Hall, Black Box, Foyerarea	Goa Book Fair				Free of Cost
67	26-11-2022	Conference Hall	Nakshatra 22				Free of Cost
68	27-11-2022	PTJAFA, Black Box, Foyerarea	Nakshatra 22				Free of Cost
69	01-12-2022	PTJAFA	Tiatr Fund raising event				50% Concession
70	14-12-2022	PTJAFA	Celebration of Birth Anniversary of PTJAFA.				Free of Cost
71		Conference Hall	Book release				50% Concession
72	15-12-2022 to 19-12-2022	Black Box	Workshop				free of Cost
73	20-12-2022 to 22-12-2022	Black Box	Workshop				free of Cost
74	24-12-2022	PTJAFA	Workshop				free of Cost
75	27-12-2022	Black Box	Book Release				50% Concession
76	26-01-2023	Black Box	Anniversary Day				Free of Cost
77	08-02-2023	open ground	book exhibition				Free of Cost
78	09-02-2023	open ground	book exhibition				Free of Cost
79	10-02-2023	open ground	Book Fair				Free of Cost
80	11-02-2023	open ground	Book Fair				Free of Cost

81	12-02-2023	open ground		Book Fair	Publishing Next	Free of Cost
82	13-02-2023	open ground		Book Fair	Publishing Next	Free of Cost
83	14-02-2023	open ground		Book Fair	Publishing Next	Free of Cost
84	15-02-2023	open ground		Book Fair	Publishing Next	Free of Cost
85	16-02-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
86	17-02-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
87	17-02-2023	Black Box		Conference	Swami Vivekanand collage borim	Free of Cost
88	27-02-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
89	28-02-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
90	01-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
91	02-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
92	03-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
93	06-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
94	09-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
95	10-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
96	13-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
97	14-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
98	15-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
99	20-03-2023	PTJAFa		Tiatr Competition "A" Group	Kala Academy	Free of Cost
100	21-03-2023	PTJAFa		Tiatr Competition "A" Group	Directorate of Art & Culture	Free of Cost
101	24-03-2023 to 26-03-2023	PTJAFa, Conference Hall, Black Box, Canteen, Foyer Area		Octave	Directorate of Art & Culture	Free of Cost
102	27-03-2023	PTJAFa, Conference Hall, Canteen, Foyer Area		Octave	Directorate of Art & Culture	Free of Cost
103	28-03-2023 to 30-03-2023	PTJAFa, Conference Hall, Canteen, Foyer Area		Octave	Directorate of Art & Culture	Free of Cost
104	01-06-2023	PTJAFa		Dance Event	Sidhant Gadekar Dance Academy	Free of Cost
105	15-07-2023	Black Box		Drama	Babaji Theatres	Free of Cost



रवीन्द्र भवन
RAVINDRA BHAVAN

Fatorda, Margao - Goa - 403602
Tel: (0882) 2726980, Fax: (0832) 2700023, e-mail: rbm-dac.g



Ref. No:RBM/Meeting/GC//148-II/2023-2024/493

Date:09/10/2023

RAVINDRA BHAVAN,
FATORDA, MARGAO - GOA

Minutes of the 2nd General Council Meeting of Ravindra Bhavan, Margao held on 14/09/2023 in the Conference Hall.

The following members were present:

1. Shri. Rajendra Talak, Chairman, Ravindra Bhavan Margao
2. Shri. Manohar Borkar, Vice Chairman, Ravindra Bhavan Margao
3. Shri. Agnelo A. Fernandes, Member Secretary, Ravindra Bhavan Margao
4. The Director Art & Culture, Sanskruti Bhavan, Patto, Panaji - Goa (Attended by Representative - Dy. Director Art & Culture)
5. The Collector South Goa, Margao - (Attended by Representative - Smt. Sharmila U. Gaonkar Dy. Collector (LA))
6. Shri. Umesh Bandodkar, Fatorda Margao.
7. Shri. Mahesh Konekar, Konekar, Margao - Goa.
8. Smt. Milagrin Gomes, Agali, Fatorda Margao - Goa.
9. Smt. Shweta Lotlikar, Fatorda Margao - Goa.
10. Shri. Anil Pai, Aquem, Margao - Goa.
11. Shri. Nitin Prabhudesai, Savoredm, Margao - Goa.
12. Shri. Gopal Naik, Comba, Margao - Goa.
13. Shri. Dhananjay Mayekar, Malbhat, Margao - Goa.
14. Shri. Rohit B. Vernekar, (Daivadnya Samaj, Margao).
15. Shri. Vishwanath Borkar, (Together for Margao).
16. Shri. Gregorio Dias, (Fatorda Youth Club).
17. Smt. Savita Talekar, (Shree Dambabale Ghode)
18. Smt. Samira Shaikh, Margao Goa.
19. Smt. Pratima Bandekar, Navelim Margao Goa.
20. Smt. Shivani Pagi, Aquem, Margao-Goa.
21. Shri. Abhishek Kakodkar, Aquem Baixo, Rawanfond Margao Goa
22. Smt. Sheela Kakodker, Calconda, Margao Goa
23. Shri. Agnelo Furtado, Fatorda Margao- Goa.

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24. Shri. Laxman Parab, Navelim Salcete Goa.
 25. Shri. Mahesh Pai Kane, Aquem Margao- Goa.
 26. Shri. John D'Silva , St. Jose Areal, Salcete Goa

The meeting was presided over by Shri. Rajendra Talak, Hon'ble Chairman.

At the outset, the Member Secretary welcomed the Chairman and all the members present and requested all the members to briefly introduce themselves. After ascertaining the requisite quorum, the proceedings of the meeting were commenced by the Chairman.

Chairman briefed the General Council members with his new plan to involve all the Institutes, Schools, Clubs from Margao with Ravindra Bhavan, Margao for organizing programmes in association with Ravindra Bhavan by giving them auditorium and premises free of cost or 50 % charges depending on the proposal.

- 1) **Agenda item No.1.** : To confirm the minutes of the 1st General Council meeting held on 20/07/2023. The minutes circulated to the members were read and confirmed with following corrections.

The name of the Institutions for General Council - **Item No. 5** to be corrected as **Fatorda Youth Club, Fatorda** instead of **Fatorda Yuva Club, Fatorda**. Suggested by the Member Shweta Lotlikar.

- 2) **Agenda Item No. 2.**: To confirm the minutes of the 1st Executive meeting held on 18/08/2023.

The minutes of the 1st Executive meeting held on 18/08/2023 were circulated to the members present, were read and confirmed.

The General Council members suggested to email/post the Agenda of the upcoming meeting and minutes of the last meeting held, 8 days prior to the meeting.

- 3) **Agenda Item No. 3.** Revival of rental charges for activities at Ravindra Bhavan, Margao - Goa.

a. Proposal for revival of rental charges

- i. The existing rates for booking of various venues for Cultural/Academic as well as commercial activities was fixed some 6-10 years back. The prevailing rental charges of the various venues of Ravindra Bhavan is comparatively at lowest rate. Due to hike in water/electricity tariff and other maintenance cost, it is suggested to enhance the existing rental charges of the bookings by General Council. The existing rental rates & proposed rates of the booking of venues may be referred at **Annexure 'A'**

Chairman informed the General Council that rental charges for local artist, drama/tiatr, registered institutions, social and educational Institutions are not in consideration for hike.



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The charges for the booking of venue for commercial activities were comparatively low, hence all members agreed for the increase in rent except Hiring Charges for Open Ground for Cultural Programmes (Non ticketed) to reduce from Rs. 30,000/- to Rs. 20,000. Proposal was approved.

- 4) **Agenda Item No. 4:** Online payments as per the Circular received from Finance and Directorate of Art & Culture Note approved No.DAC/ADC/Gen.Cor/2022-23/5692 dated 13/01/2023
- a. Regarding the proposal for providing payment gateway service (CC, DC, NB, Wallet, QR code, UPA POS Machine, Sound Box) for accepting the digital payments by using the above Apps.

Chairman informed the General Council members once we receive the approval from Directorate of Art & Culture, this office will start the process of online payments as per the above-mentioned Circular in Agenda Item No. 4.

- 5) **Agenda Item No. 5:** Expenditure of expenses incurred from 03/07/2023 to 10/08/2023
- a. **Technical, AMC, Routine and Non- routine expenditure as per Annexure - 'B'** was approved.

Chairman informed the house every month 2 days are kept for the maintenance of all venues and for checking of lights, A/c, Chiller and other maintenance

Further informed the General Council members that 2 days monthly maintenance record, chart to be maintained giving the details of each technical staff who has carried out the job on these two days of each month. This should be maintained by the Technical Manager and the record file hereafter.

- 6) **Agenda Item No. 6:** Expenditure Cultural/Workshops/Programmes
- i. The expenditure for the Cultural/Workshops/Programmes and other activities for the year 2023-24 as per **Annexure - C** were approved
- ii. Expenses incurred from 3rd July 2023 to 10th September 2023 as per **Annexure - D** was approved by the General Council Member.

- a) Dy. Director Art & Culture mentioned grants issued by Directorate of Art & Culture for the maintenance should be utilized for the purpose mentioned and utilization certificate to be submitted every year and also after utilization of 50 % of funds.

- b) Chairman also briefed the activities to be held in the month of October and November 2023 as per the provision in the annual programme as per **Annexure C**.

(i) In the month of October 2023 - Multilingual Poetic Meet will be organized with the help of local existing group of poets from Margao. The prominent Poet Shri. Kishore Kadam and Music Director Shri. Ashok Patki to be invited to inaugurate the said poet meet.

(ii) 1st October 2023 'World Elders Day' to be celebrated in association with All Goa Citizens Federation, Margao - Goa. Venue and refreshments for 250 students to be provided by Ravindra Bhavan.

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(iii) Rang Bhumi Din to be celebrated on 5/10/23 in association with Samrat Club Margao. Chairman asked the representative of Samrat Club Margao to submit the proposal.

(iv) 29th October 2023: To organize Dandiya/Garbha Competition in collaboration with Shri Gujarati Samaj, Aquem, Margao. Jury, Prizes and premises will be provided by Ravindra Bhavan and the event will be managed by a committee of 3 members from Shri Gujarati Samaj, 2 members from Council and 2 members from Cultural section of RBM.

Ravindra Bhavan will also organize Dandiya workshop for 3 days prior to this event. The estimate of Rs.59,000/- for the said event was approved.

Chairman also briefed the General Council about the programmes held till date

- (i) 13/08/2023: In association with Mathagramasth Saraswat Samaj Margao a talk was organized for Senior Citizens on the topic 'Ageing Gracefully' by Dr. Ajay Vaidya.
- (ii) 19/08/2023: 'Bal Krishi Ustav' in association with Mahila Mandal, Comba & 5 schools from Margao. The resource person explained the basic requirements for plantation, such as: size of pots to be used and other aspects.

7) Agenda Item No. 7.: Accounts

- i. Revenue from July 2023 to 10/08/2023 - **Annexure 'E' was placed before the General Council.**
 - ii. Appointment of New Chartered Accountant
- General Council approved to extend the tenure of the Chartered Accountant - M/s. Pradeep Kakodkar & Associates by one more year i.e. from 2023 to 2024.

Chairman also informed the Account department to send the Utilization certificate of RBM to the Directorate Art & Culture for the release of balance maintenance grant.

The issue of Goa Human Resource Development Corporation, Porvorim - Goa regarding the security charges are pending due to GST. The Dy. Director Art & Culture asked our accountant to co-ordinate with the Central Library's accounts and to sort out the issue

- iii. Annual Accounts for the Financial year 2022-2023 were approved as submitted by CA
- iv. Expenses as per **Annexure 'F'** were approved by the General council member.
- v. It was also approved that the funds which are in Punjab National Bank saving Account No.2531000107076213 may be transferred to State Bank of India for Fixed deposit. Also the funds in HDFC saving Bank Account No.00371450000174 to be transfer to HDFC for Fixed Deposit for the term of 6 months to 2 years.

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- 8) **Agenda Item No. 8 - Stores** - Expenditure incurred from 10/08/2023 till 10/09/2023 as per Annexure 'G' were approved.

Chairman informed the house that the lighting of the Ravindra Bhavan Road to be also done on the National State hood day 30th May in addition to previous decisions.

Chairman informed that the new multicolour lights have been purchased for the following festivals which will be installed on the festival days such as Ganesh Chaturthi, Diwali, Christmas, Eid. The estimated cost of the lights is Rs. 1,02,000/- was approved.

Stores: Regarding two Sitar provided to Ravindra Bhavan Curchorem. The time period to be extended for one more year was approved by the Council.

- 9) **Agenda Item No. 9:** Proposal for purchase of 8 Tables (8ftx3ft), 64 chairs and electrical work near the canteen area for the purpose of Ravindra Bhavan Club was agreed and the estimated cost of Rs.4,92,000/- was approved.

General Council members asked the status of Ravindra Bhavan Canteen. Chairman informed the house that the Lights, Chairs and electrical work is completed and the kitchen work is not yet ready due to tendering process by PWD. Another 8 days will be required to start the work of the kitchen.

Chairman also informed that the contract for the canteen will start from 15th October 2023 for a period of 1 year.

- 10) **Agenda Item No. 10:** Formation of Ravindra Bhavan Cultural Club and Ravindra Bhavan film Club:

- a. Formation of Ravindra Bhavan Cultural Club as per Annexure 'H'

Chairman explained the General Council all the terms and condition for the formation of Ravindra Bhavan Film Club and the use of premises near canteen area for the purpose of meetings of Cultural, Educational and Institutional groups and religious or political meetings will be not allowed. Incase if anyone is found violating the above rule their membership will be cancelled and they will not be allowed to hold or attend any meetings in this area in future.

Mr. Mahesh Kane suggested that no one should be allowed to smoke or consume alcohol in this area. The suggestion was accepted and Annexure 'H' was approved with addition and suggestion.

- b. Formation of Ravindra Bhavan Film Club as per Annexure 'I' was approved.

Resolution: It has been resolved that the Ravindra Bhavan Margao will form a Film Club under the title 'Ravindra Bhavan Film Club, Margao' to carry out various film related activities including Film Screenings. The above resolution was passed in the meeting.

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- c. Chairman informed that the Ravindra Bhavan Film Club is in the process of registration and membership registration will commence shortly. The membership for the Film club will be Rs.1000/- annually and to begin with will have screening for 2 days in a month. The said membership fees were approved.

Chairman further informed the International Children Festival at Ravindra Bhavan, Margao is scheduled from 9th January- 13th January, 2024

International Film Festival of India (IFFI) is also scheduled from 21st November to 30th November 2023 and the entire venue will be blocked for the purpose of preparation and repairs during this period

11) Agenda Item No. 10 : Any other items:

- a. List of concessional / Free of Cost programmes for post facto approval as per **Annexure 'J'**.

General Council members unanimously approved the **Annexure 'J'**.

- b. **Annexure 'K'** - regarding the existing fountain in front of the Admin block and adjacent to the Reception Counter of Ravindra Bhavan is in deteriorated conditions and to be made functional immediately. Details as per under **Annexure 'K'** was approved.

- c. The area between Canteen and Open ground area is unsecured because there is no fencing and this creates lots of inconvenience to the people sitting in the canteen area and in the lobby as many streets dogs enter this area during the day and night time.

Hence it was proposed to carry out metal fencing around this area after following the due procedure and the estimated cost is Rs.4,75,000/- was approved by the General Council Members.

- d. Fountain area has been recently made functional after cleaning and repairing work.

It was decided by the General Council members to do the painting of the walls around the fountain area with the help of the Fine artist and also to décor with some plants after following the codal formalities. The estimated cost of Rs.4,00,000/- was approved.

- e. Annexed Bldg. It was decided to redraft the plan with the help of our member architect Smt. Aditi Korgaonkar and to submit it to PWD for the completion of the said building

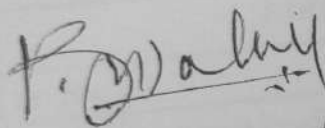
- f. Studio at RBM – It was decided to send the letter to Vigilance department to update the status of the pending case.

Chairman informed the house that in case of any suggestions in future the members can submit it to the office one week prior to the upcoming meeting.

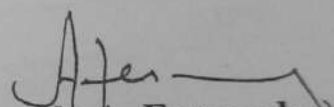


- h. Chairman also informed the Council that the work of display board for tiatr shows at the entrance and at the foyer will commence shortly as per the approval given by the council.
- i. As per the discussion with DAC it was decided to block the auditorium without any charges from 12th October to 16th October for the purpose of Kalarang festival organized by DAC, Ravindra Bhavan Margao and Kalangan Margao as it is an yearly event since 2001.
- j. Procurement of 12 nos. L.E.D. flood lights luminaries to be installed in parking area, in view of multiple incidents of theft from the parked vehicles reported by the audience who park their vehicles in parking area. The General Council has unanimously approved the same.

The meeting was concluded by vote of thanks to all the General Council members.


(Rajendra Talak)
Chairman




(Agnelo A. Fernandes)
Member Secretary

ANNEXURE

RAVINDRA BHAVAN, FATORDA, MARGAO - GOA			
HIRING CHARGES FOR PAI TIATRIST JOAO AUGUSTINHO FERNANDES AUDITORIUM			
w.e.f. 01/07/2017			
Sr. No.	Particulars	Existing Rent Excl. GST @	Proposed Rent Excl. GST @ 18%
1	Drama/Tiatr arranged by the locals amateur & registered Institutions, annual Socials of education Institution etc.	₹ 11,000.00	
2	Professional drama/Tiatr/Western Music Concert, Lectures, Orchestra, Cultural Programmes.	₹ 13,000.00	
3	Beat shows/Dance concert/Fashion show/Magic show, organized by local groups/amateurs.	₹ 13,000.00	
4	Beat show/dance concert/Fashion show/ Magic Shows organized by the professional.	₹ 25,000.00	₹ 30,000.00
5	Conferences & Seminars for CorporateS.	₹ 25,000.00	₹ 30,000.00
6	Rehearsal (amateurs) without sound, light & A.C.	₹ 2,000.00	
7	Rehearsal (professionals) without sound, light & A.C	₹ 2,500.00	
8	Grand Rehearsal (amateurs) with sound, lights & D.G.	₹ 3,500.00	₹ 6,000.00
9	Grand Rehearsal (professional) with sound, light & D.G.	₹ 4,000.00	₹ 8,000.00

HIRING CHARGES FOR FILM PROJECTORS w.e.f. 01/07/2017			
Sr. No.	Particulars	Existing Rent	Proposed Rent
1	For Local Producers	13,000	₹ 15,000.00
2	For Private Contractors and arrangers on week days.	20,000	
3	For Private Contractors and arrangers on Sat. Sun. & Holiday	25,000	
4	First 05 Shows (Excl. Premier Show) of Goan FilmMakers	7,500	

HIRING CHARGES FOR CONFERENCE HALL w.e.f. 01/07/2017			
Sr. No.	Particulars	Rent	Proposed Rent
1	Educational & Registered Institutions per session (4 hours)	5,000	
2	Commercial establishment per session (4 hours)	8,000	₹ 10,000.00

HIRING CHARGES FOR BLACK BOX w.e.f. 01/07/2017			
Sr. No.	Particulars	Existing Rent	Proposed Rent
1	Per Session	4,000	₹ 5,000.00
2	Full Day - Exhibition	8,000	₹ 10,000.00

HIRING CHARGES FOR FOYER AREA GROUND FLOOR/1st FLOOR w.e.f. 01/07/2017			
Sr. No.	Particulars	Existing Rent	Proposed Rent
1	Conferences, display of Stall / Exhibitions 4 hours	5,000	₹ 7,000.00
2	Conferences, display of Stall / Exhibitions per Day	10,000	₹ 15,000.00
3	For Corporates Full Day	25,000	₹ 30,000.00
4	Space Outside Conf. Hall Per Session	2000	
5	Table Space	1000	

HIRING CHARGES FOR CAR PARKING LANE w.e.f. 01/07/2017			
Sr. No.	Particulars	Existing Rent	Proposed Rent
1	Exhibition in Car Parking Lane per day including Erection & Dismanteling	15,000	₹ 30,000.00

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HIRING CHARGES FOR FOYER OUTSIDE CANTEEN w.e.f. 01/07/2017

Sr. No.	Particulars	Rent	Proposed Rent
1	Per Session	3,000	₹ 6,000.00

HIRING CHARGES FOR OPEN GROUND w.e.f. 01/07/2017

Sr. No.	Particulars	Existing Rent	Proposed Rent
1	Exhibition organised by Government/Local Registered Institutions (per day)	20,000	
2	Exhibition organised by pvt. Institutions for commercial Activities (per day)		₹ 40,000.00
3	Cultural Programmes (Ticketed) Per Day	20,000	₹ 40,000.00
4	Cultural Programmes (Non Ticketed) per Day	10,000	₹ 30,000.00

HIRING CHARGES FOR MINI OPEN AUDITORIUM w.e.f. 01/07/2017

Sr. No.	Particulars	Existing Rent	Proposed Rent
1	Per Session 1/2 Day	1,500	₹ 2,000.00

HIRING CHARGES FOR OPEN STAGE w.e.f. 01/07/2017

Sr. No.	Particulars	Existing Rent	Proposed Rent
1	Per Day	1,500	₹ 2,000.00

HIRING CHARGES FOR GUEST ROOM w.e.f. 01/07/2017

Sr. No.	Particulars	Existing Rent	Proposed Rent
1	Per Day	500	

ANNEXURE 'B'

S.No	Particular	Cheque Amt.	Date	Name of Party
1.	Supply & installation of 4KW Dimmer Power Pack (2nos.)	Rs. 1,19,410/-	04/07/2023	M/s. Navdurga Associates
2.	Supply of A.C Equipments spare parts	Rs. 93,668/-	04/07/2023	M/s. Bharat Refrigeration
3.	Servicing of L & T ACBs along with maintenance kits	Rs. 40,995/-	04/07/2023	M/s. Ramnata Sinai Caro & Co.
4.	Servicing of Sub station Transformer	Rs. 52,432/-	04/07/2023	M/s. Sreeja Electricals
5.	Maintenance of Garden at R.B.M	Rs. 3,96,142/-	26/07/2023	Dy. Cons. Forest, Social Forestry
6.	Purchase of foot light and 1.5mm ² etc.	Rs. 8,854/-	02/08/2023	M/s. Korde Electricals & Electrics Pvt. Ltd.
7.	Pest Control (Quarter bill)	Rs. 15,930/-	07/08/2023	M/s. Vijay Pest Control
8.	Repair of AHU motor of central A.C plant	Rs. 15,540/-	07/08/2023	M/s. Comfort Services
9.	Supply & installation 200mm Dia Sluice valve at R.B.M	Rs. 78,880/-	07/08/2023	M/s. Rajson Engineering
10.	AMC quarterly charges for 10KVA/360VDC UPS system(III Quarter.)	Rs. 20,669/-	08/08/2023	M/s. Fuji Electric India Pvt. Ltd.
11.	AMC charges (IIIrd Quarter)3x30 KVA UPS system	Rs. 42,224/-	09/08/2023	M/s. Aplab Limited
12.	Supply & installation of 10 HP pump with accessories	Rs. 68,538/-	10/08/2023	M/s. Ranganata Sinai Cacodkar
13.	AMC charges (IIInd Quarter) for AC equipment	Rs. 51,794/-	17/08/2023	M/s. Crystal Engineering
TOTAL		10,05,076/-		

Tentative programmes to be organized by Ravindra Bhavan, Margao- Goa from July 23 to March 2024:

Sr. No.	Date	Programme/Workshops	In Lakhs
1	4 th July '23	Death Anniversary of Swami Vivekananda on 4 th July 2023 / Celebration of Swami Vivekananda (Birth Anniversary on 12 th January 2024)	₹ 1,00,000.00
2	13 th Aug '23	RBM is organizing talk for the Senior citizen of the society on topic "Ageing gracefully" in association with Mathagramasth Saraswat Samaj, Margao - Goa	₹ 7,100.00
3	19 th Aug '23	RBM is organizing "Bal Krishi Utsav" in association with Mahila Mandal Comba Margao-Goa	₹ 15,000.00
4	25 th Aug '23	RBM is organizing State level Patriotic Group Singing Competition for the High School on the occasion of celebration of 76th year of Independent day and 61st years of Liberation in association with Gomantak Rastrabhasha Vidhyapith, Margao-Goa	₹ 1,00,000.00
5	29 th Aug '23	Death Anniversary of Pai Tiatrist on 29 th August 2023 / Birth Anniversary Pai tiatrist on 14 th December 2023	₹ 10,000.00
6	Aug '23	Ghumat Vadan Workshop	₹ 1,25,500.00
7	Aug '23	Idol Making Workshop	₹ 41,000.00
8	Sept '23	Janamastami	₹ 2,00,000.00
9	1 st Oct '23	RBM is organizing World International Day ie. "World Elders Day" in association with all Goa Citizens' Fedration, Margao -Goa	₹ 20,000.00
10	Oct '23	RBM 2 days drama festival along with Kalarang festival organized by Directorate of Art and Culture and Kalangan (Yearly event)	₹ 6,00,000.00
11	Oct '23	Navratri Celebration/Dandiya Workshop	₹ 4,00,000.00
12	Oct '23 (Month wise)	Multilingual Poetic Meet (Konkani, Marathi, Hindi) including the Birth Anniversary of Bakibab Borkar on 30 th November 23/ Birth Anniversary of Manohar Rai Sardesai on 18 th January 24, Shankar Bhandari & Others	₹ 6,00,000.00
13	Oct '23/ Nov 23	Akash Kandil Workshop/Competition	₹ 1,00,000.00
14	Nov '23	Workshops for Children during vacation	₹ 2,00,000.00
15	Dec '23	Carol Singing Workshop/Competitions	₹ 1,00,000.00

Sr. No.	Date	Programme/Workshops	In Lakhs
16	Dec'23	Star Making Workshop/Competitions	₹ 1,00,000.00
17	Dec'23	Film club	₹ 4,00,000.00
18	March 2023 to April 2024	Any other Programmes /Workshops/Events/Lectures	₹ 12,00,000.00
19	March /April 2024	Purumeth Fest	₹ 15,00,000.00
20	Throughout the year	Different Competitions	₹ 5,00,000.00
21	Yearly	Sangarsh Sanman	₹ 8,00,000.00
22	Throughout the year	Workshop on Music, lyrics etc. <u>composition</u>	₹ 3,50,000.00
23		Sutrasahchalan workshops	₹ 1,00,000.00
24		Drama festival of prize winners in Konkani, Marathi, Dramas & Tiatr	₹ 9,00,000.00
25		Celebration of Independence day ,Goa Libration Day , Republic day, Ganesh Chathurti, Diwali, Mohram/Eid, Christmas Celebrations including décor & Illumination	₹ 20,00,000.00
		Total	₹ 1,04,68,600.00

Annexure 'D'

Expenses of various Programme/Workshop organized from May 2023 to till 10 September 2023 by Ravindra Bhavan , Margao

1. Organization of Death Anniversary of Swami Vivckananda was held on **4th July 2023**. Actual expenditure was **NIL**
2. RBM is organizing of talk for the Senior citizen of the society on topic "Ageing gracefully" in association with Mathagramasth Saraswat Samaj, Margao –Goa was held on **13th August 2023**. Estimated Expenditure Rs.7,100/- .Actual expenditure Rs. 6,800/- .
3. RBM is organizing 'Bal Krishi Ustav" in association with Mahila Mandal, Comba , Margao –Goa was held on **19th August 2023**. Estimated Expenditure Rs.15,000/- .Actual expenditure Rs. 12,775/- .
4. RBM is organizing 'Ganesh Idol Making Workshop" was held from **21st August 2023 to 23rd August 2023**. Estimated Expenditure Rs.43,000/- .Actual expenditure Rs.37,620/- .
5. RBM is organizing State level Patriotic Group Singing Competition for the High School on the occasion of celebration of 76th year of Indepence day and 61st years of Liberation in association with Gomantak Rastrabhasha Vidhyapith, Margao-Goa was held on **25th August 2023**. Estimated Expenditure **NIL**. Actual expenditure **NIL**.
6. RBM is organizing 'Ghumat Vadan Workshop" was held from **28th August 2023 to 7th September 2023**. Estimated Expenditure Rs.1,25,500/- .Actual expenditure Rs.1,19,105/- .
7. Organization of Death Anniversary of Pai Tatrlist was held on **29th August 2023**. Estimated Expenditure Rs.10,000/- .Actual expenditure Rs. 5,375/- .
8. RBM is organizing ' Janmshtami" was held on **03rd September 2023**. Estimated Expenditure Rs.1,13,000/- . Actual expenditure Rs.1,09,965/.

(Sr. No.1to Sr.No.8) Total Actual Expanse Rs.2,91,640/-

Expenses of Ravindra Bhavan Margao from April 2023 to

Month	Apr-23	May-23	Jun-23	Jul-23	Aug-23	Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24	Mar-24
Electricity Charges	3,14,932	3,08,158	3,03,049	3,34,116	3,45,336							
Contract Basis Staff Payment	1,59,114	1,55,118	1,19,219	1,32,143	1,37,457							
Housekeeping charges		3,94,538		3,94,538	1,97,269							
Garden Maintenance				3,96,142								
A M C	3,60,662	86,332			1,30,617							
Telephone Charges	1,442	778	776	1,442	776							
Water Charges	15,878	20,265	18,607	17,287	18,576							
Generator Diesel			35,912	35,912								
Petrol Charges		10,693	10,304		11,083							
Diesel Charges		4,041	8,529	23,344								
Spares & Repairs	468	2,665	9,486	1,89,713	19,176							
Office Expense	21,951	2,242	25,284	23,336	1,33,957							
A.C. spares				2,066								
Printing & stationery	970	1,201	2,700	960	1,985							
Transportation	300		300									
Postage				1,550	142							
Labour charges	200			2,092	2,150							
computer repair				16,500	15,000							
Sitting fees				2,480	1,287							
Newspaper	1,258	1,225		8,260	700							
Veh. Expense	700	350		27,508	8,854							
Electrical spares	1,05,437	7,080										
Appreentice salaries			22,620	45,240	22,620							
social media/ website				1,17,410	2,53,089							
Purchases												
Security Charges												
Misc.												
Total	9,83,312	10,17,306	5,56,786	17,72,039	13,00,074							

Total Expenses upto August - ₹.56,29,517/-

Annexure 'G'

List of Expenses done from stores section			
Sr. No.	Particulars	Estimated Cost	Amount
1	Tricolor lights	Rs.1,00,200/-	Rs.99,120/-
2	Repair & Scrapping of wooden tables	Rs.72,000/-	Rs.72,000/-
3	Purchase of new metal chairs	Rs.54,000/-	Rs.54,000/-
4	Fixing & lamination with side bidding putty on top surface of wooden tables	Rs.22,500/-	Rs.22,500/-
5	Supply & installation of electrical fitting from canteen area	Rs.2,00,000/-	Rs.1,96,310/-
6	Hanger stands in green room in main auditorium	Rs.7,600/-	Rs.6,800/-
7	DVD player with CD drive & USB port	Rs.4,800/-	Rs.4,000/-
8	Identity cards for members	Rs.7,750/-	Rs.7,750/-
9	Honour board in VC cabin	Rs.29,980/-	Rs.29,980/-
10	Vertical blinds in chairman cabin	Rs.9,026/-	Rs.9,026/-
11	Electrical items in canteen	Rs.3,636/-	Rs.3,636/-
12	VC 10mm clear glass	Rs.9,000/-	Rs.8,050/-
13	Projector screen & 6x8 tripod stand	Rs.7,500/-	Rs.6,490/-
14	Keyboard & adopter of laptop	Rs.3,500/-	Rs.3,500/-
15	Hydraulic cylinders,cushion,wheels	Rs.3,550/-	Rs.3,550/-
	TOTAL	Rs.5,35,042/-	Rs.5,26,712/-

RAVINDRA BHAVAN MARGAO
CULTURAL CLUB

PHOTOGRAPH

Terms and Conditions:

1. Annual non refundable Membership fee of Rs.100/- to be paid.
2. Only Cultural Institutions, Educational Institutions and Persons from Cultural Field are eligible for the membership of Ravindra Bhavan Cultural Club.
3. Minimum age required to be a Member of Ravindra Bhavan Cultural Club is 18 years. Copy of Aadhaar Card as Age proof to be provided.
4. Membership Card will be provided by Ravindra Bhavan Margao.
5. Two Passport size photographs to be provided by the applicant.
6. The Membership card to be produced to the Security personnel and Officials of Ravindra Bhavan Margao as and when required while visiting Ravindra Bhavan Margao.
7. Ravindra Bhavan Margao shall provide Table and 8 Chairs in the area adjoining the Canteen for the Members.
8. The discussions in the meeting shall be Cultural and no Political or Religious discussions will be allowed.
9. If any Member is found holding the meeting with Political or Religious discussions, the Meeting will be stopped by the Security of Ravindra Bhavan Margao and the Membership of the Member will be terminated on the spot. No refund will be provided.
10. The Member booking the space will have to be present for the discussion/meeting during the slot booked by the member and should produce his membership card to the Security personnel.
11. The Member cannot book the space on his behalf for meetings of other groups.
12. The booking for the space will have to be made 3 days in advance on working days. No booking reservations will be accepted on Holidays and Saturday/Sunday.

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13. The Member shall be able to book the space for Maximum 3 hours duration.
14. The Space will be available from 9:30 a.m. to 8: 30 p.m.
15. The space provided will comprise of maximum 8 people and no extra person is allowed.
16. The space will be allotted to the Member as per the availability on First come First serve basis.
17. It is the responsibility of the Member to ensure no nuisance and disturbance to other Members in the vicinity during his/her meeting.
18. Only Eatables from the Canteen of Ravindra Bhavan Margao are allowed. No outside eatables are allowed.
19. Ravindra Bhavan Margao reserves the right to accept or reject the Booking without assigning any reason thereof.

I hereby unconditionally accept the above Terms and Conditions of Ravindra Bhavan Cultural Club.

Signature of Member

Name: _____

Address: _____

Contact Number: _____

E-mail address: _____

Annexure '2'

Ravindra Bhawan Film Club

Ravindra Bhawan, Patna, Bihar

Patna, Bihar - 800 001

Name

Name

Name

Name

Name

Name

Name

Name

Name

Name

Name

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Annexure 'J'

ANNEXURE

List of Concessional / Free of Cost Programs for post facto approval

S.N.	Date	Venue	Programme	Name of the Institution	Concessional Rate / Fees Charged
1	01-06-2023	PTJAFA	Dance Event	Sidhant Gadekar Dance Academy	Free of Cost
2	15-07-2023	Black Box	Drama	Babaji Theatres	Free of Cost
3	20-07-2023	Conference Hall	Felicitation	Fastov Da Costa	Free of Cost
4	21-07-2023	Conference Hall	Meeting	Shree Dambabalem Ghodem Fatorda	Concessional Rate
5	08-08-2023	Conference Hall	Patriotic Singing Competition	Bal Bhavan Goa	Free of Cost
6	09-08-2023	PTJAFA	World Tribal Day	Goa Commission for SC/ST	Free of Cost
7	10-08-2023	PTJAFA	World Tribal Day	Goa Commission for SC/ST	Free of Cost
	13-08-2023	Black Box	Cultural talent programme	Mathagramasth Saraswat Samaj	Free of Cost
9	13-08-2023	Conference Hall	Dil Goa Karaoke Singing Competition	Goem Garjana	concessional Rate
10	15-08-2023	Conference Hall	Patriotic Singing Competition	Gomant Kala Association	Free of Cost
11	19-08-2023	Black Box	Bal Krishi Utsav	Mahila Mandal	Free of Cost
12	20-08-2023	Conference Hall	All Goa Karaoke Singing Competition	Goem Garjana	concessional Rate
13	28-08-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
14	29-08-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
15	30-08-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
16	31-08-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
17	01-09-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
8	01-09-2023	Conference Hall	Seminar	Advocate	concessional Rate
19	06-09-2023	PTJAFA, Conference Hall	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
20	07-09-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
21	08-09-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
22	11-09-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
23	12-09-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
24	14-09-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
25	15-09-2023	PTJAFA	Inter School Tiatr Competition	Tiatr Academy of Goa	Free of Cost
26	16-09-2023	Black Box	Aproop	Sai Panandikar	Free of Cost

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ANNEXURE 4

The existing fountain in front of the Admin Block and adjacent to the Reception Counter of Ravindra Bhavan is in deteriorated condition.

Over the past few years, the said fountain has fallen into disrepair and due to neglect and lack of maintenance, it has become an eyesore and a safety hazard, this not only diminish the aesthetic look/value of this Ravindra Bhavan building but also deprives the visitors the soothing sound and visual delight that a functioning fountain provides.

With minor electrical repair works, it may be brought into the working condition, which will inturn provide a beautiful and tranquil spot for the artists, audience and visitors.

In view of above, necessary electrical repair works for the said fountain may be initiated, through an agency engaged in similar field by inviting quotations as the said work requires expertise.



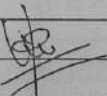

The details of work to be carried out and the spares etc. required has been worked out and are as under:-

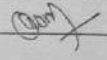
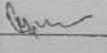
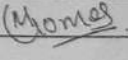
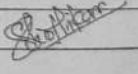
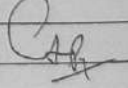
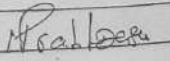
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|----|--|-------|
| 1. | Single phase submersible 2 HP pump | 1 no. |
| 2. | Starter for the pump with torque boosting capacitor/Ammeter. | 1 no. |
| 3. | Pump discharge and matching flange/S.S nut bolts/washer/gasket. | 1 no. |
| 4. | Restoration of power supply to panel/fault finding/minor modification in panel wiring. | Work |
| 5. | Installation of new starter unit, wiring and pump end termination and other requisite plumbing work with new compatible fittings to connect new pump to existing fountain. | Work |
| 6. | Cleaning/repairing, flushing of old/existing nozzles and refitting with necessary compatible fittings. | Work |

Approval of General Council may be accorded please.



Dated:- 14th September 2023 at 4.0

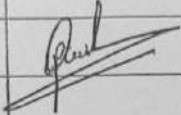
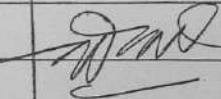
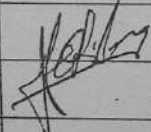
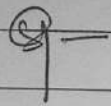
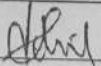
Sr. No	Name	Signature	Contact No. Email - ID
1.	Shri. Rajendra Galak Chairman		
2.	Shri. Meenakar Borkar Vice Chairman		8806128999
3.	Shri. Agnelo A. Fernandes Member Secretary		98221518 10
4.	Finance Secretary, Govt. of Goa, Financial Advisor, Secretariat, Porvorim Goa.		
5.	The Director, Directorate of Art & Culture, Sanskriti Bhawan Patto, Panaji - Goa. Dy. Director -		9960283690
6.	The Collector South Goa, Margao - Goa Representative of - Sharmila Gemsken - Dy Dir. - LA		9923581805
7.	The Dy. Director of Education South Zone, Margao - Goa		

Sr. No	Name	Signature	Contact No. Email - ID
8.	The Chief Officer, Margao Municipal Council Margao - Goa		
9.	Shri. Umesh Krishna Boudkar Member		9822149843 umeshboudkar122@gmail.com
10.	Shri. Mahesh Konekar Member		9822142692 maheshkonekar@gmail.com
11.	Shri. Pooresh Nair Member		
12.	Smt. Milagrin Gomes Member		9822962771
13.	Smt. Shweta Lallikar Member		9822281221
14.	Shri. Anil Pai Member		9422058821
15.	Shri. Nitin Prabhudesai Member		9822157384

Sl. No.	Name	Signature	Contact Number	Email - ID
16.	Shri. Servio Mascarenhas Member			
17.	Shri. Gopal Naik Member	<i>Gopal Naik</i>	9822155334	
18.	Shri. Dhananjay Mayekar Member	<i>Dhananjay</i>	9822155334	
19.	Shri. Siddharth Yaji Member			
20.	Shri. Rohit B. Vernekar Member	<i>Rohit</i>	9850669338	
21.	Shri. Vishweshwar Borkekar Member	<i>Vishweshwar</i>	9822125932	
22.	Shri. Sitarama Gaddekar Member			
23.	Shri. Gregorio Dias Member	<i>Dias</i>	9422442273	
24.	Shri. Subodh Gogekar			
25.	Smt. Sarita Talekar Member	<i>Sarita</i>		9370167604
26.	Shri. Anil Rahesa Member			
27.	Kum. Aditi Korgaonkar Member			
28.	Smt. Samira Shaikh Member	<i>Samira</i>		8668913891
29.	Smt. Pratima Bhandekar Member	<i>Pratima</i>		9850301762
30.	Smt. Shivani Pagi Member	<i>Shivani</i>		9561459918
31.	Shri. Abhishek Kulkarni Member	<i>Abhishek</i>		9822486504
32.	Smt. Sheela Kulkarni Member	<i>Sheela</i>		950232631
33.	Shri. Agnelo Furtado	<i>Agnelo</i>		8505592292

2nd General Council Meeting Attendance

Dated: 14th September 2023 at 11.00 AM

Sr. No	Name	Signature	Contact Number Email - ID
34.	Shri. Laxman Parab Member		9011063007 parablxmamb@gmail.com
35.	Shri. Mahesh Pai Kane Member		9822126080 paikam-mahesh@gmail.com
36.	Shri. John D'Silva Member		9850458678
37	Sharmila U. Gaunkar Py. Collector (LA) Collectorate South		9923581805
38	Shikant Velge, Accountant		9423417304



रवीन्द्र भवन
RAVINDRA BHAVAN

Fatorda, Margao - Goa - 403602
Tel: (0832) 2726980, Fax: (0832) 2700023, e-mail: rbm-dao.goa@nic.in



Ref. No:RBM/Meeting/EC/147-II/2023-2024/ 416

Dated: 04/09/2023

RAVINDRA BHAVAN,
FATORDA, MARGAO - GOA

Minutes of the 1st Executive Board Meeting of Ravindra Bhavan, Fatorda Margao held on 18/08/2023 in the Black Box at 4.00 p.m.

The following members were present for the 1st Executive Board Meeting of Ravindra Bhavan, Margao.

1. Shri. Rajendra Talak, Chairman, Ravindra Bhavan Margao
2. Shri. Manohar Borkar, Vice Chairman, Ravindra Bhavan Margao
3. Shri. Agnelo A. Fernandes, Member Secretary, Ravindra Bhavan Margao
4. The Director Art & Culture, Sanskruti Bhavan, Patto, Panaji - Goa
(Represented by - Shri. Sarvottam Satardekar, Dy. Director for Accounts,
5. The Collector South Goa, Margao Goa
(Represented by - Mrs. Sharmila Gaunkar, Dy. Collector for (LA) South Goa).
6. Shri. Paresh Naik, Davorlim, Navelim, Salcete - Goa.
7. Smt. Milagrin Gomes, Agali, Fatorda, Margao - Goa.
8. Smt. Shweta Lotlikar, Fatorda, Margao - Goa.
9. Shri. Gopal Naik, Comba, Margao - Goa.
10. Shri. Dhananjay Mayekar, Malbhat, Margao - Goa.
11. Shri. Siddharth Yaji, Margao - Goa
12. Shri. Sitaram Gadekar, Malbhat, Margao - Goa
13. Shri. Laxman Parab, Member
14. Shri. Mahesh Pai Kane, Margao - Goa

Leave of absence was granted to:

1. Secretary Art & Culture, Secretariat.
2. Shri. John D'Silva

The meeting was presided over by Shri. Rajendra Talak, Hon'ble Chairman.



At the outset, the Member Secretary welcomed the Chairman and all the members present. After ascertaining the requisite quorum was present, the proceedings of the meeting were commenced by the Chairman.

1) Agenda item No.1. :To confirm the minutes of the last meeting held on 05/01/2022:

The minutes of the Executive Board meeting of the last meeting held on 05/01/2022 were circulated to the members present. No objections were raised by the members. Minutes of the last Executive Board were treated as confirmed.

2) Agenda Item No. 2.: To Finalise the Canteen contract:

Chairman informed the house that total 10 nos. of tender documents were issued out of which 5 nos. tendered were submitted. 1 tender was disqualified due to non-submission of requisite documents. Intent letter was sent to the highest bidder for monthly rent of Rs.95,000/- to Shree Vakratund Self Help Group and the same has been withdrawn due to the health problem. Tender Committee sent the Intent letter to the second highest bidder Shree Ashtavinayak Self Help Group. The meeting of Tender Committee was called on 14/08/2023 in the chamber of Member Secretary. As per tender Shree Ashtavinayak Self Help Group in view of above has agreed to sign the Canteen Contract for rent Rs.79,000/- inclusive of GST 18% per month as quoted in the tender document. This was unanimously Approved by the Executive Board Committee and approval was given to the Second bidder Shree Ashtavinayak Self Help Group to sign the contract for running the canteen for one year from 22nd September 2023 to 21st September 2024.

- a. It was also suggested by the members to install 2-3 insect Killer / Fly Catcher and to take necessary action with regards to the dogs assembling near canteen area.

3) Agenda No. 2. Canteen kitchen renovation expenses.

Chairman informed the committee that there is a major repair works in kitchen and the estimated amount is Rs.4,50,000/- and hence requested the PWD DIV VIII to execute the work at the earliest. Dy. Director Accounts, DAC informed that the tender process has to be followed hence it was decided to send the file to the Directorate of Art & Culture for the administrative and other approvals. In addition to this:

- a. Wall mural -Rs.1,25,000/-.
- b. Chairs and table (repairs and purchase) – Rs.1,50,000/-
- c. Light fittings and wiring work – Rs. 2,00,000/-



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The above 3 items expenditure was unanimously approved by the Executive Board Committee.

4) Agenda No. 4: Illumination of Ravindra Bhavan Margao (RBM) Road on National days and Christmas, Diwali and Eid.:

Chairman informed the committee that RBM has purchased tri-colour lights from M/s. Navdurga Associates LLP, Mumbai after following the due procedures and being lowest quote for tri-colour belts for Rs.99,120/- (Rupees Ninety – Nine Thousand One Hundred & Twenty only). With the help of Electricity department crane, RBM has fixed the lights on 26 poles and additional expense of Rs. 15,000/- were spent towards fixing and removing of lights from the poles. RBM has also applied for temporary electricity connection by paying Rs. 13,267/-. All the 26 poles on RBM road were illuminated on the Independence day from 15/08/2023 to 20/08/2023.

Above mentioned expenditure was approved by the Executive Board Committee. It was suggested to purchase the additional multi colour light belts costing about Rs. 1,25,000/- after due procedures, which can be used for the other festivals. The Executive Board Committee approved the expenditure of Rs. 1,25,000/- for the purchase.

5) Agenda No. 5: August 2023 programme approvals – for May, June, July & August 2023 programmes actual expenses incurred of Rs.6,880/- for the following programmes organized:

- a. Organized Death Anniversary of Swami Vivekananda on 4th July 2023. Actual expenditure was Rs.80/-.
- b. RBM organized a talk for the Senior citizen of the society on the topic "Ageing gracefully" in association with Mathagramasth Saraswat Samaj, Margao –Goa on 13th August 2023. Estimated Expenditure Rs.7,100/- Actual expenditure Rs. 6,800/-.

Both the above activities and its expenditure was approved by the Executive Committee.

6) Agenda No. 6 - Yearly Calendar programme with changes.



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Tentative programmes to be organized by Ravindra Bhavan, Margao from July 2023 to March 2024 as mentioned in Annexure A was placed before the Executive Board Committee.

Chairman informed that RBM will organize programmes in association with other organization, institutions. They will be given one time opportunity in a year to organize the programmes in association with RBM.

The following will be the organization committee: 1 person from RBM, 3 persons of Institution and one member either from General council or Executive board.

This was unanimously approved by the Executive Committee

7) Agenda No. 7: Formation of Ravindra Bhavan Film Club :

It was proposed to have RBM Film club after registration with the Federation of Film Societies of India after completing the required formalities. To begin with there will be screening of 2 films every month and the membership per person to be charged Rs.1000/year.

This was approved by Executive Committee.

Chairman informed the Executive Committee that the letter has been forwarded for the proposal of RBM to be the IFFI venue. In this regard letter has been sent to Hon'ble Chief Minister.

Chairman also informed about the International Children Festival to be hosted at RBM. In this regard the letter has been forwarded to Hon'ble Chief Minister and this can be the curtain raiser for IFFI at South Goa.

8) Agenda No. 8 :Ravindra Bhavan Cultural Club:

Formation of Ravindra Bhavan Cultural Club was placed before the Executive Committee with following conditions for approval:

- a. Ravindra Bhavan Cultural Club for the all the artists in South Goa by paying yearly membership of Rs.100/-.
- c. Providing them some reserve space (table with 8 chairs) near canteen area
- d. Meeting, discussion and Group of not more than 8 members at a time.
- e. The meeting will be strictly for dance, music, theatre, film, literature and event connected with Art and Culture only. No political or religious group discussion will be allowed.



It was unanimously approved by the Executive Committee.

- 9) **Art & Culture Prayog Sanj** - Monthly one show of Prayog Sanj to be performed at RBM in collaboration with Art & Culture.

It was decided to request Art & Culture Director to have their monthly programme Prayog Sanj at Ravindra Bhavan, Margao.

This was approved by the Executive Committee.

Committee decided to reserve 1st Saturday and 2nd Saturday 9.30 pm session of every month for the Marathi drama. The booking has to be received 15 days in advance or else the dates can be allotted to other shows.

It was unanimously decided by the Executive Board committee.

- 10) **Any other item with the permission of the chair.**

a. **Accounts Section:**

Extension of Housekeeping Contract up to March 2024 amount of Rs.2,04,191/- inclusive of GST.

Chairman informed the Executive Board Committee that the house keeping staff of Ecoclean Systems & Solutions are doing good job and they are cheaper compared to other housekeeping agencies. Hence their contract can be continued till March 2024.

It was unanimously approved by the Executive Board committee.

b. **Technical Section-Approvals:**

1) Purchase of 04 nos. of wall mounted P.A. speakers, and 01 no. of Amp. For installing at Green Rooms at Ravindra Bhavan Margao for approx. cost of Rs.50,000/-

2) Purchase of 10 nos. of L.E.D. flood lights for parking area at Ravindra Bhavan Margao for approx. amount of Rs.90,000/-.

3) Procurement of portable projector, approximate amount of Rs.45,000/- for power point presentation and other activities.

4) Annual Maintenance Contract as per Annexure 'B'

Chairman suggested to pay the AMC on time, so as to get timely service of the equipment's and avoid break-downs.



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The above items 1, 2, 3, 4 were unanimously approved by the Executive Committee.

c. Stores

- i. Revision of Dhol & Tasha hiring charges and security deposit to be increased by 50 %.

The Thermocol Vithal statue is made for the RBM celebration and not to be rented out.

This was approved by the Executive Committee.

Item No. 11 under AOB:

Chairman informed the Executive Board Committee that the Tiatr Fraternity meeting was called on 18/07/2023 in the chamber of Chairman. 18 Directors/Producers were present for the meeting and the following points were discussed.

- a. It was informed to the Director's/Producers that RBM will provide free Social Media/Instagram publicity of their upcoming shows. The publicity material of the show/program to be submitted to the concerned staff 8 days in advance along with one minute trailer.
- b. Announcement in the respective language of the event to be made during the beginning and interval time with respect to taking care of the RBM property.
- c. These conditions will be added in the booking form.
- d. Tiatrist or the organiser of the programmes to report to RBM in charge if there are any complains during the show, on the same day of the programme.
- e. For the Digital Board, permission to be taken from the Margao Muicpality.
- f. Stage foot lights, green room, sound, CCTV and requirements as per Annexure 6h.
- g. Sound System to be rectified and appointment of the Consultant in this regard.

The estimated cost for the above is Rs. 4,50,000/- which was approved by the General Council.

It was unanimously approved by the Executive Committee and approval was given for the above items.

for



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Item No. 12 under AOB: Appointment of personal staff to Chairman office as under:

a. Personal Staff for the Chairman as per the Office Memorandum from the dept. of Finance No. 7/11/2012-FIN(DMU) dated 11/12/2017:

Following are the staffs entitled for the office of Chairman:

- 1. Driver - 1 No.
- 2. Multi-Tasking Attendant - 1 No.
- 3. Personal Assistants - 2 Nos.

The same was approved in the General Council meeting held on 20/7/2023. It was unanimously approved by the Executive Committee.

Item No. 13 under AOB: Executive Member Shri Mahesh P. Kane suggested for organization of the programme of special children (Mouth and Foot):

It was decided to organize this show for the special schools as an awareness programme. Chairman asked to submit the proposal to RBM.

Item No. 14 under AOB: Executive Member Shri Laxman Parab suggested for organization of Classical Music programme:

Chairman informed that this programme is already listed in the yearly tentative programme of RBM as per Annexure 'A'.

Item No. 15 under AOB: Permission to conduct Executive Board meeting once in 3 months:

Chairman informed the Dy. Director of Accounts of Art & culture, that the Executive Council meeting will be held every 3 months instead of once in 6 months.

It was unanimously approved by the Executive Committee.

The meeting was concluded by vote of thanks to the all-Executive Board Members.

(Rajendra Talak)
Chairman


(Agnelo Fernandes)
Member Secretary

Tentative programmes to be organized by Ravindra Bhavan, Margao- Goa from July 23 to March 2024:

Sr. No.	Date	Programme/Workshops	In Lakhs
1	4 th July '23	Death Anniversary of Swami Vivekananda on 4 th July 2023 / Celebration of Swami Vivekananda (Birth Anniversary on 12 th January 2024)	₹ 1,00,000.00
2	13 th Aug '23	RBM is organizing talk for the Senior citizen of the society on topic "Ageing gracefully" in association with Mathagramasth Saraswat Samaj, Margao - Goa	₹ 7,100.00
3	19 th Aug '23	RBM is organizing "Bal Krishi Utsav" in association with Mahila Mandal Comba Margao-Goa	₹ 15,000.00
4	25 th Aug '23	RBM is organizing State level Patriotic Group Singing Competition for the High School on the occasion of celebration of 76th year of Independent day and 61st years of Liberation in association with Gomantak Rastrabhasha Vidhyapith, Margao-Goa	₹ 1,00,000.00
5	29 th Aug '23	Death Anniversary of Pai Tiatrist on 29 th August 2023 / Birth Anniversary Pai tiatrist on 14 th December 2023	₹ 10,000.00
6	Aug '23	Ghumat Vadan Workshop	₹ 1,25,500.00
7	Aug '23	Idol Making Workshop	₹ 41,000.00
8	Sept '23	Janamastami	₹ 2,00,000.00
9	1 st Oct '23	RBM is organizing World International Day ie. "World Elders Day" in association with all Goa Citizens' Fedration, Margao -Goa	₹ 20,000.00
10	Oct '23	2 days Drama festival	₹ 6,00,000.00
11	Oct '23	Navratri Celebration/Dandiya Workshop	₹ 4,00,000.00
12	Oct '23 (Month wise)	Multilingual Poetic Meet (Konkani, Marathi, Hindi) including the Birth Anniversary of Bakibab Borkar on 30 th November 23/ Birth Anniversary of Manohar Rai Sardesai on 18 th January 24, Shankar Bhandari o & Others	₹ 6,00,000.00
13	Oct '23/ Nov 23	Akash Kandil Workshop/Competition	₹ 1,00,000.00
14	Nov '23	Workshops for Children during vacation	₹ 2,00,000.00
15	Dec '23	Carol Singing Workshop/Competitions	₹ 1,00,000.00
16	Dec '23	Star Making Workshop/Competitions	₹ 1,00,000.00
17	Dec '23	Film club	₹ 4,00,000.00



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Sr. No.	Date	Programme/Workshops	In Lakhs
18	March 2023 to April 2024	Any other Programmes /Workshops/Events/Lectures	₹ 12,00,000.00
19	March /April 2024	Purumeth Fest	₹ 15,00,000.00
20	Throughout the year	Different Competitions	₹ 5,00,000.00
21	Yearly	Sangarsh Sanman	₹ 8,00,000.00
22	Throughout the year	Workshop on Music, lyrics etc. composition	₹ 3,50,000.00
23		Sutrasahchalan workshops	₹ 1,00,000.00
24		Drama festival of prize winners in Konkani, Marathi, Dramas & Tiatr	₹ 9,00,000.00
25		Celebration of Independence day ,Goa Libration Day , Republic day, Ganesh Chathurti, Diwali, Mohram/Eid, Christmas Celebrations including décor & Illumination	₹ 20,00,000.00
		Total	₹ 1,04,68,600.00

Smt. Punam Budalkar

Shri. Narayan Ghode

Smt. Avni Naik

Shri. Pankaj Kolambkar

A. C. O.

C. O

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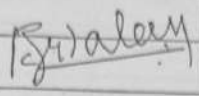
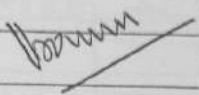
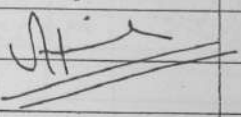
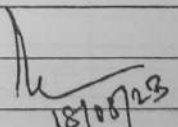
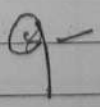
ANNEXURE 'B'

Ravindra Bhavan Margao Annual Maintenance Contract

No.	Equipment	Name of Agency	2022-23 (PAID)	2023-24
	Elevator/Lift (AMC)	M/s T.K. Elevator Pvt. Ltd. Margao.	₹.1,67,028/- +18% GST (repair & Spare)	₹. 94,750/- +18% GST (To be paid)
2.	Transformer (one time servicing)	M/s Sreeja Electricals Verna	₹. 90,120/- +18% GST	₹. 45,200/- +18% GST (Paid)
3.	Garden Maintenance (AMC)	M/s Goa Forest Dept. Social Forestry, Quepem	₹. 15,29,798/-	₹.15,84,568/- (To be paid)
4.	A.C.B. Panels (one time servicing)	M/s Ramnata Sinai Caro Margao	₹. 34,708/- +18% GST	₹.35,380/- +18% GST (Paid)
5.	Pest Control (AMC)	M/s. Vijaya Pest Control Mercedes	₹. 63,720/- (incl. GST)	₹. 60,000/- +18 %GST M/S Hansa Pest Control Margao (To be Paid)
6.	Sound System (AMC)	M/s. ACE TECH Panaji	₹.95,000/- +18% GST	₹.95,000/- +18% GST (To be Paid)
7.	UPS (Compr. AMC)	M/s. Aplab Limited	₹.1,55,600/- +18% GST	₹.1,45,600/- +18% GST (To be Paid)
8.	UPS (Compr. AMC)	M/s Fuji Electric India Pvt. Ltd. (Eastwhile Consul Neowatt)	₹.71,270/- +18% GST	₹.73,700/- +18% GST (To be Paid)
9.	D. G. Set (AMC)	M/s. Universal Engineers Verna	₹.29,575/- AMC ₹.28734/-Spares +18% GST	Under Process
10.	Chiller (AMC)	M/s. Kirloskar Pvt. Ltd. Pune	₹.1,60,000/- (GST +18%) (02 chillers)	₹.84,000/- + (18% GST) (01 chiller) (To be Paid)]
11.	A. C. Equipments (AMC) (Tender Process)	M/s. Crystal Engineering Ponda.	₹.1,78,600/- (GST +18%)	(In process)


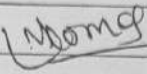
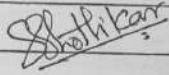
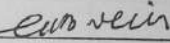
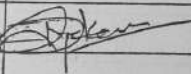
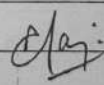
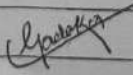



1st Executive Council Meeting Attendance

Sr. No	Name	Signature	Contact Number	Email ID
1.	Shri. Rajendra Galak (Chairman)			
2.	Shri. Manohar Borkar (Vice Chairman)			
03.	Shri. Agnelo A. Fernandes (Member Secretary)			
4.	Finance Secretary, Goa. of Goa, Financial Advisor, Secretariat, Porvorim Goa. (Member)	Absent		
5.	The Director, Directorate of Art & Culture, Sanskruti Bhavan, Patto Panaji Goa (Member)	 18/07/23 D.D.A.	9422061604	Santosh.Salunke @Email: L077.
6.	The Collector South Goa, Margao - Goa (Member)		9923581805	
7.	Secretary Art & Culture (Member)	Absent		

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
Date :- 18/08/2023, At 11.00pm

Sr.No.	Name	Signature	Contact Number	Email ID
8.	Shri. Parash Naik (Member)		9822165874	Parash.Naik.17@gmail.com
9.	Smt. Milagrin Gomes (Member)		9822962771	
10.	Smt. Shweta Lolkar (Member)		9822281221	
11.	Shri. Gopal Naik (Member)		9421257805	gopal.naik.1468@gmail.com
12.	Shri. Dharmajoy Mayekar (Member)		9822155334	dharmajoy24@gmail.com
13.	Shri. Siddharth Yaji (Member)		9422437477	Sidharth.yaji@yashwanth.com
14.	Shri. Sitaram Gadekar (Member)		9689979535	Siddharth.Gadekar@gmail.com
5.	Shri. Laxman Parab (Member)		9011063007	Parab.laxman@gmail.com

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1st EXECUTIVE BOARD COUNCIL

Sl. No.	Name	Signature	Contact Number	Email - G.I
16.	Shri. Mahesh Pai Kaine (Member)		9822126080	pai.kaine.mahesh @gmail.com
17.	Shri. John D'Silva (Member)	Absent email sent.		
18.	Shri. Shrikant G. Velis Accountant RBM		9423417304	



स्वीन्द्र भवन
RAVINDRA BHAVAN

Fatorda, Margao - Goa - 403602

Tel: (0882) 2726980, Fax: (0832) 2700023, e-mail: rbri-dac.goa@nic.in

Ref. No:RBM/Meeting/EC/147-II/2023-2024/766 Dated: 18/12/23
02/01/2024

RAVINDRA BHAVAN,
FATORDA, MARGAO - GOA

Minutes of the 2nd Executive Board Meeting of Ravindra Bhavan, Fatorda Margao held on 15/12/2023 in the Black Box at 4.00 p.m.

The following members were present for the 2nd Executive Board Meeting of Ravindra Bhavan, Margao.

1. Shri. Rajendra Talak, Chairman
2. Shri. Manohar Borkar, Vice Chairman
3. Shri. Agnelo A. Fernandes, Member Secretary
4. Shri. Milind Mate, Asst. Director of Art & Culture, Panjim
5. Shri. Shrikant Velip, Accountant, Ravindra Bhavan, Margao
6. Smt. Milagrin Gomes, Member
7. Shri. Siddharth Yaji - Member
8. Shri Laxman Parab, Member
9. Shri. Mahesh Pai Kane, Member
10. Shri. Joao Francisco Silva, Member

Leave of absence was granted to:

1. Dy. Collector, L.A, South, Margao - Goa
2. Smt. Shweta Lotlikar, Member

The meeting was presided over by Shri. Rajendra Talak, Hon'ble Chairman.

At the outset, the Member Secretary welcomed the Chairman and all the members present. After ascertaining the presence of requisite quorum, the proceedings of the meeting were commenced by the Chairman.

1) Agenda item No.1.:To confirm the minutes of the last meeting held on 18/08/2023:

The minutes of the last Executive Board meeting held on 18/08/2023 were circulated by whatsapp/ email to the members present. No objections were raised by the members. Minutes of the last Executive Board were treated as confirmed.

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Cultural Section:

2) **Agenda No. 2:** Expenditure for the programmes organised from 01/04/2023 to 30/11/2023 as per - **Annexure A** was approved.

3) **Agenda No. 3:** Activities with revised expenditure to be held from December 2023 till March 2024 as per - **Annexure B** was approved

Chairman explained the programmes scheduled from December 23 to March 2024. Further informed the house that remunerations/expenditure towards the programme can be enhanced depending on the quality of the programme.

Chairman also proposed for the purchase of the new sound and light equipment for Ravindra Bhavan programmes at Khula Manch. Since for every programme RBM has to spend Rs.20,000/-for the sound and light and the yearly expenditure is approximately Rs. 8 lakhs hence Executive Members proposed that this sound and light to be purchased by RBM can be given on rent for tiatr or other commercial activities.

An estimate of Rs 9,00,000/- was approved. The said system to be purchased after following the due procedure and funds can be utilized from the revenue of RBM if necessary.

4) **Agenda No. 4:** To repair the performing Open area stage and Foyer area near canteen - approx. estimate Rs.1.50 lakhs was approved.

Chairman also informed that the work of leakage, stage repair and area lighting will be taken up during the maintenance period from 4th March to 9th April 2024.

5) **Agenda No. 5 :Accounts expenditure** - from 01/04/2023 to 30/11/2023

a. Routine Expenditure - 01/04/23 to 30/11/2023 as per **Annexure C** was approved

b. Revenue - 1/4/23 to 30/11/2023 as per **Annexure D** was approved

c. Non -Routine Expenditure - 11/8/2023 to 30/11/2023 as per **Annexure E** - (Stores) was approved

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d. Appointment of New Chartered Accountant for the year 2024-2025. Since Chartered Accountant has to be changed after every three years, and as the new committee has recently taken the charge it was decided to appoint a new Chartered Accountant after following the procedure for the year 2024-2025. The financial budget for the year 2024-2025 was approved.

e. It was decided to refer the matter to DAC and concerned department for the approval as per Annexure F regarding enhancement of wages of housekeeping Staff (EcoClean systems and Solutions, Panaji) as per Goa Gazette and supporting documents from the agencies.

f. Payment of Bills to GHRDC from April 2023.

The Chairman informed the Executive board members that the GST No. of GHRDC is de-activated. It was also decided to release the amount of 3 months and also send them reminder regarding GST renewal.

RBM account department was asked to follow up and keep the record of the correspondence sent to them.

g. Chairman informed the members that the Digital Studio matter with the Vigilance is closed.

The letter was also sent to the Crime branch to get the clearance of the vigilance case or any complaint pending with crime branch in this matter. It was also decided to do the revised plans for the Annex Building and submit to PWD to carry out necessary work

6) **Agenda No. 6:** Condemnation of Vehicle GA-08-F-0583 which has Crossed 1.50 lakh kms of running was approved and decided to send the letter to DAC

Technical Section:

7) **Agenda No. 7:** List of Concessional programmes was approved as per - Annexure 'G'

a. The member Shri. Mahesh Pai Kane said that the Vidhya Bharti Samaj Seva Sangh had booked the venue for 3 days but the cancellation of 20th December 2023 was not informed to booking section. It was suggested by the Executive Board that in future the actual rent has to be taken as deposit even if the programmes are allotted free of cost. If the concerned organisers do not inform the cancellation of programme than the deposit paid should be forfeited.

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Administration Section:

8) **Agenda No. 8:** Approval for additional staffs:

It was decided to propose to DAC to appoint immediately 1 Sound operator & 1 A.C. operator since all the 3 sessions scheduled at all 4 venues i.e Auditorium, Black Box, Conf. Hall and Foyer Area are going full as per Annexure H

9) **Agenda No. 9:** Proposal to be sent to DAC in order to enhance the salaries of contract staff deployed by Goa Recruitment Employment Society, Panjim at RBM as per the details mentioned in the annexure 'I'

10) **Agenda No. 10:** Existing landline to be converted to fibre line as per the proposal received from BSNL.

- a. The enclosed proposal received from BSNL that due to ageing and extensive/multiple damages to underground copper cable network in our area, the underground cable cannot be repaired and hence it is not possible to ensure desired and sustained quality of service to the two landlines of Ravindra Bhavan installed.
- b. The said lines are always non-functioning and the office is paying bills for more than 2 years.
- c. Proposal copy enclosed.
Members approved the same.

11) **A. O.B**

- a. As per the attached estimates and expenditure from technical section - **Annexure 1** was approved
- b. Cultural programme as mentioned in serial number 2 of Annexure 2 and extension of website service by Deviant Strokes was extended till the month of March 2024 since it expired on 12th December 2023 as mentioned in serial no. 1 of Annexure 2. It was also decided to ask for quotations for the period of April 2024-March 2025 for the purpose of renewal of website, hosting space and domain of the website.
- c. It was decided to verify the pending payment of security agency J. HAWK Security Navelim, since 2011 and put up for the next meeting for approval and payment, if any dues are pending.
- d. It was noticed that the Canteen area and Ravindra Bhavan Club area has become a hub for stray dogs causing inconvenience to the guests especially children. In order to prevent any fatal accident it was decided to put a fencing at the RBM club area and canteen entrance near the open ground. An estimate of Rs.4.70lakhs was approved. It was decided to take up this matter on priority basis

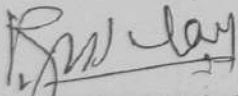


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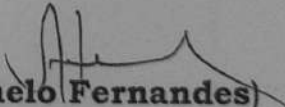
and complete the fencing upto a length of 40 metres by inviting quotations and later if the problem still persists then to complete the balance area. Expenditure to be done from Ravindra Bhavan Revenue.

- e. Conference Hall up-gradation is required with respect to projector, screen and sound. Most of the work will be taken by the Government on the occasion of Children Film Festival 2024 and the organisers have agreed to spend Rs.10lakhs for the above work. The additional burden about Rs. 7 lakhs of the proposed estimate of Rs. 17 lakhs will be borne by Ravindra Bhavan, so that the Conference Hall will be upgraded in all respects. It was also decided to send the representation to Honourable MLA Margao if this additional work and expenditure could be done by Govt. through ESG in anticipation of hosting Ravindra Bhavan as a IFFI venue in 2024.

The meeting was concluded by the Chairman by thanking all the executive board members present


(Rajendra Talak)
Chairman




(Agnelo Fernandes)
Member Secretary

Annexure "A"

Expenses of Programme/Workshop organized by Ravindra Bhavan Margao-Goa from July 2023 to November 2023

Sr. No.	Date	Programmes/Workshops	In Lakhs	Estimated Cost	Expenditure Incurred
1	4 th July 2023	Death Anniversary of Swami Vivekananda on 4th July 2023 / Celebration of Swami Vivekananda (Birth Anniversary on 12th January 2024)	100000	0.00	0.00
		Total		0.00	0.00
1	13-Aug-23	RBM is organising talk for the Senior citizen of the society on topic "Ageing gracefully" in association with Mathagramasth Saraswat Samaj, Margao -Goa	7100	7100.00	6800.00
2	19th August 2023	RBM is organising "Bal Krishi Ustav' in association with Mahila Mandal, Comba Margao -Goa	15000	15000.00	12775.00
3	25th August 2023	RBM is organising State level Patriotic Group Singing Competition for the High School on the occasion of celebration of 76th year of Independence day and 61st years of Liberation in association with Gomantak Rastrabhasha Vidhyapith, Margao-Goa	100000	0.00	0.00
4	29 th August 2023	Death Anniversary of Pai Tiatrist on 29th August 2023 / Birth Anniversary Pai tiatrist on 14th December 2023	10000	10000.00	5375.00
5	21 August 2023 & 23rd August 2023	Idol Ganesh Making Workshop	41000	43000.00	37620.00
6	28th August 2023 and 7th September 2023	Ghumat Vadan Workshop	125500	125500.00	119105.00
		Total		200600.00	181675.00
1	3rd September 2023	Janamastami	200000	113000.00	109965.00
		Total		313600.00	291640.00



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Sr. No.	Date	Programmes/Workshops	In Lakhs	Estimated Cost	Expenditure Incurred
1	1st October 2023	RBM is organising World International Day ie. "World Elders Day" in association with all Goa Citizens' Fedration, Margao -Goa	20000	8000	7800
2	14-Oct	RBM is organizing Felicitation ceremony of Goan Students in association with International Human Rights Association (IHRA) was held on 14 th October 2023.	14700	14700	5920
3	Oct-23	festival along with "Kalarang Festival" in association with Directorate of Art and Culture and Kalangan was held from 12 th October to 16 th October 2023.	600000	600000	600000
4	Oct-23	Navratri Celebration/Dandiya/Garba Workshop from 10/10/23 to 13/10/2023	400000	59000	32335
5	29th october 2023	RBM is organisng Dandiya Competetion followed by Raas Garba in association with Shree Gujrati Samaj, Pajifond Margao -Goa	500000	285500	220151
Total				1280800.00	1157846.00
1	Nov-23	Lippan Art MirrorWorkshop (17/11/2023 to 19/11/2023)	1200000	80000	55623
2	Nov-23	RBM is organizing Rangbhoomi din in association with Samrat Club Margao Center was held on 9th November 2023.	11,000	11,000	8980
3	Nov-23	Kavyanand program was held on 30th November 2023	600000	213000	79,444
Total				1584800.00	1301893.00



March 2024

Sr. No.	Date	Programme/Workshops	In Lakhs
1.	December 23 to March 2024	(Monthly program for the year 2023-24) 1) Multilingual poetic meet title named Kavyanand program 2) Natyanand program 3) Swaranand program 4) Nrutynand programme (120000*3 months)	₹ 4,20,000.00
2.	19 th December 2023	Christmas Celebration Margao Jingle Event for Children Carol Singing, Star Making Workshop/Competitions	₹ 6,00,000.00
3.	Dec'23	Film club (4,00,000/- enhance to be 6,00,000/-)	₹ 6,00,000.00
4.	14 January 24	Geet Goyanche Asmitayeche on the occasion of Republic Day	₹ 45,000.00
5.	23 January 2024	Geet Ramayan programme	₹ 75,000.00
6.	December 2023 to March 2024	Any other Programmes /Workshops/Events/Lectures/Major programme of musical, Dance and Drama	₹ 30,00,000.00
7.	March /April 2024	Purumetachem Fest	₹ 15,00,000.00
8.	Yearly	Different programmes at various place in Margao municipal area a) 2 Dramas Konani /Marathi b) 1 Musical Programme c) 2 Tiatre d) 1 Dance programme	₹ 7,00,000.00
9.	Yearly	Sangarsh Sanman	₹ 4,00,000.00
10.	Yearly	Workshop on Music, lyrics etc. composition	₹ 3,50,000.00
11.		Sutrasahchalan workshops	₹ 1,00,000.00
12.		Drama festival of prize winners in Konkani, Marathi Dramas, Tiatr & one historical play	₹ 3,00,000.00
		Total	₹ 80,90,000.00



Expenses of Ravindra Bhavan Margao from April to Nov 2023 (Unaudited)

Particulars	Apr-23	May-23	Jun-23	Jul-23	Aug-23	Sep-23	Oct-23	Nov-23	Grand Total
Electricity Charges	3,14,932	3,08,158	3,03,049	3,34,116	3,45,336	3,96,739	3,45,228	3,79,502	27,27,060
Security Charges							13,64,329		13,64,329
Contract Basis Staff Payment	1,59,114	1,55,118	1,19,219	1,32,143	1,37,457	1,58,748	1,56,550	1,61,523	11,79,872
Housekeeping charges		3,94,538		3,94,538	1,97,269	1,97,269	1,97,269	1,97,269	15,78,152
Garden Mintenance				3,96,142			3,96,142		7,92,284
A M C	3,60,662	86,332			1,30,617	27,550	1,39,051	1,21,447	8,65,659
Purchases				1,17,410	3,07,089	3,18,693		5,01,128	12,44,320
Water Charges	15,878	20,265	18,607	17,287	18,576		23,681	30,960	1,45,254
Generator Diesel			35,912	35,912					71,824
Petrol Charges		10,693	10,304		11,083		14,290		46,370
Spares & Repairs	468	2,665	9,486	1,89,713	19,176	1,52,384	91,183	12,781	4,77,856
Office Expense	12,854	2,242	5,677	13,591	61,116	14,123	5,150	11,959	1,26,712
A.C. spares				2,066					2,066
Printing & stationery	970	1,201	2,700	960	1,985		322		8,138
Transportation	300		300						600
Postage					142				142
Labour charges	200			1,550	2,150	12,200	400	3,150	16,500
computer repair				2,092					2,092
Sitting fees				16,500	15,000	33,000			64,500
Newspaper	1,258	1,225		2,480	1,287	8,515	2,278	2,557	19,600
Veh. Expense (Office)	700	350		8,260	700			17,020	27,030
Electrical spares	1,05,437	7,080		27,508	8,854	3,636	1,89,655		3,42,170
social media/website		22,620	22,620	45,240	22,620	22,620	22,620	22,620	1,80,960
Telephone Charges	1,442	778	776	1,442	776	1,443	777	776	8,210
Misc.						11,800			11,800
Diesel Charges		4,041	8,529	23,344			12,839		48,753
Programme Expenses				3,550	48,845	2,54,756	6,68,622	3,03,069	12,78,842
Veh. Expense (Chairman)							98,227		98,227
Chairman exp.					450	9,026	3,08,761	2,73,558	5,91,795
	9,74,215	10,17,306	5,37,179	17,65,844	13,30,528	16,22,502	40,37,374	20,39,319	1,33,21,117
Hire Charges Cancellation	18,200		26,000	14,400	18,200	4,800		1,32,000	2,13,600
GST	3,276		4,680	2,592	3,276	864		23,760	38,448
Security Deposit Refund	45,000	52,500	17,500	37,500	35,000	35,000	52,500	52,020	3,27,020
Total	10,40,691	10,69,806	5,85,359	18,20,336	13,87,004	16,63,166	40,89,874	22,47,099	1,39,00,185



Receipts from 01.04.2023 to 30.11.2023

ANNEXURE - 2

Month	PTJAFR (Tiatr)	PTJAFR Hall (Others)	Conference Hall	Black Box	Others Venue	Misc	Total	Booking Cancelled	Net Receipts	Grants Received
Apr-23	6,50,000	90,000	38,000	25,000	15,500	-	8,18,500	18,200	8,00,300	-
May-23	2,10,500	84,000	52,000	20,000	2,04,400	-	5,70,900	-	5,70,900	18,00,000
Jun-23	1,69,500	1,45,000	31,000	52,000	2,85,000	-	6,82,500	26,000	6,56,500	14,00,000
Jul-23	4,47,000	1,99,000	2,36,000	45,000	1,775	2,000	9,30,775	14,400	9,16,375	-
Aug-23	2,34,000	1,14,000	79,000	24,000	9,14,000	-12,925	13,77,925	18,200	13,59,725	-
Sep-23	1,69,000	96,500	19,000	44,000	59,300	55,634	4,43,434	4,800	4,38,634	-
Oct-23	2,21,000	1,54,500	66,000	41,000	6,68,400	56,300	12,07,200	-	12,07,200	21,50,000
Nov-23	2,59,000	1,35,000	50,000	26,000	1,14,500	24500	6,09,000	1,32,000	4,77,000	15,80,000
	23,60,000	10,18,000	5,71,000	2,77,000	22,62,875	1,51,359	66,40,234	2,13,600	64,26,634	70,40,000



LIST OF EXPENSES OF STORES SECTION FROM 11/09/2023 to 30/11/2023

Sr. No.	Particulars	Estimated Cost	Amount
1	Folding tables and NilKamal Chairs	1,79,200/-	1,79,200/-
2	Colourful Lights	99,000/-	95,580/-
3	Crain for Mountain & Removing Serials	11,800/-	11,800/-
4	Labour for Mounting & Removing Serials	15,000/-	12,000/-
5	Labour for Mounting & Removing Serials	20,000/-	20,000/-
6	Grey Carpet	24,000/-	19,500/-
7	Hard Ware items	21,500/-	12,027/-
8	Supply & installation & Electrical items in Canteen	1,96,310/-	1,96,310/-
9	Supply & installation & Electrical items in Canteen Foyer for R.B.M Club	1,99,514/-	1,99,514/-
10	Security Deposit for Temp. Electrical Connection	9,285/-	9,285/-
11	Electrical Contractor Charge for Temp. Electrical Connection	4,720/-	4,720/-
12	Supply & installation & Electrical items	76,582/-	76,582/-
13	Stationery items	20,175/-	20,175/-
14	Hard Disk	5000/-	5000/-
15	Repair of Laser Printer & Cartridge Refilling	2016/-	2016/-
16	Curtain (Vertical Blinds in V.C Cabin)	14,755/-	14,755/-
	TOTAL	8,98,857/-	8,78,464/-



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1/21/23, 8:35 PM

Email

Annexure 1A'

From: Ravindra Bhavan Margao

Member Secretary Ravindra Bhavan Margao

Inward No. 2260
21/11/2023

Fwd: Ravindra Bhavan Minimum Wages (W.E.F. 11/08/23)

From: hrd2@ecocleanindia.com

21/11/2023 Tue, Nov 21, 2023 03:45 PM
2 attachments

Subject: Fwd: Ravindra Bhavan Minimum Wages (W.E.F. 11/08/23)

To: Member Secretary Ravindra Bhavan Margao <rbm-dac.goa@nic.in>

Cc: hrdsal@ecocleanindia.com, md@ecocleanindia.com, acts@ecocleanindia.com, ophotels@ecocleanindia.com

Dear Sir,

Awaiting for your confirmation.

NATASHA TELI

Asst. Manager - HR | Ecoclean Systems and Solutions



T: 0832 2974 540 | M: +91 97637 14190
hrd2@ecocleanindia.com | www.ecocleanindia.com
306, Third Level, Gera's Imperium Green, Mala,
Neugi Nagar, Panaji, Goa, India. 403001



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----- Forwarded message -----

From: Natasha Teli <hrd2@ecocleanindia.com>

Date: Fri, 6 Oct 2023 at 15:27

Subject: Ravindra Bhavan Minimum Wages (W.E.F. 11/08/23)

To: <rvm-dse.goa@nic.in>

Cc: Sangita netravalkar <hrdsal@ecocleanindia.com>, Roy Vas - Ecoclean <md@ecocleanindia.com>, Kiran Kumar <vp@ecocleanindia.com>, Zarina Dcosta <acts@ecocleanindia.com>, Usha Rajan <ophotels@ecocleanindia.com>

Dear Sir,

PFA the revision in Minimum Wages for Ravindra Bhavan which needs to be implemented at the earliest.

SITE NAME :	RAVINDRA BHAVAN			
	CURRENT		MWA W.E.F. 11/08/2023	
REMARK :	01/04/2023		11/08/2023	
REVISION FROM :	01/04/2023		11/08/2023	
DESIGNATION :	ATTENDANT	TEAM LEADER	ATTENDANT	SUPERVISOR
CATEGORY OF WORK :	UNSKILLED	SKILLED	UNSKILLED	SKILLED
CALCULATION DAYS :	26	26	26	26
HOURS OF WORK :	8	8	8	8

11/21/23, 5:35 PM

NO OF STAFF :	10.00	1.00	10.00	1.00
BASIC :	310.00	323.00	412.00	528.00
VDA :	105.00	105.00	105.00	105.00
HRA :	0.00	154.00	0.00	0.00
CONVEYANCE :	0.00	0.00	0.00	0.00
GROSS SALARY :	415.00	582.00	517.00	633.00
PF : 12%	49.80	51.36	62.04	75.96
ESIC : 0.75%	3.11	4.37	3.88	4.75
L.W.F : 10	0.38	0.38	0.38	0.38
NET :	361.71	525.89	450.70	551.91
	9404.00	13673.00	11718.00	14350.00
PF : 13%	53.95	55.64	67.21	82.29
ESIC : 3.25%	13.49	18.92	16.80	20.57
BONUS : 8.33%	34.57	35.65	43.07	52.73
L.W.F : 30	1.15	1.15	1.15	1.15
CTC :	518.16	693.36	645.23	789.75
COST :	13472.25	18027.39	16775.98	20533.38
MONTHLY COST :	134722	18027	167760	20533
MACHINES :	6000.00		6000.00	
CHEMICALS :	6000.00		6000.00	
BILLING VALUE :	173043.00		222889.00	

NATASHA TELI

Asst. Manager - HR | Ecoclean Systems and Solutions



T: 0832 2974 540 | M: +91 97637 14190
 hrd2@ecocleanindia.com | www.ecocleanindia.com
 306, Third Level, Gera's Imperium Green, Mala,
 Neugi Nagar, Panaji, Goa, India. 403001



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Official Gazette dt.11th Aug 2023 (1).pdf
 314 KB

VDA Notification April 2023 (1).pdf
 2 MB

- 10) Employment in processing and canning of food stuff including fish and beverages. Notification No. 24/21/2009/-LAB-II (10) dated 23.05.2016.
- 11) Employment in Cashew Factories and Establishments. Notification No. 24/21/2009/-LAB-II (11) dated 23.05.2016.
- 12) Employment in Bricks and Tiles Manufacture. Notification No. 24/21/2009/-LAB-II (12) dated 23.05.2016.
- 13) Employment in any Commercial or Industrial Establishment engaged in commercial, manufacturing and service activities, other than that covered under any of the other entries contained in the Schedule. Notification No. 24/21/2009/-LAB-II (13) dated 23.05.2016.
- 14) (i) Employment in construction or maintenance of roads or in building operators, (ii) stone breaking and stone crushing; and (iii) Maintenance of building. Notification No. 24/21/2009/-LAB-II (14) dated 23.05.2016.
- 15) Employment in Automobile Repairing Workshops and Garages. Notification No. 24/21/2009/-LAB-II (15) dated 23.05.2016.
- 16) Employment in Agriculture. Notification No. 24/21/2009/-LAB-II (16) dated 23.05.2016.
- 17) Employment in any shop and commercial establishment other than a residential hotel, restaurant or eating house. Notification No. 24/21/2009/-LAB-II (17) dated 23.05.2016.
- 18) Employment in Public Motor Transport Undertaking and Employment in Private Motor Transport Undertaking. Notification No. 24/21/2009/-LAB-II (18) dated 23.05.2016.
- 19) Employment in any residential hotel, restaurant or eating house. Notification No. 24/21/2009/-LAB-II (19) dated 23.05.2016.
- 20) Employment in cotton Textile, cotton spinning, cotton pressing, manufacture of cotton fiber, thread yarn spinning and weaving including handloom weaving. Notification No. 24/21/2009/-LAB-II (20) dated 23.05.2016.


(Agnelo A. J. Fernandes)
Commissioner,
Labour & Employment

To,
All Concerned,
As per list attached.



OFFICE OF THE COMMISSIONER, LABOUR AND EMPLOYMENT
Shreeam Shakti Bhavan, 2nd Floor, Patto Plaza, Panaji, Goa - 403 001

Ph: (0832) 2437081/82/83 Fax: (0832) 2437085

Dated: 30/05/2023

No. CLE/PA/MWA-VDA/(10)/2016/1389

ORDER

In exercise of the powers conferred by the Government vide different Notifications dated 23rd May, 2016, revising the minimum rates of wages in various Scheduled Employments, the undersigned, hereby, revises the rates of Variable Dearness Allowance on the basis of the average Consumer Price Index number for the preceding period of six months i.e. July, 2022 to December, 2022 reaching 379 from 269 (Base 2001=100) and thereby resulting in an increase of 110 points for Industrial Workers. The rate of Variable Dearness Allowance so calculated is Rs. 105/-per day for various categories of employees employed in Scheduled Employments as shown below and becomes effective from 01.04.2023. (E.g. the minimum rates of wages for unskilled category is Rs. 307+105=412/- per day and so forth)

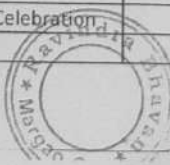
- 1) Employment in Saw Mills. Notification No. 24/21/2009/-LAB-II (1) dated 23.05.2016.
- 2) Employment in Breweries and Distilleries. Notification No. 24/21/2009-LAB-II (2) dated 23.5.2016.
- 3) Employment in Pharmaceutical industry and Units engaged in the manufacture, sale and distribution of medicines and pharmaceutical products. Notification No.24/21/2009-LAB-II(3) dated 23.5.2016.
- 4) Employment in Units engaged in the manufacture, assembling of Electronic Goods and Components and distribution and sale of Electronic products. Notification No. 24/21/2009-LAB-II (4) dated 23.5.2016.
- 5) Employment in Cinema Exhibition Industry. Notification No. 24/21/2009-LAB-II (5) dated 23.5.2016.
- 6) Employment in Readymade Garments Manufactory. Notification No. 24/21/2009-LAB-II (6) dated 23.5.2016.
- 7) Employment in Private Hospital, nursing homes, dispensaries, medical clinics, radiology, pathology laboratories, surgical clinics including such establishments where medical treatment is given to patients. Notification No. 24/21/2009-LAB-II (7) dated 23.5.2016.
- 8) Employment in Watch and Ward. Notification No. 24/21/2009-LAB-II (8) dated 23.5.2016.
- 9) Employment in any industry in which any process of printing by letter press, lithography, photography, photogravure or other similar work incidental to such process or book binding is carried on. Notification No. 24/21/2009/-LAB-II (9) dated 23.05.2016.

ANNEXURE

G

List of Concessional / Free of Cost Programs from 01/10/2023 till date 23/12/2023

S.No	Date	Venue	Programme	Name of the Institution	Concessional Rate / Fees Charged
1	01-10-2023	Conference Hall	All Goa Senior Citizen's Federation	Harshad Naik	Free of Cost
2	01-10-2023	Black Box	*Aproop	Sai Panandikar	Free of Cost
3	01-10-2023	Foyer Area	Cycling Event Go Girls Go	Xaxti Riders	concessional Rate
4	02-10-2023	PTJafa	Aproop	Sai Panandikar	Free of Cost
5	04-10-2023	PTJafa, Con. Hall, Black Box, Canteen, Foyer Area	Youth Festival	Directorate of Sports & Youth	concessional Rate
6	05-10-2023	PTJafa, Con. Hall, Black Box, Canteen, Foyer Area	Youth Festival	Directorate of Sports & Youth	concessional Rate
7	06-10-2023	PTJafa, Con. Hall, Black Box, Canteen, Foyer Area	Youth Festival	Directorate of Sports & Youth	concessional Rate
8	12-10-2023	PTJafa	Kalarang Festival 2023	DAC/RBM/Kalangan	Free of Cost
9	12-10-2023	Black Box	Book Release	Dr. Ram Manohar Lohia Research Federation	concessional Rate
10	13-10-2023	PTJafa	Kalarang Festival 2024	DAC/RBM/Kalangan	Free of Cost
11	14-10-2023	PTJafa	Kalarang Festival 2025	DAC/RBM/Kalangan	Free of Cost
12	14-10-2023	Conference Hall	Felicitation	International Human Rights Association	Free of Cost
13	15-10-2023	PTJafa	Kalarang Festival 2026	DAC/RBM/Kalangan	Free of Cost
14	16-10-2023	PTJafa	Kalarang Festival 2027	DAC/RBM/Kalangan	Free of Cost
15	25-10-2023	Black Box	Meeting	Speaker Goa legeslative Assembly	Free of Cost
16	05-11-2023	Black Box	Book Release	Sistin Menezes	Free of Cost
17	05-11-2023	Canteen Foyer Area/Parking Lane	Cycling	Xaxti Riders	Free of Cost
18	09-11-2023	Conference Hall	Natrang	Samraat Club	Free of Cost
19	17-11-2023	Conference Hall	Volunteer Meeting	Speaker Goa legeslative Assembly	Free of Cost
20	19-11-2023	Black Box	Meeting	Shree Dambabalem Ghodem Fatorda	concessional Rate
21	29-11-2023	Black Box	Meeting	Speaker Goa legeslative Assembly	Free of Cost
22	01-12-2023	Conference Hall	Balmelavo 2023	Vidya Bhuvan Konkani Shalla Margao	50% Concession
23	02-12-2023	Conference Hall	Balmelavo 2024	Vidya Bhuvan Konkani Shalla Margao	50% Concession
24	06-12-2023	Conference Hall, Ground Floor Foyer	All Goa Science Exhibition	Shree Damodar Higher Secondary School	free of Cost
25	07-12-2023	Conference Hall, Ground Floor Foyer	All Goa Science Exhibition	Shree Damodar Higher Secondary School	free of Cost
26	09-12-2023	Black Box	Felicitation	Salcete Tribal Forum	free of Cost
27	20-12-2023	PTJafa, Conference Hall, Canteen, Foyer Area	Annual Day Programme 90th Celebration	Vidhya Bharti Sanmaj Seva Sangh	free of Cost
28	21-12-2023	PTJafa, Conference Hall, Canteen, Foyer Area	Annual Day Programme 90th Celebration	Vidhya Bharti Sanmaj Seva Sangh	free of Cost
29	22-12-2023	PTJafa, Conference Hall, Canteen, Foyer Area	Annual Day Programme 90th Celebration	Vidhya Bharti Sanmaj Seva Sangh	free of Cost
30	23-12-2023	Black Box	Balmelavo 2023	Vidya Bhuvan Konkani Shalla Margao	50% Concession



121/c
123/c

Annexure 'H'

List of Technical Staff of Ravindra Bhavan, Margao.

Technical Section	Designation	Total at present	Actual Requirement
Regular Staff			
Videsh Naik	Theatre Manager	1	
Nilesh Tuenkar	Upper Division Clerk	1	
Shekhar T. Naik	Light Operator	3 Nos	
Tulshidas K. Pagi	Light Operator		
Shri. Viraj Zambaulikar	Asst. Light Operator (Contract)		
Paresh Dessai	Generator Operator	2 Nos.	
Shri. Vishal Naik	Asst. D. G. Operator Contract		
Irineu Savio Gracias	Sound Operator	2 Nos.	3 nos.
Viraj Shirodkar	Sound Operator		
Baburao Tirodkar	A.C. Operator	2 Nos.	3 nos.
Gitesh Borkar	A.C. Operator		
Laxmi V. Matonkar	Stage Assistant	4 Nos.	5 nos.
Imamsab Narasangi	Stage Assistant		
Sunnyraj Borkar	Stage Assistant		
Goajan Bahadur	Stage Assistant		
Namu Kerkar	Door Keeper	3 Nos.	
Pramod J. Naik	Door Keeper		
Santosh Bhat	Door Keeper		
Sunil Gaonker	M.T.S.	1 No.	



Annexure 'I'

1) The following Staff of Goa Recruitment and Employment Society, Panjim are deployed on contract basis at Ravindra Bhavan as per the details below. The contract is renewed every 6 months with the break of 2 days.

Proposal to enhance their salaries as per the details mentioned below as per annexure 'I' and submission of this proposal to Directorate of Art & Culture, Panjim for approval:

Sl. No.	Name & Designation	Designation	No. of Years With a break of six months since	No. of Years and months service completed	Existing Pay Structure	Revised Pay Structure
1.	Shri. Viraj Zambaulikar	Light Operator	06/02/2013	9yrs& 10months	15392	20700.00
2.	Shri. Vishal Naik	D.G. Operator	06/02/2013	9yrs& 10months	15392	20700.00
3.	Shri. Ramanand Borkar	Attendant	06/02/2013	9yrs& 10months	15392	18117.00
4.	Shri. Mileend Borkar	Driver	01/10/2015	7yrs & 2months	15392	20700.00
5.	Kum. Pratiksha Eknath Gawas	Asst. Data Operator	01/12/2021	2 years	19781	20700.00
6.	Smt. Varsha Damodar Naik	Asst. Data Operator	01/12/2021	2 years	19781	20700.00
7.	Kum. Shalaka Dilip Ghodge	Data Entry Operator	09/12/2021	2 years	20048	25867.00
8.	Smt. Smt. Reshma A. Porob	Data Entry Operator	06/01/2022	1yr & 11 months	20048	25867.00
		Total			1,25,834.00	1,73,351.00
		GST 18%			22,650.12	31,203.18
		Total			1,48,484.00	2,04,554.18



U/o Junior Telecom Officer (Group)
BSNL Telephone Exchange,
Margao, Goa - 403601.



भारत संचार निगम लिमिटेड
(भारत सरकार का उपक्रम)
BHARAT SANCHAR NIGAM LIMITED
(A Govt. of India Enterprise)

MHPJM-16/14/2/2023 - SANDM/OP-II

Date: 05/12/2023

To,
THE RAVINDRA BHAVAN MARGAO,
South Goa, Margao.

Ravindra Bhavan Margao

Inward No. 2410

05/12/2023

Sub :- Non-feasible/beyond repair condition of Landline connections.

R/Sir/Madam,

At the outset, we thank you for patronizing BSNL services. We regret to inform you that due to ageing and extensive / multiple damages to underground copper cable network in your area, the underground cable cannot be repaired and hence it is not possible to ensure desired & sustained quality of service to your following Tel.Nos.

SL no.	Tel nos	Name of Customer
1	2700023	THE RAVINDRA BHAVAN MARGAO GOA
2	2726980	THE RAVINDRA BHAVAN MARGAO GOA

In view of the above, it is suggested to kindly opt for any one of the following alternate services provided by BSNL, which will be beneficial in the long run :

- a) **Conversion of Landline to Bharat Fibre (FTTH) retaining the same Telephone number :**
BSNL now facilitates retention of existing Landline number and converting the same to Bharat Fibre (FTTH) through BSNL TIP / Franchisee who will provision and maintain the services. One ONT will be required per connection. Bharat Fibre (FTTH) service offers better bandwidth and service reliability to the end user. The details of Tariff Plans available for subscription will be shared by TIP. All Tariff plans come bundled with free unlimited calls to any network (Landline/Mobile) throughout India. The Application Form (CAF) needs to be submitted along with relevant documents to BSNL. Details of BSNL Authorized **TIPs / Franchisees** in Margao Area are enclosed.
- b) **Virtual Landline / Aseem :**
BSNL offers Virtual Landline with ASEEM- plan on monthly basis. Being a virtual landline service, all the incoming call will get automatically diverted to the pre-designated Mobile / FTTH number indicated by the customer. BSNL will raise bills on monthly basis. The existing physical landline needs to be closed first, and thereafter has to be provisioned as Virtual Landline. Hence Closure Form & Aseem CAF needs to be submitted to BSNL with all relevant documents.

c) If you are not opting above mentioned suggestions at option a and b, kindly surrender the landline connections with closure application and relevant documents to stop monthly billing cycle.

Copy to :

- 1) City Net
- 2) Xavier Dcosta
- 3) Geeta Enterprises



Halk
Junior Telecom Officer (Margao)

कनिष्ठ दूरसंचार अधिकारी

Junior Telecom Officer

(ई डब्ल्यू एस डी)

(EWS D)

भारत संचार निगम लिमिटेड

मार्गाच-गोवा

BSNL Margao-Goa

Details of BSNL Authorized TIPs / Franchisees in Margao Area are as follows :

1) Name of FTTH Franchisee: Citi Net

Contact : Mr. Joshua Ross Dcosta
Mobile No. : 9970461625
8600797300
Email ID : citicablegoa@gmail.com
Office Address : Office No. 5, First floor J.S Vas Arcade
Behind Indus Bank, Abade Faria Road,
Margao Salcete Goa 403601

2) Name of FTTH Franchisee: Xavier Dcosta

Contact : Mr. Xavier Dcosta
Mobile No. : 9881458880
Email ID : dcostaxvier02@gmail.com
Office Address : H.NO. 471, Navelim Dongarim Salcete 403707

3) Name of FTTH Franchisee: Geeta Enterprises

Contact : Mr. Binod Rana
Mobile No. : 9049180827

Haik
कनिष्ठ इस्तरार अजकार
Junior Engineer in Electrical
R. S. S. S. S.
BSNL Margao Goa



CITI NET

Internet Service Provider



Office No. 5, 1st Floor, J. S. Vas Arcade,
Behind Indus Bank, Abade Faria Road,
Margao, GOA.
7588533300 / 8600797300
citinetgoa@gmail.com.

To,
THE RAVINDRA BHAVAN MARGAO,
South Goa, Margao.

Date : 06/12/2023

Sub :- Landline connections feasible on FTTH.

R/Sir/Madam,

This is to inform you that since the BSNL telephone connections given to you by BSNL are not working due to multiple damages to the underground copper cable network in your area, We can provide you these connections over Fiber at the cost of Rs 5000/- per connection for the installation.

The telephone numbers include

1] 2700023

2] 2726980

The Minimum monthly charges for each connection over fiber would be 499 + gst, the benefits of this are that you will get 40 Mbps till 3300 GB FUP 4Mbps and unlimited incoming and outgoing calling in case you require a higher plan you can reference the pamphlet attached along with this document.

We promise to provide the best services to you

THANKING YOU


CITI NET



FIBRE BASIC

40 Mbps till 3300 GB

———— @ just ————

₹ **499**

Fixed Monthly Charges

(FUP Speed - 4 Mbps)



Fastest
Internet



Reliable
Connection



Symmetric
Speeds



Unlimited
Data

Blazingly Fast. Seriously Reliable

+91 75885 33300 / 76667 38853

Visit us on www.maharashtra.bsnl.co.in

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116/c

FTTH - Bharat Fiber Plans SUMMARY [As on 16.11.2022]

Free Modem

Bharat Fiber

Get Non-stop Entertainment with **Cinema Plus**

Live TV & Premium OTT Content at One Place

FREE For 30 Days

300+ Live TV Channels | 500+ TV Shows | 4000+ Movies

S. No.	Plan Name	Fixed Monthly Charges	Bandwidth (Download Speed)	FUP Speed
1	Ghar ka WiFi	Monthly 399 Half Yearly 1999	30 Mbps till 1000 GB (only for Rural area)	4 Mbps
2.	Fibre Basic NEO (449/- for First 6 months only & then Fibre Basic @ Rs. 499/-)	449	30 Mbps till 3300 GB	4 Mbps
3.	Fibre Basic	499	40 Mbps till 3300 GB	4 Mbps
4.	Fibre Basic Plus	599	60 Mbps till 3300 GB	4 Mbps

High FUP Plans Without OTT

5.	Fibre TB plan	777	100 Mbps till 1500 GB	5 Mbps
6.	Fibre Values Plus	849	100 Mbps till 3300 GB	10 Mbps
7.	Fibre Premium Plus	1299	200 Mbps till 4000 GB	15 Mbps
8.	Fibre Silver Plus	2499	300 Mbps till 5000GB	30 Mbps
9.	Fibre Ruby	4499	300 Mbps till 6500GB	40 Mbps

Premium Plans with High FUP & all OTT Apps in Plan FMC

Disney+ hotstar PREMIUM PACK

10.	Fibre Basic Plus OTT* (Hotstar only)	666	60 Mbps till 1000 GB	5 Mbps
11.	Fibre Value OTT#	799	100 Mbps till 1000 GB	5 Mbps
12.	Super Star Premium Plus#	999	150 Mbps till 2000 GB	10 Mbps
13.	FIBRE Premium Plus OTT#	1499	200 Mbps till 3300 GB	15 Mbps
14.	FIBRE Ultra OTT#	1799	300 Mbps till 4000 GB	15 Mbps
15.	FIBRE Silver OTT#	2299	300 Mbps till 4500 GB	25 Mbps
16.	FIBRE Silver Plus OTT#	2799	300 Mbps till 5000 GB	30 Mbps
17.	Fibre Ruby OTT#	4799	300 Mbps till 6500 GB	40 Mbps

*Unlimited Voice calling- Anytime/Anynetwork

Static IP for all plans above FMC 999

#- Hotstar+YupTv OTT Free [Plan 799,999,1499,1799,2299,2499,2799,4799]

CONTACT: +91 75885 33300 / 76667 38853

www.maharashtra.bsnl.co.in | Like BSNL MH On Follow BSNL MH on and



A.O.B

Annexure 1

Approval for:-

- Repairs to the area near mini open stage. (Civil Work) – Estimated Cost Rs.1,50,000/-
- Replacement of damaged Auditorium seat covers – Estimated Cost Rs.1,50,000/-
- Purchase of 23 nos. of square LED 2x2ft (36W) surface mounted, down light for foyer area (ground floor) – Estimated Cost Rs.90,000/-
- Ex-post facto approval for Purchase of L.E.D lights for illumination of fountain – estimated Cost Rs.10,000/-
- Post facto approval Design & fabrication of display board at compound wall- estimated cost Rs. 1,30,000/-
- Proposal from M/s. Crystal Engineerings for renewal of A.M.C. of A.C equipments for two years on same rate & terms & conditions as that of previous year – estimated cost -Rs. 1,78,600/-



A. O. B

Annexure - 2

For Approval:

- 1) To discuss and decide about the renewal of website hosting space and Domain of the website. www.ravindrabhavanmargao.com is due for renewal as on 12th December 2023 total amount of **Rs. 24,190/-** for the above said service by Deviant Strokes, Comba Margao-Goa. However, we pay amounting of **Rs.17,110/-**(Rupees Seventeen Thousand One Hundred and Ten only) towards Social Media Marketing of RBM and amounting of **Rs, 5,900/-** (Rs. Five Thousand and Nine hundred only) towards Monthly website Maintenance Charges.
- 2) To discuss and decide about pot facto approval for Organization of "The Tales of Melodies" by wellkown Music Director, Singer, Narrator Dr. Saleel Kulkarni and his son Mr. Shubhankar Kulkarni on 17th December 2023 from 7.00 pm to 10.00 p.m. at open Air stage. This programme will be organized in association with Samraat Club Margao and Ravindra Bhavan, Margao under activity of Swaranand. Ravindra Bhavan will be provided sound system, VIP Refreshment, etc. Total aprox. expenditure will be Rs. 23,000/-.



Date: 15/12/2023 at 11:00 P.M.

2nd EXECUTIVE COUNCIL Meeting

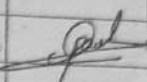



2nd EXECUTIVE COUNCIL Meeting

Sr.No	Name	Contact Number	Email-ID	Signature	Sr.No	Name	Contact Number	Email-ID	Signature
1.	Shri. Rajendra Galak Chairman				7.	Secretary Art & Culture Member			
2.	Shri. Manojkar Borkar Vice Chairman				8.	Shri. Paresh Naik Member			
3.	Shri. Agnelo A. Fernandes Member Secretary				9.	Smt. Milagrin Gomes Member	9822962711		
4.	Finance Secretary Govt. of Goa, Financial Advisor Secretariat, Porvorim Goa Member				10.	Smt. Shweta Lotlikar Member	9822281221		
5.	The Director, Directorate of Art & Culture, Sanskrit Bhawan, Patto Panaji Goa. Member Hilind D. Mate ADC & DAC.				11.	Shri. Gopal Naik Member			
6.	The Collector South Goa, Margao - Goa Member		Absent		12.	Shri. Dhananjay Magdkar Member			
					13.	Shri. Sidharth Yaji Member	9422437477	Sidharth.Yaji@yakoos.com	
					14.	Shri. Sitaram Giedkar Member	9673115068		

of the minutes and compliance thereof:- The minutes on 11/11/2022 were read in the presence of the members. The minutes of the...

2nd EXECUTIVE Council Meeting

Date: 15/12/2023 at 11:00

Sr. No	Name	Contact Number	Email- ID	Signature
15.	Shri. Laxman Parab Member	9011065007	Parab10xmemb@gnat.com	
16.	Shri. Mahesh Pai Kane Member	9822126080	pai.kane.mahesh@gnat.com	
17.	Shri. Joao Francisco Silva (Member)	9850458678		
18.	Shri. Shrikant Qelip Accountant RBM	9483417304		

1

Minutes of the Council Meeting of Ravindra Bhavan Curchorem held on
08/12/2022

The meeting of the Council of Ravindra Bhavan Curchorem was held on 08/12/2022 in the auditorium of Ravindra Bhavan, Curchorem, at 03:00 pm. The meeting was presided over by Shri Nilesh Cabral, Chairman of Ravindra Bhavan Curchorem.

The below mentioned members attended the meeting:-

- i. *Shri Nilesh Cabral, Chairman*
- ii. *Shri Keshav (Rajoo) M. Naik, Vice Chairman*
- iii. *Shri Raju R. Dessai, Member Secretary*
- iv. *Smt. Jasmine Braganza, Member*
- v. *Shri Felix Fernandes, Member*
- vi. *Shri Vishwas P. Sawant, Member*
- vii. *Shri Mukund Z. Naik, Member*
- viii. *Shri Vasant Sawant, Member*
- ix. *Shri Jaikumar Naik Khandekar, Member*
- x. *Shri Jeetendra (Navin) Khandekar, Member*
- xi. *Shri Rudresh Tendulkar, Member*
- xii. *Shri Riyaz Shaikh, Member*
- xiii. *Shri Sanjay D. Gaude, Executive Engineer, WDXIX, PWD*
- xiv. *Smt Priti M. Naik, J.E.SDI, WDXIX (B) Quepem*
- xv. *Shri Sadanand D. Chari, MTS, ADEI Office, Quepem*
- xvi. *Shri Sarvottam Satardekar, Dy DAA, DAC*
- xvii. *Shri Prataprao Gaunker, Mamlatdar, Quepem*

The Member Secretary Shri Raju R. Dessai welcomed the members for the meeting.

The meeting was conducted as follows:-

Agenda No. 1: Confirmation of the minutes and compliance thereof:- The minutes of the meeting held on 11/11/2022 were read in the presence of the members.

Resolution no. 1: *The minutes of the meeting held on 11/11/2022 were read and were confirmed unanimously.*

Resolution was passed unanimously.

Proposed by: - Shri Felix Fernandes, Member

Seconded by: - Smt. Jasmine Braganza, Member

Agenda No. 2: Appointment of new members:- The Member Secretary informed the members that letters to 8 institutions requesting to nominate three members from their respective institutions who are likely to be considered for appointment as members of the Council of Ravindra Bhavan Curchorem were sent and their reply letters were placed for the meeting.

category.

- (i) Shri Mayur Madhukar Naik- Jai Ho Sports & Cultural Club
- (ii) Shri Dr. Bhisso V. Shet Gaunker- Samraat Club Curchorem
- (iii) Shri Mafaldo Fernandes - Curchorem Socio Cultural Sports Club
- (iv) Shri Arun R. Patil - Kala Sadhana Curchorem
- (v) Ms. Siyali S. Tulaskar - Yuva Swaraj

Also, the following members were appointed in individual capacity as follows:-

- (i) Shri Sarvanand Sawant Dessai
- (ii) Shri Anil Gaonkar
- (iii) Shri Shailendra Kumar Salvi
- (iv) Shri Leslie Pereira
- (v) Shri Neville Pereira

Resolution no. 2: The members in institutional and individual category were appointed unanimously.

Proposed by: - Shri Jeetendra (Navin) Khandekar, Member

Seconded by: - Shri Mukund Z. Naik, Member

Agenda No. 3: Budget Finalization:- The budget for the year 2023-24 was placed before the meeting. After discussion it was approved unanimously.

Resolution no. 3: The budget of RBC for the financial year 2023-24 was approved unanimously.

Proposed by: - Shri Vasant Sawant, Member

Seconded by: - Shri Felix Fernandes, Member

Agenda No. 4: Approval of Audited statements for the financial year 2021-22:- The audited statements for the financial year 2021-22 and the utilisation certificate submitted by Chartered Accountant were placed before the meeting. The same were approved unanimously.

Resolution no. 4: The audited statements for the financial year 2021-22 and the utilisation certificate were approved by the members unanimously.

Proposed by: - Shri Felix Fernandes, Member

Seconded by: - Shri Rudresh Tendulkar, Member

Agenda No. 5: Any other business with permission of chair:-

A. **Regarding Upgradation of Sound system:** - The Chairman instructed to send an official letter to GSIDC to invite their sound consultant to inspect the sound system of Ravindra Bhavan Curchorem and to seek his suggestions regarding upgradation of the sound system.

Resolution No. 5 A:-It was resolved to send official letter to sound consultant of GSIDC to inspect the sound system of Ravindra Bhavan Curchorem.

Proposed by: - Shri Rudresh Tendulkar, Member

Seconded by: - Shri Jaikumar Khandekar, Member

B. **Brick Masonry wall above the main entrance to the auditorium:** - The Theatre Manager informed that Shri Shoukat Ali, contractor could not be contacted to enquire regarding the work. After discussion it was resolved to get the revised estimate from PWD to carry out the work with light weight bricks. The Chairman directed Smt. Priti Naik, J.E. to give a revised estimate to carry out the said work at the earliest.

Resolution No. 5 B:-The Theatre Manager was instructed to follow up with Smt. Priti Naik, J.E. and get the work done at the earliest.

Proposed by: - Shri Vishwas Sawant, Member

Seconded by: - Smt. Jasmine Braganza, Member

C. **Stage Mechanism:-** It was brought to the notice of the members that pending work of stage mechanism needs to be carried out and the balance amount of Shri Dilip Madkaikar which was withheld by the office has to be released. The same was agreed unanimously. The Chairman inquired about the absence of Shri Saju Ghadi, Stage Assistant for the meeting. Smt. Swarupa Arsekar, Jr.Steno informed that he is on BLO duty as per order issued by Office of Dy.Collector & S.D.O. of Bicholim Taluka and ERO of 17-Sanguem A.C. from 18/11/2022 till further order to carry out the work of Special Summary Revision of electoral rolls, It was discussed by the members that the work of Special Summary Revision is completed and most of the BLOs have been relieved. After discussion, it was instructed by the Chairman to issue him a memorandum and seek his explanation.

Resolution No. 5 C:- It was resolved to carry out the pending works pertaining to the stage mechanism and pay the balance amount of Shri Dilip Madkaikar. The Chairman instructed to issue memorandum to Shri Saju Ghadi, Stage Assistant and seek his explanation.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Rudresh Tendulkar, Member

D. **Regarding LED name board of RBC:-** Smt. Swarupa Arsekar, Jr. Steno informed that Elite Graphics has quoted Rs.85,000/- about cleaning the fungus on the LED name boards and the price includes the crane hire charges. The Chairman instructed to take fresh quotations from Elite Graphics without the crane hire charges and said that he will provide the crane.

Resolution No. 5 D:-It was resolved to take fresh quotation from Elite Graphics excluding the crane hire charges and get the LED name boards cleaned at the earliest..

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Felix Fernandes, Member

E. **Regarding Driver for office vehicle:** - The Member Secretary informed that letter from Directorate of Art & Culture has been received stating that this office can engage services of driver from GHRDC, Panaji. He said that it is also stated that the Multi Tasking staff of the office can be used to perform duty as driver, if in possession of valid driving license in addition to own duties. The Chairman directed to send the proposal to Directorate of Art & Culture to appoint driver from GHRDC/GRES for period of 1 year for obtaining financial approval.

Resolution No. 5 E:-It was resolved to send a proposal to Directorate of Art & Culture to appoint driver from GHRDC/GRES for obtaining financial approval.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Jaikumar Khandekar, Member

F. **Regarding Transformer of RBC:** - The Theatre Manager informed that letter was sent to Executive Engineer VII, Electricity Department to provide reasonability certificate with respect to the estimate given by Reliance Electricals to carry out the necessary repairs of the transformer of RBC. However, it was informed that no reply has been received from Electricity Department till date. After discussion, the Chairman directed the Theatre manager to call Reliance Electricals for negotiation of the rates with respect to the estimate given by them.

Resolution No. 5 F:-It was resolved to call Reliance Electricals for negotiation of the rates with respect to the estimate given by them.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Jeetendra (Navin) Khandekar, Member

G. **Regarding Canteen of RBC:** - The Member Secretary informed that before inviting tender for operating the canteen, the canteen space may be assessed by PWD and the rent valuation report may be obtained. The same was approved unanimously.

Resolution No. 5 G:- It was resolved to send a letter to PWD to submit the rent valuation report.

Proposed by: - Shri Vasant Sawant, Member

Seconded by: - Shri Riyaz Shaikh, Member

H. **Scheme for Music classes (Scheme for purchase of musical instruments & Scheme for financial support to students):** - The Jr. Steno informed that the proposal for financial support for the scheme has been sent to Directorate of Art & Culture and reply is awaited. Shri Sarvottam Satardekar, Dy DAA, DAC was requested to kindly look into the matter and inform this office accordingly.

Resolution No. 5 H:- It was resolved to follow up regarding the matter.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Jaikumar Khandekar, Member

I. **Programmes of Ravindra Bhavan Curchorem:** - The Chairman congratulated the staff of Ravindra Bhavan Curchorem for successfully organizing the Children's Festival on 15th November 2022 which was planned at a very short notice.

It was informed by the Chairman that whenever competitions are organized by Ravindra Bhavan Curchorem, the staff of Directorate of Art & Culture i.e. Music Trainers, Accompanists, Theatre Art Teachers may be taken as judges and TA, DA may be paid to them. The Chairman instructed to write a letter to Directorate of Art & Culture informing about the same and requesting to provide a list of all the Music Trainers, Accompanists, Theatre Art Teachers with their contact details.

Shri Vasant Sawant, Member proposed that RBC may organize Talented Government Servants programme comprising of various competitions for Government servants. The same was approved unanimously.

The Chairman also informed that the programme committee will be formed later but till then all the programmes may be planned under the leadership of Vice Chairman in the presence of the Conveners, Member Secretary, Accountant and Cultural Organiser.

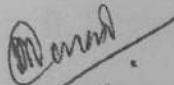
Resolution No. 5 I:- It was resolved to write a letter to Directorate of Art & Culture requesting to provide a list of all the Music Trainers, Accompanists and Theatre Art Teachers with their contact details so that they can be appointed as judges for the

programmes of RBC . It was resolved to organize Talented Government Servants programme.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Vasant Sawant, Member

The meeting ended with vote of thanks by Member Secretary.


Member Secretary
RB-Curchoram

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Ravindra Bhavan Curchorem

Minutes of the Council Meeting of Ravindra Bhavan Curchorem held on
11/11/2022

The meeting of the Council of Ravindra Bhavan Curchorem was held on 11/11/2022 in the auditorium of Ravindra Bhavan, Curchorem, at 10:30 am. The meeting was presided over by Shri Nilesh Cabral, Chairman of Ravindra Bhavan Curchorem.

The below mentioned members attended the meeting:-

- i. *Shri Nilesh Cabral, Chairman*
- ii. *Shri Keshav (Rajoo) M. Naik, Vice Chairman*
- iii. *Shri Raju R. Dessai, Member Secretary*
- iv. *Smt. Jasmine Braganza, Member*
- v. *Shri Felix Fernandes, Member*
- vi. *Shri Vishwas P. Sawant, Member*
- vii. *Shri Mukund Z. Naik, Member*
- viii. *Shri Vasant Sawant, Member*
- ix. *Shri Jaikumar Naik Khandekar, Member*
- x. *Shri Jeetendra (Navin) Khandekar, Member*
- xi. *Shri Rudresh Tendulkar, Member*
- xii. *Shri Riyaz Shaikh, Member*

The Member Secretary Shri Raju R. Dessai welcomed the members for the meeting.

The meeting was conducted as follows:-

Agenda No. 1: Confirmation of the minutes and compliance thereof:-

The minutes of the meeting held on 12/10/2021 were read in the presence of the members.

Resolution no. 1: The minutes of the meeting held on 12/10/2021 were read and were confirmed unanimously.

Resolution was passed unanimously.

Proposed by: - Shri Vasant Sawant, Member

Seconded by: - Shri Felix Fernandes, Member

Agenda No. 2: Appointment of new members:- The Member Secretary informed the members that the order of new government nominated committee members was issued by the Directorate of Art & Culture vide letter No. DAC/ADC/RBC.Committee/2022-23/Part File/3153 dated 06/10/2022. The Member Secretary told the members that as per the Constitution of Ravindra Bhavan Curchorem, additional 5 members need to be appointed in institutional category (from institutions in the field of dance, music, literature, fine arts etc). Similarly another 5 members need to be appointed in individual capacity (those working in the field of dance, drama, music, literature, fine arts etc).

The Chairman informed that due to the death of one of the Government nominated members Smt. Rajani Bhembre, another person will be nominated as a member in her place.

Regarding appointment of members in institutional category, it was decided to list out some of the cultural institutions and send letters to them requesting to nominate three members from their respective institutions who are likely to be considered for appointment as members of the Council of Ravindra Bhavan Curchorem.

The list of names of institutions suggested by the members are as follows:-

- (i) Jai Ho Cultural Club
- (ii) Samraat Club Curchorem
- (iii) Rotary Club Curchorem
- (iv) Utkranti Kala Kendra
- (v) Curchorem Socio Cultural Sports Club
- (vi) Kala Sadhana Curchorem
- (vii) Swarangan Sangeet Vidhyalaya
- (viii) Yuva Swaraj

It was resolved to appoint members on individual capacity during the next council meeting.

Resolution no. 2: It was resolved to send letters to the institutions requesting to nominate three members from their respective institutions who are likely to be considered for appointment as members of the Council of Ravindra Bhavan Curchorem. It was also decided to request the institutions to attach the registration copy and copies of audited statements of the institutions. It was resolved to appoint members on individual capacity during the next council meeting.

Proposed by: - Shri Jeetendra (Navin) Khandekar, Member

Seconded by: - Shri Mukund Z. Naik, Member

Agenda No 3: Any other business with permission of chair:-

A. Maintenance of AC of RBC: - The Theatre Manager, Shri Arun Lolayekar informed that the quotations for AMC of AC plant for the year 2022-23 were invited and Antartica Refrigeration was found to be the agency that has quoted the lowest. The Chairman instructed the Theatre Manager to inquire with Antartica Refrigeration whether they are authorized dealers of Voltas and to directly issue the work order to them if they are the authorized dealers. If not then, the Chairman directed to send a letter to Voltas requesting for the list of their authorized dealers.

Resolution No. 3 A:- It was resolved to directly issue work order for the AMC of AC plant for the year 2022-23 to Antartica Refrigeration if they are the authorized dealers of Voltas.

Proposed by:- Shri Nilesh Cabral, Honourable Chairman

Seconded by:- Shri Vishwas Sawant, Member

B. Book Lovers Club: - The Chairman instructed the Cultural Organiser, Smt. Sarvada Sawant to re-commence the monthly Gazaali programme. Shri Mukund Naik and Shri Vasant Sawant were appointed as the conveners of the programme.

Resolution No. 3 B:-It was resolved to organise the Gazaali programme in Ravindra Bhavan Curchorem on every 2nd Thursday of the month at 4 pm.

Proposed by:- Shri Nilesh Cabral, Honourable Chairman

Seconded by:- Shri Rudresh Tendulkar, Member

C. Regarding Upgradation of Sound system: - The Chairman instructed to invite the sound consultant of GSIDC to inspect the sound system of Ravindra Bhavan Curchorem and to seek his suggestions regarding upgradation of the sound system. The Chairman informed that the sound consultant of GSIDC is currently looking after the sound system of 2nd phase of Ravindra Bhavan Curchorem.

Resolution No. 3 C:-It was resolved to invite the sound consultant of GSIDC to inspect the sound system of Ravindra Bhavan Curchorem.

Proposed by: - Shri Rudresh Tendulkar, Member

Seconded by: - Shri Jaikumar Khandekar, Member

D. Brick Masonry wall above the main entrance to the auditorium: - The Chairman informed that the work of brick masonry above the main entrance of the auditorium needs to be done. It was brought to the notice of the members that Shri Shoukat Ali, contractor had earlier submitted his quote for carrying out the work but the work is still pending.

Resolution No. 3 D:-The Theatre Manager was instructed to follow up with Shri Shoukat Ali and get the work done at the earliest.

Proposed by: - Shri Jaikumar Khandekar, Member

Seconded by: - Smt. Jasmine Braganza, Member

E. **Painting work of RBC:** - The members inquired about the status of painting work of Ravindra Bhavan Curchorem. The Theatre Manager informed that currently the exterior walls painting of Ravindra Bhavan Curchorem is in progress.

Resolution No. 3 E:-The Chairman instructed the Member Secretary to issue an order to Theatre Manager to supervise and monitor the painting work of RBC.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Vasant Sawant, Member

F. **Stage Mechanism:-** The Chairman inquired with the Stage Assistants of RBC regarding any maintenance work of the stage that needs to be carried out. The Stage Assistants informed that the pending work with regards to stage curtains and flooring needs to be completed. The Theatre Manager informed that the office of RBC had withheld 10% of the work order amount of Shri Dilip Madkaikar & Co. who was assigned the work pertaining to the stage curtains. The Theatre Manager also informed that the work of stage flooring of RBC was being carried out by Shri Pradeep Chari.

Resolution No. 3 F:-The Chairman instructed the Theatre Manager to invite Shri Dilip Madkaikar, Shri Pradeep Chari, the Vice Chairman and members of RBC for inspection of the stage of RBC to discuss the miscellaneous pending works regarding stage of RBC that needs to be carried out and to get the work done at the earliest.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Jeetendra (Navin) Khandekar, Member

G. **Regarding LED name board of RBC:-** Smt. Swarupa Arsckar, Jr. Steno informed that she inquired with Elite Graphics about cleaning the fungus on the LED name boards because the letters have become invisible. She told the members that Elite Graphics has informed that the service of cleaning the boards will be chargeable.

Resolution No. 3 G:-It was resolved to pay the necessary charges to Elite Graphics and get the LED name boards cleaned at the earliest..

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Vishwas Sawant, Member

H. **Regarding Driver for office vehicle:** - The Member Secretary informed that services of driver are very much required in Ravindra Bhavan Curchorem because it becomes difficult to carry out the outdoor office work. The Chairman directed to send a letter to Directorate of Art & Culture to depute a driver to Ravindra Bhavan Curchorem

at the earliest or to grant NOC to this office to hire a driver on contract basis either from GRES or GHRDC.

Resolution No. 3 H:-It was resolved to send a letter to Directorate of Art & Culture to urgently depute a driver to Ravindra Bhavan Curchorem at the earliest or to grant NOC to hire a driver on contract basis either from GRES or GHRDC.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Smt. Jasmine Braganza, Member

I. Regarding Transformer of RBC: - The Theatre Manager informed that recently the transformer of RBC broke down and Reliance Electricals has installed a standby transformer in Ravindra Bhavan Curchorem on temporary basis. The Chairman directed the Theatre manager to send a letter to Executive Engineer VII, Electricity Dept requesting to provide reasonability certificate with respect to the estimate given by Reliance Electricals to carry out the necessary repairs.

Resolution No. 3 I:-It was resolved to send a letter to Executive Engineer VII, Electricity Dept requesting to provide reasonability certificate with respect to the estimate given by Reliance Electricals to carry out the necessary repairs.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Felix Fernandes, Member

J. Regarding Canteen of RBC: - The Member Secretary informed that since there are continuous booking programmes of Ravindra Bhavan Curchorem, the canteen of Ravindra Bhavan Curchorem needs to be commenced. It was decided to invite fresh tender for providing canteen services in RBC for 3 years term. It was decided to advertise regarding the tender on newspapers through classified advertisement. The members also decided to increase the canteen rent bid by the agency by 10% every year. It was decided that the total amount of canteen rent for the year should be deposited in 2 instalments. The 1st instalment of 6 months of rent should be deposited on receipt of the work order and subsequently after 6 months the 2nd instalment should be deposited.

Resolution No. 3 J:- The members resolved to invite tender for operating the canteen of Ravindra Bhavan Curchorem for 3 years term and advertise the same through on newspapers. It was also resolved to increase the rent bid by the agency by 10% every year.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Mukund Z. Naik, Member

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K. Quotations for Printing:- It was brought to the notice of the members that quotations for printing services of RBC need to be invited. The same was approved.

Resolution No. 3 K:- *The members resolved to invite quotations for printing services of RBC.*

Proposed by: - Shri Vishwas Sawant, Member

Seconded by: - Shri Riyaz Shaikh, Member

L. Scheme for Music classes (Scheme for purchase of musical instruments & Scheme for financial support to students): - The Chairman inquired about the status of the 'Scheme for purchase of musical instruments & Scheme for financial support to students'. The Jr. Steno informed that the file has been sent to Directorate of Art & Culture and reply is awaited. The Chairman directed to follow up regarding the matter with DAC.

Resolution No. 3 L:- *It was resolved to do proper follow up regarding the matter and discuss the same in the next council meeting.*

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Felix Fernandes, Member

M. Programmes of Ravindra Bhavan Curchorem: - The Cultural Organiser, Smt. Sarvada Sawant placed the tentative yearly planner of programmes of Ravindra Bhavan Curchorem before the members. It was decided to add Rangoli Workshop in the list of programmes. The Chairman stated that the Programme Committee will be constituted later once all the members on the Council of RBC are duly appointed. It was decided to organize Children's Festival on 15th November 2022 to celebrate Children's day by conducting competitions in various categories like Dance, Craft, Painting, Monologue and Singing for primary and high school students.

Resolution No. 3 M:- *The tentative yearly planner was approved and it was resolved to organize Children's Festival on 15th November 2022. Smt. Jasmine Braganza, Shri Vasant Sawant and Shri Jeetendra Khandekar were appointed as conveners of the Children's Festival.*

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Smt. Jasmine Braganza, Member

The meeting ended with vote of thanks by Member Secretary.

Resolution No. 3 K:- The members resolved to invite quotations for printing services of RBC.

Proposed by: - Shri Vishwas Sawant, Member

Seconded by: - Shri Riyaz Shaikh, Member

L. Scheme for Music classes (Scheme for purchase of musical instruments & Scheme for financial support to students): - The Chairman inquired about the status of the 'Scheme for purchase of musical instruments & Scheme for financial support to students'. The Jr. Steno informed that the file has been sent to Directorate of Art & Culture and reply is awaited. The Chairman directed to follow up regarding the matter with DAC.

Resolution No. 3 L:- It was resolved to do proper follow up regarding the matter and discuss the same in the next council meeting.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Felix Fernandes, Member

M. Programmes of Ravindra Bhavan Curchorem: - The Cultural Organiser, Smt. Sarvada Sawant placed the tentative yearly planner of programmes of Ravindra Bhavan Curchorem before the members. It was decided to add Rangoli Workshop in the list of programmes. The Chairman stated that the Programme Committee will be constituted later once all the members on the Council of RBC are duly appointed. It was decided to organize Children's Festival on 15th November 2022 to celebrate Children's day by conducting competitions in various categories like Dance, Craft, Painting, Monologue and Singing for primary and high school students.

Resolution No. 3 M:-The tentative yearly planner was approved and it was resolved to organize Children's Festival on 15th November 2022. Smt. Jasmine Braganza, Shri Vasant Sawant and Shri Jeetendra Khandekar were appointed as conveners of the Children's Festival.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Smt. Jasmine Braganza, Member

The meeting ended with vote of thanks by Member Secretary.

M. N. Sawant

Ravindra Bhavan Curchorem

Minutes of the Council Meeting of Ravindra Bhavan Curchorem held on 06/07/2023

The meeting of the Council of Ravindra Bhavan Curchorem was held on 06/07/2023 in the auditorium of Ravindra Bhavan, Curchorem, at 10:30 am. The meeting was presided over by Shri Nilesh Cabral, Chairman of Ravindra Bhavan Curchorem.

The below mentioned members attended the meeting:-

- i. Shri Nilesh Cabral, Chairman
- ii. Shri Keshav (Rajoo) M. Naik, Vice Chairman
- iii. Smt. Jasmine Braganza, Member
- iv. Shri Felix Fernandes, Member
- v. Shri Vishwas P. Sawant, Member
- vi. Shri Mukund Z. Naik, Member
- vii. Shri Vasant Sawant, Member
- viii. Shri Jaikumar Naik Khandekar, Member
- ix. Shri Jeetendra (Navin) Khandekar, Member
- x. Shri Mafaldo Fernandes, Member
- xi. Shri Anil S. Gaonkar, Member
- xii. Shri Mayur Madhukar Naik, Member
- xiii. Shri Arun R. Patil, Member
- xiv. Kum. Siyali S. Tulaskar, Member
- xv. Shri Shailendrakumar Salvi, Member
- xvi. Shri Jyoti DÇosta, Member
- xvii. Shri Riyaz Shaikh, Member
- xviii. Shri Bhisso V. Shet Gaonkar, Member
- xix. Shri Neville Pereira, Member
- xx. Shri Leslie Pereira, Member
- xxi. Dr. Sarvanand Dessai, Member
- xxii. Kum. Eгна Cleetus, IAS, Deputy Collector, Quepem
- xxiii. Smt Priti M. Naik, J.E.SDI, WDXIX (B) Quepem
- xxiv. Smt. Shilpa S. Sawant, ADEI Office, Quepem
- xxv. Shri Raju Gaonkar, AAO, DAC

It was brought to the notice of the members that the Member Secretary Shri Manohar Karekar has informed about his absence for the meeting since he is appointed as the Liason Officer with regard to Parliamentary Standing Committee on Transport, Tourism and Culture vide order No. 15/1/2023-PER/2031 dated 04/07/2023 from Department of Personnel. Kum. Eгна Cleetus, IAS, Deputy Collector, Quepem conducted the meeting in the absence of the Member Secretary Shri Manohar Karekar. The Chairman informed that Shri Rudresh Tendulkar (Member) has telephonically informed regarding his absence for the meeting. The Chairman welcomed the members for the meeting.

The meeting was conducted as follows:-

Agenda No. 1: Confirmation of the minutes and compliance thereof:- The minutes of the meeting held on 08/12/2022 were read in the presence of the members.

Resolution no. 1: The minutes of the meeting held on 08/12/2022 were read and were confirmed unanimously.

Resolution was passed unanimously.

Proposed by: - Shri Mayur Naik, Member

Seconded by: - Shri Vasant Sawant, Member

Agenda No. 2: Appointment of new members:- Smt. Swarupa Arsekar, Incharge informed that all the members who have been appointed in institutional and individual category have given their acceptance in writing for the same.

Resolution no. 2: All the new members were welcomed for the meeting.

Proposed by: - Shri Jeetendra (Navin) Khandekar, Member

Seconded by: - Shri Mukund Z. Naik, Member

Agenda No. 3: Approval of Income and Expenditure statements:- The details of the trial balance i.e. Actual income and actual expenditure for the months of December 2022 till June 2023 were placed before the meeting . After discussion it was approved unanimously.

Resolution no. 3: The income and expenditure of the months of December 2022 till June 2023 were approved unanimously.

Proposed by: - Shri Jaikumar Khandekar, Member

Seconded by: - Shri Felix Fernandes, Member

Agenda No. 4: Canteen Contract of Ravindra Bhavan Curchorem:- The Theatre Manager Shri Arun Lolayekar informed that as requested the PWD has submitted the rent valuation report pertaining to the canteen stating the rent as Rs.5000/-. The members discussed that the rent of Rs.5000/- is too high amount and is not economically viable. Hence it was resolved to invite quotations from the local market for running the canteen of RBC and to award the canteen contract to the highest bidder.

Resolution no. 4: It was unanimously resolved to invite quotations from the local market for running the canteen of RBC.

Proposed by: - Shri Vishwas Sawant, Member

Seconded by: - Shri Mukund Z. Naik, Member

Agenda No. 5: CCTV cameras:- Smt. Swarupa Arsekar, Incharge informed that due to the work of installation of galvulium sheets on the roof of Ravindra Bhavan Curchorcm, most of the CCTV cameras which are placed on the roofs are blocked by the galvulium sheets. It is not possible to carry out the repair and maintenance work of the cameras because it is difficult to access the same as they are hidden under the sheets. It was discussed that the shifting of the CCTV cameras needs to be done so that they are easily accessible and can function properly. Hence, it was resolved to invite quotations for the work of shifting and re-installation of the CCTV cameras from the local market.

Resolution no. 5: *It was unanimously resolved to invite quotations from the local market for the work of shifting and re-installation of the CCTV cameras.*

Proposed by: - Shri Jeetendra Khandekar, Member

Seconded by: - Shri Arun Patil, Member

Agenda No. 6: Transformer set up:- The Theatre Manager informed that Reliance Electricals agency was called for negotiation in the rates for repair of the transformer. After negotiation, the work of repairing and installing the transformer was accorded to Reliance Electricals and the work was completed successfully.

Resolution no. 6: *It was resolved to settle the payment of Reliance Electricals.*

Proposed by: - Shri Shailendrakumar Salvi, Member

Seconded by: - Shri Mukund Z. Naik, Member

Agenda No. 7: Approval of fee structure of CA for the year 2022-23 and 2023-24: -

The Accountant of RBC Shri Durgesh Shetkar informed that the Chartered Accountant appointed by RBC Smt. Saileee Mahambre has submitted the fee structure for the year 2022-23 and 2023-24. The same was placed before the members. After discussion the fee structure of CA for the year 2022-23 and 2023-24 was approved unanimously.

Resolution no. 7: *It was unanimously resolved to approve the fee structure for the year 2022-23 and 2023-24.*

Proposed by: - Dr. Sarvanand Sawant, Member

Seconded by: - Shri Mayur Naik, Member

Agenda No. 8: Appointment of Programme Committee Members: - The Vice

Chairman expressed his views stating that even though the programme committee is supposed to function under his leadership, many times it so happens that during the programme committee meeting decisions are taken in consultation with him but later on

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the decisions are changed by the Accountant and Member Secretary without his knowledge. The matter was discussed by the members and the Chairman opined that hence forth there will be no programme committee of RBC. The Chairman said that the programmes will be organized as per the budget finalized by the Council. The Vice Chairman requested the respective conveners of the programmes to work in cooperation with the staff for successfully organizing the programmes.

Resolution no. 8: *It was resolved to cancel the programme committee.*

Proposed by: - Shri Felix Fernandes, Member

Seconded by: - Shri Jeetendra Khandekar, Member

Agenda No. 9: Any other business with permission of chair:-

A. **Regarding Upgradation of Sound system:** - The Theatre Manager Shri Arun Lolayekar informed that GSIDC has submitted a letter stating that there are no empanelled sound consultants available with GSIDC. The Chairman instructed to send an official letter to PCE, PWD requesting for a list of sound consultants available with them and to guide in the matter regarding upgradation of the sound system.

Resolution No. 9 A:-*It was resolved to send official letter to PCE, PWD regarding upgradation of sound system of Ravindra Bhavan Curchorem.*

Proposed by: - Shri Leslie Pereira, Member

Seconded by: - Shri Neville Pereira, Member

B. **Brick Masonry wall above the main entrance to the auditorium:** - The Theatre Manager informed that revised estimate for the work of brick masonry wall above the main entrance to the auditorium has been submitted by PWD amounting to Rs.1,15,580/- . After discussion it was resolved to invite quotations from the local market to carry out the said work.

Resolution No. 9 B:-*It was resolved to carry out the work by inviting quotations from the local market.*

Proposed by: - Dr. Sarvanand Sawant Dessai, Member

Seconded by: - Shri Felix Fernandes, Member

C. **Stage Mechanism:** - The Theatre Manager informed that last time the one-time servicing of stage mechanism was carried out by Dilip Madkaikar for an amount of Rs.1,24,993/- which is on a higher side. Hence, he said that RBC contacted Pandurang Kothare to inspect the stage mechanism of RBC and after checking the system the quotation for AMC of stage mechanism with 4 visits a year has been submitted by

42 2/c
Pandurang Kothare amounting to Rs. 67,300/-. The matter was discussed by the members and the quotation for AMC was approved. It was decided to issue work order to Pandurang Kothare for the AMC of stage mechanism of RBC.

Resolution No. 9 C:- It was resolved to issue work order to Pandurang Kothare for the work of AMC of stage mechanism of RBC.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Jyoti D'Costa, Member

D. Regarding LED name board of RBC:- Smt. Swarupa Arsekar, Incharge informed that Elite Graphics has not submitted the quotation for cleaning the LED name boards excluding the crane hire charges and could not be contacted regarding the matter. The members decided to inquire about local agencies who can be allotted the work of cleaning the LED name board. The Theatre Manager was also instructed to remove the old name board which is near the front compound wall of RBC.

Resolution No. 9 D:- It was decided to inquire about local agencies who can be allotted the work of cleaning the LED name board.

Proposed by: - Shri Mayur Naik, Member

Seconded by: - Shri Mukund Z. Naik, Member

E. Regarding Driver for office vehicle: - The Theatre manager informed that a proposal to appoint driver from GHRDC/GRES for period of 1 year has been sent to Directorate of Art & Culture. He said that after follow up with Directorate of Art & Culture, it is informed that the file is forwarded to Secretariat for obtaining approval. The members expressed disappointment because the proposal for appointing driver is pending since long time and it is very difficult to carry out official outdoor works of RBC in the absence of driver. After discussion, it was decided to appoint a driver on co-terminus by the Chairman as per GRES rates.

Resolution No. 9 E:- It was resolved to appoint a driver on co-terminus as per GRES rates.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Mayur Naik, Member

F. Appointment of Standing Committee: - The Chairman informed that since the new council of members formation is completed, the new standing committee members for passing the bills of Ravindra Bhavan Curchorem need to be appointed. He said that the bills should be approved first by the standing committee and only then should be

placed for approval in the council meeting. The standing committee was appointed as follows:-

- (i) Shri Dr. Bhisso V. Shet Gaunker
- (ii) Shri Anil Gaonkar
- (iii) Shri Shailendra Kumar Salvi

Resolution No. 9 F:- *The standing committee for passing the bills of RBC was appointed unanimously.*

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Jeetendra (Navin) Khandekar, Member

G. Scheme for Music classes (Scheme for purchase of musical instruments & Scheme for financial support to students): - Smt. Swarupa Arsekar informed that still no reply has been received from Directorate of Art & Culture regarding the proposal for financial support for the scheme. The members expressed their disappointment regarding the delays in receiving replies from Directorate of Art & Culture in most of the cases. The Chairman instructed the Incharge, Smt. Swarupa Arsekar to send a letter to Directorate of Art & Culture requesting to reply regarding the proposal at the earliest.

Resolution No. 9 G:- *It was resolved to send a letter to Directorate of Art & Culture regarding the matter.*

Proposed by: - Shri Mukund Z. Naik, Member

Seconded by: - Shri Jaikumar Khandekar, Member

H. Regarding Cultural Organiser: - Smt. Swarupa Arsekar, Incharge informed that Smt. Sarvada Sawant, Cultural Organiser has proceeded on Child Care Leave for another 2 months and no other staff has been deputed to RBC in her place even though request for deputing a Cultural Organiser/Junior Cultural Assistant was made to Directorate of Art & Culture. The members discussed that many programmes of RBC are planned as per the yearly planner and it will be very difficult to organize all the programmes in the absence of Cultural Organiser. The Chairman directed Smt. Swarupa Arsekar, Incharge to send a letter to DAC requesting to depute Cultural Organiser/ Junior Cultural Assistant to RBC at the earliest and also to send us the CCL sanction order of Smt. Sarvada Sawant, Cultural Organiser.

Resolution No. 9 H:- *It was resolved to write a letter to Directorate of Art & Culture requesting to depute Cultural Organiser/ Junior Cultural Assistant at the earliest.*

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Vasant Sawant, Member

I. **Regarding Yearly planner:-** The tentative yearly planner of programmes of Ravindra Bhavan Curchorem with budget of various programmes was placed before the members for discussion. The Conveners of various programmes were finalised. Some new programmes were added in the yearly planner and Gazali programme was cancelled. The Chairman proposed to organize a programme of magician Shri Prem Anand for students and the same was approved. After discussion, the Yearly planner along with budget and list of respective conveners was approved by the members.

Resolution No. 9 I:- The Yearly planner along with budget and list of respective conveners was approved by the members.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Vasant Sawant, Member

J. **Publicity of programmes:** - The members opined that most of the programmes of RBC do not attract huge audience because of lack of proper publicity. It was decided to send eSMS to the public regarding the upcoming programmes of RBC. The Chairman directed Smt. Swarupa Arsekar, Incharge to invite quotations from local agencies for eSMS package for sending bulk messages to the public. Smt. Swarupa Arsekar, Incharge informed that as decided by the earlier council, a mobile phone has been purchased by RBC. The members directed her to update the Facebook page of RBC on a regular basis so that the people are aware about the programmes of RBC. The Chairman suggested that since RBC gets 3000 nos handbills printed for each programme, all the handbills may be inserted into the newspapers namely Navhind Times, Tarun Bharat and Bhangar bhuim. He instructed the Incharge to find out about the circulation of the said newspapers and to allot the work of inserting the pamphlets/handbills to newspaper vendors in Sanguem and Quepem along with Curchorem as is being presently done.

The Chairman instructed the Incharge to invite quotations for printing of banners along with inbuilt cost of frames and transportation and display charges of banners in the places finalised by the council. It was decided to take one-time annual permission to display the banners of RBC from the respective Municipalities/ Panchayats in the following locations:-

- (i) Tisk Sanvordem
- (ii) Near Collectorate Office, Quepem
- (iii) Near Tilamol junction
- (iv) Curchorem Railway Station
- (v) Ambedkar Circle, Curchorem

90/c
(vi) Near Pontemol Junction, Curchorem

(vii) Sanguem Bus Stand

Resolution No. 9 J:- It was resolved to invite quotations from local agencies for eSMS package for sending bulk messages to the public. It was decided to update the Facebook page of RBC on a regular basis. It was also resolved to allot the work of inserting the pamphlets/handbills to newspaper vendors in Curchorem, Sanguem and Quepem in the newspapers namely Navhind Times, Tarun Bharat and Bhangar bhuim . It was resolved to invite quotations for printing of banners along with inbuilt cost of frames and transportation and display charges of banners in the places finalised by the council. It was decided to take one-time annual permission to display the banners of RBC from the respective Municipalities/ Panchayats in the locations decided by the council.

Proposed by: - Smt. Mukund Z. Naik, Member

Seconded by: - Shri Vishwas Sawant, Member

K. Letter from parents regarding Children Theatre Workshop:- Smt. Swarupa Arsekar, Incharge informed that a letter has been received from parents of the children who attended the Children Theatre Workshop organized by RBC in May 2023 requesting to organize similar workshop by the same resource person Shri Abhay Jog once again. The members discussed that the workshop can be organized as per the yearly planner of RBC and it is more beneficial to invite different resource persons for every workshop so that there is sharing of different ideas. The members decided to organize a programme to stage a 45 mins drama requesting the children who attended the Children Theatre Workshop to participate in the drama. The Chairman requested Shri Vasant Sawant to write a suitable script and prepare the children with the guidance and cooperation of Shri Keshav (Rajoo) M. Naik (Vice Chairman) , Shri Sarvanand Sawant Dessai and Shri Mayur Naik.

Resolution No. 9 K:- It was resolved to organize a programme to stage a 45 mins drama requesting the children who attended the Children Theatre Workshop to participate in the drama.

Proposed by: - Shri Nilesh Cabral, Honourable Chairman

Seconded by: - Shri Vasant Sawant, Member

L. Letter from parents regarding Tabla classes:- Smt. Swarupa Arsekar, Incharge informed that a letter has been received from Shri Premanand Hanu Naik recommended by other parents whose children are attending tabla classes in Ravindra Bhavan Curchorem. She informed that in the letter it is stated that there are 2 tabla teachers

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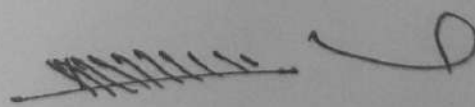
(Accompanists) namely Shri Sameer Chari and Shri Prashant Malik working in Ravindra Bhavan Curchorem conducting regular classes for the students but some months back Shri Sameer Chari has been transferred to Malkarnem school for 3 days a week and it is difficult for Shri Prashant Malik to alone conduct the classes and give personal attention to the students. Hence, it was informed that the parents have requested that Shri Sameer Chari may be transferred back to Ravindra Bhavan Curchorem. After discussion, it was decided to forward the letter received from the parents to Directorate of Art & Culture for further needful action.

Resolution No. 9 L:- It was resolved to forward the letter received from parents regarding transfer of Shri Sameer Chari to Directorate of Art & Culture.

Proposed by: - Shri Mukund Z. Naik, Member

Seconded by: - Shri Felix Fernandes, Member

The meeting ended with vote of thanks by Chairman.



Chairman
RB-Curchorem

KALA ACADEMY GOAMINUTES OF THE GENERAL COUNCIL MEETING HELD ON 27TH JUNE, 2022 AT 3.30 P.M. AT THE AT THE CONFERENCE HALL, DIRECTORATE OF ART & CULTURE, PANAJI.

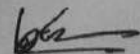
The following members were present:

- | | | |
|------|-------------------------------|--|
| (1) | Shri Govind S. Gaude | Hon'ble Chairman, Kala Academy Goa |
| (2) | Shri Ravindra Amonkar | Member |
| (3) | Shri Soma alias Satish Gawas | Member |
| (4) | Shri Rajiv Shinde | Member |
| (5) | Shri John D'Sa | Member |
| (6) | Shri Venkatesh Vasta | Member |
| (7) | Smt. Mamta Hussain | Member |
| (8) | Dr. Cosma Fernandes | Member |
| (9) | Smt. Poornima R. Kerkar | Member |
| (10) | Dr. Shivaji Shet | Member |
| (11) | Shri Premanand Shirodkar | Member |
| (12) | Shri Sandeep Sawal | Member |
| (13) | Shri Deepak Amonkar | Member |
| (14) | Shri Anthony Vaz | Member |
| (15) | Shri Bhalchandra S. Usgaonkar | Member |
| (16) | Shri Candelario Pinto | Member |
| (17) | Shri Sagun Velip | Director, Directorate of Art & Culture |
| (18) | Shri Vinesh Arlenkar | Member Secretary, Kala Academy Goa |
| (19) | Smt. Fransquinha Oliveira | Director (Admn.), Kala Academy Goa |

The leave of absence was granted to following members as they informed their inability to attend the meeting due to unavoidable circumstances:

1. The Principal Secretary (Finance), Government of Goa
2. The Secretary (Art & Culture), Government of Goa
3. The Director, Directorate of Education
4. Shri Mahabaleshwar Sail, Member
5. Smt. Sachika Almeida, Member
6. Shri Ajay Naik, Member
7. Shri Dilesh D. Colvekar, Member
8. Shri Hemu K. Gaude, Member
9. Shri Zilu L. Gaonkar, Member

Hon'ble Chairman welcomed all the council members. One minute silence was observed to pay tribute to departed soul of Late Shri Mario Menezes, famous tiatrist and Vice President of Tiatr Academy Goa and Late Shri Bharat Naik, Konkani Writer.



The agenda of the meeting was read:

1. **To confirm the minutes of the meeting of the General Council Meeting held on 08.12.2021.**

The Action taken Report on the minutes of the meeting held on 08/12/2021 was placed at before the members for confirmation.

Sr. No. 4- To approve Compassionate appointment of Smt. Vaishali Vasant Gaonkar, Widow of Late Shri Vasant Gaonkar, Ex. Staff of Kala Academy Goa.

Resolution: After due deliberation, it was unanimously resolved to fill up the compassionate appointment as and when vacancy arises.

Action by: Office Superintendent

2. **To approve the minutes of the Executive Board Meeting held on 1st December, 2021.**

The Minutes of the Executive Board Meeting held on 1st December, 2021 at 10.30 a.m. at the Conference Hall of Directorate of Art & Culture was placed before the members for confirmation.

Resolution:-

It was unanimously resolved to confirm the minutes of the Executive Board Meeting held on 1st December, 2021.

Action by: P.A. to M.S.

3. **To approve the Revised Estimate 2021-22 and Budget Estimate 2022-23.**

The Revised Estimate 2021-22 and Budget Estimate 2022-23 was placed before the General Council for approval.

Resolution

After discussion, it was resolved to approve Revised Estimate 2021-22 and Budget Estimate 2022-23. The General Council members unanimously resolved to approve the Revised Estimate 2021-22 and Budget Estimate 2022-23.

Action by: A.O.

4. **Expert Committee to be appointed for various programmes/activities of Kala Academy Goa.**

- (a) **Gomant Ranghbhoomi Din**

After review, it was decided to constitute a committee consisting of following for Gomant Ranghbhoomi Din:

1. Shri Tomazinho Cardozo
2. Shri Arun Heblekar
3. Shri Anil Samant

Resolution

It was unanimously resolved to constitute a committee consisting of following for Gomant Ranghbhoomi Din:

1. Shri Tomazinho Cardozo
2. Shri Arun Heblekar
3. Shri Anil Samant

Action by: P.D.O.

(b) Bhajan Competition

After review, it was decided to constitute a committee consisting of following for Bhajan Competition:

1. Shri Gorakshnath Mandrekar
2. Shri Sandeep Sawal, Member
3. Shri Ajay Naik, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following for Bhajan Competition:

1. Shri Gorakshnath Mandrekar
2. Shri Sandeep Sawal, Member
3. Shri Ajay Naik, Member

Action by: P.D.O.

(c) Drama Competition (Marathi & Konkani)

After review, it was decided to constitute a committee consisting of following for Drama Competition (Marathi & Konkani):

1. Shri Ravindra Amonkar, Member
2. Shri Deepak Amonkar, Member
3. Shri Venkatesh Vast, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following Drama Competition (Marathi & Konkani):

1. Shri Ravindra Amonkar, Member
2. Shri Deepak Amonkar, Member
3. Shri Venkatesh Vast, Member

Action by: P.D.O.

(d) Indian Music

After review, it was decided to constitute a committee consisting of following for Indian Music:

1. Dr. Praveen Gaonkar
2. Shri Gorakshnath Mandrekar
3. Shri Ajay Naik, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following for Indian Music:

1. Dr. Praveen Gaonkar
2. Shri Gorakshnath Mandrekar
3. Shri Ajay Naik, Member

Action by: P.D.O.

(e) Tiatr Competition

After review, it was decided to constitute a committee consisting of following for Tiatr Competition:

1. Shri Cosma Fernandes, Member
2. Shri Avito Fernades
3. Shri John D'Sa, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following for Tiatr Competition:

1. Shri Cosma Fernandes, Member
2. Shri Avito Fernades
3. Shri John D'Sa, Member

Action by: P.D.O.

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(f)

Folk Art

After review, it was decided to constitute a committee consisting of following for Folk Art:

1. Smt. Poornima Kerkar, Member
2. Shri Anthony Vaz, Member
3. Shri Bhalchandra Usgaonkar, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following for Folk Art:

1. Smt. Poornima Kerkar, Member
2. Shri Anthony Vaz, Member
3. Shri Bhalchandra Usgaonkar, Member

Action by: P.D.O.

(g)

Fine Arts/Art Exhibition

After review, it was decided to constitute a committee consisting of following for Fine Arts/Art Exhibition:

1. Shri Rajeev Shinde, Member
2. Dr. Shivaji Shet Member
3. Shri Hanuman Kambli, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following for Fine Arts/Art Exhibition:

1. Shri Rajeev Shinde, Member
2. Dr. Shivaji Shet Member
3. Shri Hanuman Kambli, Member

Action by: P.D.O.

(h)

Classical Dance

After review, it was decided to constitute a committee consisting of following for Classical Dance:

1. Smt. Sachika Almeida, Member
2. Smt. Mamta Hussain, Member
3. Smt. Gauri Phalgaonkar Shaikh

Resolution

It was unanimously resolved to constitute a committee consisting of following for Classical Dance:

1. Smt. Sachika Almeida, Member
2. Smt. Mamta Hussain, Member
4. Smt. Gauri Phalgaonkar Shaikh

Action by: P.D.O.

(i)

Western Music

After review, it was decided to constitute a committee consisting of following for Western Music:

1. Fr. Romeo Monteiro, Director, Department of Western Music
2. Shri Schubert Cotta
3. Shri Anthony Vaz, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following for Western Music:

1. Fr. Romeo Monteiro, Director, Department of Western Music
2. Shri Schubert Cotta
3. Shri Anthony Vaz, Member

Action by: P.D.O.

(j) **Bal Yuva Kirtan**

After review, it was decided to constitute a committee consisting of following for Bal Yuva Kirtan:

1. Shri Suhas Vaze
2. Shri Vivek Joshi
3. Shri Damodar Sutar

Resolution

It was unanimously resolved to constitute a committee consisting of following for Bal Yuva Kirtan:

1. Shri Suhas Vaze
2. Shri Vivek Joshi
3. Shri Damodar Sutar

Action by: P.D.O.

(k) **Cantara Competition**

After review, it was decided to constitute a committee consisting of following for Cantara Competition:

1. Shri Cosma Fernandes, Member
2. Shri John D'Sa, Member
3. Shri Mathias Mascarenhas

Resolution

It was unanimously resolved to constitute a committee consisting of following for Cantara Competition:

1. Shri Cosma Fernandes, Member
2. Shri John D'Sa, Member
3. Shri Mathias Mascarenhas

Action by: P.D.O.

(l) **Sangeet Natak Mahotsav**

After review, it was decided to constitute a committee consisting of following for Sangeet Natak Mahotsav:

1. Shri Ravindra Amonkar, Member
2. Shri Rajeev Shinde, Member
3. Shri Ajay Naik, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following for Sangeet Natak Mahotsav:

1. Shri Ravindra Amonkar, Member
2. Shri Rajeev Shinde, Member
3. Shri Ajay Naik, Member

Action by: P.D.O.

5. **Opening of more centre's of Western Music**

The Department of Western Music (formerly *Academia de Musica*) is functioning in Goa as the premier institution of its kind for the last 70 years. Unfortunately its capacity is limited and people from far flung areas of the state cannot avail of the music facilities offered by Kala Academy Goa. As a result, private teachers, many of whom do not have sufficient knowledge and experience, conduct classes, and some of the students even have to pay exorbitant fees to learn music.

It is high time that a few centre's of Department of Western Music are established in the State, as has been done in the case of Faculty of Indian Music & Dance of Kala Academy. The Director of Department of Western Music proposes that, for the time being at least **one centre of western music be established in Margao**. This would, for the time being allow the students travelling from the talukas from South Goa district to avail of the western music facilities offered by Kala

Academy Goa.

Resolution:

The matter of opening centres of Western Music was discussed in length. After due deliberation, it was resolved to open the centre at Kala Bhavan, Sancoale after inspection of the venue.

Action by: D.W.M.

6. **Kala Academy Goa's College of Theatre Arts**

- a. **Authorized signatories for KAG's CTA bank accounts**
Shri Ramrao Wagh who was deputed from Goa University as Officiating Principal has been relieved after two years of initial posting w.e.f. from 31/5/2022. There is a need to sign and authorize bank payments that were handled by Principal as a mandatory signatory and any one signatory from KAG from among MS/DA/AO. Now since till the appointment of Officiating Principal/regular Principal the bank documents needs to be authorized so that regular salary payments and other college payments are not delayed.

The matter of signatory for operation of bank account of Kala Academy Goa's College of Theatre Arts bank account was discussed in length and after due deliberation it was decided that Acting Principal, Kala Academy Goa's College of Theatre Arts will be the compulsory signatory and other signatory will be any one from Kala Academy Goa among M.S./D.A./A.O.

The matter was placed before the General Council for approval.

Resolution:

After due deliberation and having discussion in length, it was unanimously resolved that Acting Principal, Kala Academy Goa's College of Theatre Arts is compulsory signatory for Kala Academy Goa's College of Theater Arts for operation of bank account. It is further unanimously resolved that other signatory will be any one from Kala Academy Goa among M.S./D.A./A.O.

Action by: Principal (Kala Academy Goa's College of Theatre Arts)/A.O.

7. **Any other matter with permission of the Chair.**

a. **Revival of Repertory Company**

- I. The Hon'ble Chairman suggested to constitute a suitable committee for the revival of Repertory Company.
- II. The passed out students of Kala Academy's College of Theatre Arts will be given preference.
- III. To include play production of Kala Academy's College of Theatre Arts in the syllabus i.e. under other co curriculum activities.
- IV. Shri Deepak Amonkar, Member suggested to appoint competent person as Chief of Repertory Company.
- V. Smt. Mamta Hussain, Member suggested that Repertory Company should have atleast two play productions a year which will be selected for National level.
- VI. The Hon'ble Chairman suggested to make a provision/ budget for opening of Repertory Company and the same

may be placed before the ensuing General Council Meeting in-order to take proper decision to continue or discontinue the Repertory Company as per the availability of funds.

- VII. The Hon'ble Chairman further informed that it will not be possible to start the Repertory Company in this financial year.

Resolution:

After due deliberation and discussion in length, it was resolved to constitute a committee consisting of following members:

1. Shri Ravindra Amonkar, Member
2. Shri Rajeev Shinde, Member
3. Shri Satish Gawas, Member
4. Shri Deepak Amonkar, Member
5. Shri Venkatesh Vast, Member
6. Smt. Mamta Hussain, Member
7. Principal, Kala Academy's College of Theatre Arts for revival of Repertory Company.

Action by: C.R.C.

b. Preservation and Restoration of paintings

Dr. Shivaji Shet, Member raised the point of preservation and restoration of Kala Academy paintings. Hon'ble Chairman further informed that, the committee consisting of Dr. Shivaji Shet, Shri Hanuman Kambli and Smt. Fransquinha Oliveira, Director (Admn.) is already been constituted in this regards. He further informed to include two members i.e. Director Art & Culture and Accounts Officer, Kala Academy Goa in this matter. Hon'ble Chairman informed the members that all the codal formalities will be completed before October/ November, 2022 and the work of preservation and restoration of paintings will commence.

Action by: Librarian Grade I

c. Organizing Artist Camp

Dr. Shivaji Shet, Member suggested to organize Artist Camp at National Level. He further informed to see possibilities to organize the same through Lalit Kala Akademi under the Ministry of Culture as they are having many schemes to organize such artist camps and they are also funding for such schemes.

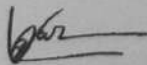
Action by: P.D.O.

d. To organize literary workshop

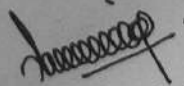
Shri Satish Gawas, Member suggested to organize literary workshop for Goan writers.

Action by: P.D.O.

As there was no other matter to discuss, the meeting ended with the thanks to the Chair.



(Vinesh Arlenkar)
Member Secretary
Kala Academy Goa



(Govind S. Gaude)
Hon'ble Chairman
Kala Academy Goa

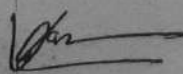
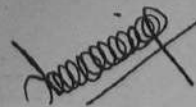
KALA ACADEMY GOAMINUTES OF THE GENERAL COUNCIL MEETING HELD ON 16TH NOVEMBER, 2022 AT 3.30 P.M. AT THE AT THE CONFERENCE HALL, DIRECTORATE OF ART & CULTURE, PANAJI.

The following members were present:

(1) Shri Govind S. Gaude	Hon'ble Chairman, Kala Academy Goa
(2) Shri Vinesh Arlenkar	Member Secretary, Kala Academy Goa
(3) Smt. Fransquinha Oliveira	Director (Admn.), Kala Academy Goa
(4) Shri Milind Mate	Assistant Director, Directorate of Art & Culture
(5) Representative of Director of Education.	Directorate of Education, Government of Goa
(6) Shri Ravindra Amonkar	Member
(7) Shri Soma alias Satish Gawas	Member
(8) Shri Ajay Naik	Member
(9) Shri John D'Sa	Member
(10) Shri Venkatesh Vasta	Member
(11) Smt. Mamta Hussain	Member
(12) Dr. Cosma Fernandes	Member
(13) Smt. Poornima R. Kerkar	Member
(14) Dr. Shivaji Shet	Member
(15) Shri Premanand Shirodkar	Member
(16) Shri Mahabaleshwar Sail	Member
(17) Smt. Sachika Almeida	Member
(18) Shri Sandeep Sawal	Member
(19) Shri Deepak Amonkar	Member
(20) Shri Anthony Vaz	Member
(21) Shri Candelario Pinto	Member
(22) Shri Zilu L. Gaonkar	Member

The leave of absence was granted to following members as they informed their inability to attend the meeting due to unavoidable circumstances:

1. The Principal Secretary (Finance), Government of Goa
2. The Secretary (Art & Culture), Government of Goa
3. Shri Rajiv Shinde, Member
4. Shri Bhalchandra S. Usgaonkar, Member
5. Shri Dilesh D. Colvekar, Member
6. Shri Hemu K. Gaude, Member

The Hon'ble Chairman welcomed all the members of the General Council. Thereafter, the Member Secretary with the permission of the Chair began with the agenda of the meeting:

1. **To confirm the minutes of the meeting of the General Council Meeting held on 27.06.2022.**

The Action taken Report on the minutes of the meeting held on 27/06/2022 was placed before the members for perusal and confirmation.

7a **Revival of Repertory Company**

Shri Deepak Amonkar, Member suggested that Repertory Company needs to be activated and therefore, the committee constituted for the Revival of Repertory Company may submit its report proposing the budget requirement in order to start or Revival of Repertory Company.

Resolution:

After due deliberation, it was unanimously resolved that committee constituted under Repertory Company shall submit its report for the Revival of Repertory Company of Kala Academy Goa.

Action by: C.R.C.

Resolution:

With above suggestions, the minutes of the meeting held on 27/06/2022 were confirmed.

Action by: P.A. to M.S.

2. **To approve the minutes of the Executive Board Meeting held on 18th May, 2022.**

The Minutes of the Executive Board Meeting held on 18th May, 2022 at 3.30 p.m. at the Conference Hall of Directorate of Art & Culture was placed before the members for confirmation.

Resolution:

After due deliberation, it was unanimously resolved to approve the minutes of the Executive Board Meeting held on 18th May, 2022.

Action by: P.A. to M.S.

3. **To approve the minutes of the Executive Board Meeting held on 29th August, 2022.**

The Minutes of the Executive Board Meeting held on 29th August, 2022 at 11.45 a.m. at the Conference Hall of Directorate of Art & Culture was placed before the members for confirmation.

Resolution:

After due deliberation, it was unanimously resolved to approve the minutes of the Executive Board Meeting held on 29th August, 2022.

Action by: P.A. to M.S.

The Audited Statements of Accounts for the year ended 31st March, 2022 are placed before the General Council for approval.

After discussion, it was resolved to approve the audited statement of Accounts for the year ending 31st March, 2022.

Resolution

It was unanimously resolved to adopt and approve the audited statement of Accounts for the year ending 31st March, 2022.

Action by: A.O.

5. **Salary and Maintenance Grants from Directorate of Higher Education and authorized signatories for Kala Academy Goa's College of Theatre Arts Bank Accounts**

Kala Academy Goa's College of Theatre Arts has been granted NOC by Directorate of Higher Education vide letter dated 22/11/2017 as an aided institution. Accordingly, college was started from Academic year 2018-19.

Presently, Directorate of Higher Education released salary of approved teaching and non teaching staff based on monthly salary bills submitted by the college to DHE. The salary is directly transferred to the College bank account.

For the maintenance of the college, the expenditure is incurred by the Kala Academy Goa, the bills submitted by the college are approved and amount is thereafter transferred to the bank account maintained by the college and amount is paid to the respective party accordingly.

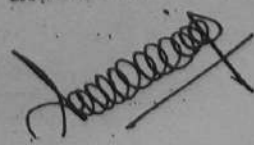
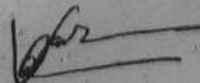
As per the Pattern of Assistance as notified by Directorate of Education, college is entitled for Grants in Aids (GIA) for salary and non salary grants (Maintenance Grants). The college is eligible for maximum of Rs. 25 Lakhs as maintenance grants and Rs. 15 Lakhs as additional grants for meeting outsources expenses. The said amount can be reimbursed through DHE by the college in one or more installment once the audited statement of Accounts of the previous years are submitted by the college to DHE every year by end of October.

Now, regular non teaching/ clerical staff including accountant has been appointed by the college. The responsibility of maintaining the books of accounts and other records of the college as per Rules & Regulations to be handled by the regular staff of the college with immediate effect, this will facilitate the college to obtain maintenance grants from DHE.

For timely disbursement/ releasing the salary payment and other college payment, the bank of accounts of college shall be operated by the Principal/ Acting Principal (Compulsory) and the Accountant of Kala Academy Goa's College of Theater Arts. In absence of accountant senior regular teacher/ professor of the college.

Resolution:

After due deliberation and having discussion in length, it was



2022-23
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(repair &)
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+18% C
₹. 15,2
₹. 34,7
+18%
₹. 63
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₹.95,0
+18%
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+18%
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unanimously resolved that for timely disbursement/ releasing the salary payment and other college payment, the bank of accounts of college shall be operated by the Principal/ Acting Principal, Kala Academy Goa's College of Theatre Arts as compulsory signatory and Accountant for Kala Academy Goa's College of Theater Arts. It was further resolved that, in absence of accountant, other signatory will be senior regular teacher/ professor of the college.

Action by: Principal (C.T.A.)/A.O.

Further, it was unanimously resolved that the responsibility of maintaining the books of accounts and other record for the college as per Rules & Regulations to be handled by the regular staff of College of Theatre Arts to facilitate the college to obtain maintenance grants from DHE. The books of accounts maintained by the Kala Academy Goa's College of Theatre Arts shall periodically produce in the month of March, June, September and December every year w.e.f. year 2023 to Kala Academy Goa alongwith audited statement in-order to release the required funds to the Kala Academy Goa's College of Theatre Arts.

Action by: Principal (C.T.A.)

It is also resolved that, Kala Academy Goa's College of Theatre Arts shall appoint the auditor to audit the accounts of the college w.e.f. year 2020. It was further resolved that. The Kala Academy Goa's College of Theatre Arts shall submit its audited statement in the month of October every year to DHE in order to claim the grants for reimbursement.

Action by: Principal (C.T.A.)

6. Proposed budget for the financial year 2023-24.

The Accounts Officer presented the proposed budget for the financial year 2023-24 to the members of the General Council. The Accounts Officer further informed the members the proposed Budget for the financial year 2023-24 is Rs. 25 Crore. Dr. Cosma Fernandes, Member suggested that budget provision to be kept for Khel Tiatr of Rs. 2 Lakhs. Some of the members suggested to allot the funds under the head for which budget allocation has not been showed.

Resolution:

With above suggestions, it was unanimously resolved to approve the budget proposal and forward the same to Directorate of Art & Culture for necessary budget allocation for the financial year 2023-24.

Action by: A.O.

7. Expert Committee to be appointed for various programmes/activities of Kala Academy Goa.

(a) Choir (Hymns) Singing

After review, it was decided to constitute a committee consisting of following for Choir (Hymns) Singing:

1. Dr. Cosma Fernandes, Member
2. Fr. Romeo Monteiro, Director, Department of Western Music.
3. Shri Schubert Cotta, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following for Choir (Hymns) Singing:

1. Dr. Cosma Fernandes, Member
2. Fr. Romeo Monteiro, Director, Department of Western Music.
3. Shri Schubert Cotta, Member

Action by: P.D.O.

(b) Carol Singing

After review, it was decided to constitute a committee consisting of following for Carol Singing:

1. Fr. Romeo Monteiro, Director, Department of Western Music.
2. Shri Schubert Cotta, Member
3. Shri Anthony Vaz, Member

Resolution

It was unanimously resolved to constitute a committee consisting of following for Carol Singing:

1. Fr. Romeo Monteiro, Director, Department of Western Music.
2. Shri Schubert Cotta, Member
3. Shri Anthony Vaz, Member

Action by: P.D.O.

Resolution:

It was unanimously resolved that the appointment orders to be issued to the expert committee members constituted as per the decision of the Council. It was also resolved that, Invitations of various programmes/ activities of Kala Academy Goa may be given to the members in advance. It is further resolved that, the expert committees constituted for the various programmes may give its inputs so that it will help to improve the standard of programmes. Accordingly, the suggestion/ ideas given by the members could be incorporated in future for the various programmes of Kala Academy Goa.

Further it was resolved that, the term all the expert committees constituted for various programmes by the General Council will be co-terminus with that of Executive Board of Kala Academy Goa from date of issue of the order.

Action by: P.D.O.

8. Publication of Theory Workbooks for students

The students of the subject "Theory of Music" need to buy Workbooks for their study and practice. The cheapest workbooks available in the market (published by Trinity College London) are priced at ₹600 to ₹900. The undersigned, with the help of some Teachers, proposes that Kala Academy could devise their own Workbooks for "Theory of Music" and make them available to the students at a cheaper price, which would be less than half of the price of the books they currently buy. The finances for this project could be used from the fees collected from the "Open Examinations" that the Department of Western Music has begun to offer from last year. (Last year, an amount of ₹ 1,26,500/- was collected from those who had applied for "Open Examinations", and this year too a similar amount is expected to be received).

The matter was placed before the General Council for approval.

Resolution

After discussion, it was unanimously resolved to publish a Theory Workbooks for students for their study and practice.

Action by: **D.W.M./A.O.**

9. Any other matter with permission of the Chair.

- a. Shri Deepak Amonkar, Member suggested to re-advertise the post of Lecturer in Sitar.
Action by: **Office Superintendent**

- b. Shri Deepak Amonkar, Member and other members suggested that Prize Distribution of all the competitions should be held as soon as the results of the respective competitions are declared.
Action by: **P.D.O.**

- c. Shri Shivaji Shet, Member suggested that the honorarium paid to the judges of Artist Category to be enhanced.
Action by: **P.D.O./A.O.**

- d. Shri Shivaji Shet, Member suggested that the prize winners of Children Drawing Competition may be enhanced and accordingly budget provision may be done. He further suggested that the prize winning amount below Rs. 1000/- to be paid through cash.
Action by: **P.D.O./A.O.**

- e. Shri Shivaji Shet, Member suggested that senior most artist from the various states, are allowed presidential stay at Rashtrapati Bhavan at New Delhi. After enquiring in the matter with the office of President of India and Similar facilities may also be provided to senior most artist of Goa. In this regard, a proposal may be sent from Kala Academy or Directorate of Art & Culture so that the benefit can be also availed by Goan Artist.
Action by: **P.D.O.**

- f. The Hon'ble Chairman and the Member Secretary brought to the notice of the members of General Council that an Email has been received to the office of Kala Academy Goa from Shri Rajeev Shinde, Member of General Council informing to withdraw his name as a member of General Council due to his health issues.

As there was no other matter to discuss, the meeting ended with the thanks to the Chair.

(Vinesh Arlenkar)
Member Secretary
Kala Academy Goa

(Govind S. Gaude)
Hon'ble Chairman
Kala Academy Goa

KALA ACADEMY GOA

Minutes of the Executive Board Meeting held on 18th May, 2022 at 3.30 p.m. at the Conference Hall of Directorate of Art & Culture, Sanskruti Bhavan, Patto, Panaji.

The following members were present:-

- | | |
|---|---|
| 1. Shri Govind Gaude | Hon'ble Chairman |
| 2. Shri Vinesh Arlenkar | Member Secretary, Kala Academy |
| 3. Smt. Fransquinha Oliveira | Director (Admn.), Kala Academy |
| 4. Shri Sagun Velip | Director, Directorate of Art & Culture |
| 5. Representative of Director of Education, | Directorate of Education, Government of Goa |
| 6. Shri Ravindra Amonkar | Member |
| 7. Shri Ajay Naik | Member |
| 8. Shri Sandeep Sawal | Member |
| 9. Smt. Poornima R. Kerkar | Member |
| 10. Dr. Cosma Fernandes | Member |
| 11. Shri Mahabaleshwar Sail | Member |
| 12. Shri Dilesh D. Colvekar | Member |

The leave of absence was granted to following members as they informed their inability to attend the meeting due to unavoidable circumstances:

1. The Principal Secretary (Finance), Government of Goa
2. The Secretary (Art & Culture), Government of Goa

The Member Secretary introduced himself and welcomed all the members of the Executive Board. Member Secretary also congratulated Hon'ble Chairman for being appointed as the Chairman of Kala Academy Goa for second time. One minute silence was observed to pay tribute to departed soul of Late Shri Afsar Hussain, Ex- Chief of Repertory Company of Kala Academy and with the permission of the Chair began with the agenda of the meeting:

1. To confirm the minutes of the meeting of the Executive Board held 01.12.2021
The Action Taken Report on the minutes of the meeting held on 01.12.2021 was placed before the members for perusal and confirmation.

Resolution:-

Sr. 6 is under process regarding National Pension System (NPS), it is requested to undertake the following process:-

- a) Government Order/ Confirmation letter from State Government.
- b) Appointment of Designated Office for coordination with NSDL CRA.
- c) Letter of consent by the SAB.
- d) Master Creation Form by SAB.
- e) Registration of Administrative Nodal Offices.
- f) Creation of Accounting Head for CRA Billing.
- g) Subscriber Registration

h) Contribution upload Process.

The step by step process for State Autonomous Bodies (SABs) to join National Pension System (NPS) is attached as **Annexure**.

Action by: A.O.

Sr. No. 11 is under process that the post will be created and will be sent to Department of Information Technology for filling up the post of Data Entry Operator.

Action by: Office Superintendent

With above suggestions the minutes of the previous meeting were confirmed.

2.

To approve the Revised Estimate 2021-22 and Budget Estimate 2022-23.

The copy of the Revised Estimate 2021-22 and Budget Estimate 2022-23 was placed before the Executive Board for approval.

After discussion, it was resolved to approve Revised Estimate 2021-22 and Budget Estimate 2022-23.

Resolution:-

The Accounts Officer presented the revised Estimate 2021-22 and Budget Estimate 2022-23 to the members of Executive Board Meeting. Further, she informed the members that a proposal for additional grants of Rs. 7.26 Cr to Kala Academy Goa was sent to the Directorate of Art & Culture. The Board unanimously resolved to approve the Revised Estimate 2021-22 and Budget Estimate 2022-23.

Action by: A.O.

3.

To approve the annual calendar of programmes/ activities of Kala Academy Goa for the year 2022-23.

- I. The Hon'ble Chairman suggested to organize Folk Art Festival in the month of November/ December under the guidance of committee constituted for the same.
- II. It was also suggested by Hon'ble Chairman to organize Sahitya Puraskar under the guidance of committee constituted for the same.
- III. Shri Ajay Naik, Member suggested to organize Kishoritai Music Festival and same to be included in the annual calendar of programmes.
- IV. Shri Cosma Fernandes, Member suggested to organize Carol Singing Competition in the month of December and to organize Choir singing competition with the help of staff of Department of Western Music in the month of February. Further, he suggested to organize Western Music Concert.

The Hon'ble Chairman further informed the members that all the programmes will be conducted according to the availability of funds.

Resolution:

It was unanimously resolved by the members to organize all the above mentioned programmes according to the availability of funds.

Action by: P.D.O./A.O.

4. **Revival of following posts**
 a. **Lecturer in Sitar**

The post has been lying vacant since 1/6/2018 due to promotion of Shri Rahimat A. Khan to the post of Director, Faculty of Indian Music & Dance. The said post was revived on 20th July, 2020. The same was placed before the Executive Board for revival.

b. **Lecturer School of Drama**

The post has been lying vacant since 1/9/2020 due to retirement of Shri Sandeep Kalangutkar, Lecturer School of Drama. The same will be lapsed on 1/9/2022. The same was placed before the Executive Board for revival.

c. **Tabla Accompanist re-designated as Music Trainer (Harmonium)**

One post of Tabla Accompanist was re-designated as Music Trainer (Harmonium) vide Order No. KA/Est./Revive-post/2020-21/728 dated 20th July 2020. The post is lying vacant for almost two years.

The said post needs to be revived. The same was placed before the Executive Board for revival in the Pay Matrix Level - 5.

d. **Driver**

One post of driver is lying vacant since 1/1/2018 due to retirement of Shri Vasudev Kundaikar, Driver. The same was revived on 20th July, 2020.

The same needs to be revived in the Pay Matrix Level - 2. The same was placed before the Executive Board for revival.

Resolution:

The members unanimously resolved to revive the following posts:-

- Lecturer in Sitar in the pay matrix level- 9
- Lecturer School of Drama in the pay matrix level- 9
- Tabla Accompanist re-designated as Music Trainer (Harmonium) in the pay matrix level- 5
- Driver in the pay matrix level- 2

Action by: Office Superintendent

5. **To consider the representation of Ms. Goretti Vaz Pinheiro for the post of Director, Department of Western Music.**

The representation dated 22nd September 2021 of Smt. Maria Goretti Vas Pinheiro, Lecturer in Violin, Department of Western Music for promotion to the post of Director, Department of Western Music.

On evaluating her representation, it is noticed that she has performed as Violin Teacher in the year 22/9/1993. She was promoted to the post of Lecturer in Violin on 1/08/2001. The total service of Smt. Maria Goretti Vas Pinheiro in the Department of Western Music is 28 years till date.

However, as per requirement of Recruitment Rules for the post of Director, Department of Western Music is " Post Graduate degree in Composition or Orchestral Direction or Conducting or Instrumentation from renowned University identified by Kala Academy with a minimum attendance of 5 years OR Post Graduate Degree from any recognised university abroad or Conservatory accepted by Kala Academy in any of the instruments taught in the Western Music section of Kala Academy with a minimum attendance of 5 years. OR Local Examination of FTCL/FRSM with minimum theory i.e. Diploma (Associate Theory - ABRSM/TCL.)", which is not in her possession.

We have advertised the post of Director, Department of Western Music twice to fill on regular basis but, in response we have not been able to receive such a qualified candidate as per Recruitment Rules for which we had to extend the contract of present Director, Fr. Romeo Monteiro (contract) for the period from 1st Nov., 2021 to 31st Oct., 2022. In view of the above, the matter is placed before the Executive Board for necessary decision in the matter.

Resolution:

The members unanimously resolved to advertise the post of Director, Department of Western Music and accordingly the post will be filled up on regular basis.

Action by: Office Superintendent

6. **To give relaxation for 15 years residency in the State of Goa to Shri Chethan Murthy D. R. Mridangam Accompanist.**

The post of Mridangam Accompanist was advertised two times on 21/7/2017 and 31/10/2018. In response to the advertisement dated 21/7/2017 we had not received a single application. And in response to the second advertisement dated 31/10/2018 two applications were received, out of which one applicant did not have the required qualification for the post. Second Shri Chethan Murthy D.R. possessed the required qualification and experience, but did not have fifteen years residency in the State of Goa. Since the post of Mridangam Accompanist is essential in teaching Bharatnatyam in the Faculty of Indian Music and Dance, and not suffer the students of the Faculty of Indian Music & Dance, Shri Chethan Murthy D.R. was appointed to the of Mridangam Accompanist. The post was filled on priority basis. The matter of giving relaxation of 15 years residency was discussed in the meeting of Executive Board held on 25th June 2018. And subsequently, the proposal was sent to the Government for giving relaxation of 15 years residency in the State of Goa for three times vide our letter nos. KA/Est./Relax-M.A./2018-19/3618 dated 18/01/2019., KA/Est./Permission-Relax/2019-20/1037 dated 28/06/2019 and our letter no. KA/Est./FIM& D-Relx./2020-21 dated 18.05.2020 and the same was rejected.

As the relaxation for 15 years residency lies with the Government for which cabinet decision is required. The matter was placed before the Executive Board for decision.

Resolution:

It was unanimously resolved to place the matter before the cabinet decision for obtaining relaxation for 15 years residency to confirm the services of Shri Chethan Murthy D.R., Mridangam Accompanist at Kala Academy Goa.

Action by: Office Superintendent

7. **Giving age relaxation for appointment of Shri Uday Naik, Teacher in (Harmonium)**

Shri Uday Naik is working as Teacher in Harmonium since 2/7/1999 on contract basis.

The matter regarding regularization of services of Shri Uday Naik, Teacher (Harmonium), working on contract basis in Kala Academy's Music Centre, Quepem and Sanguem giving necessary age relaxation.

The proposal was moved by this office on 4/03/2021 through its Administrative

Department, Directorate of Art and Culture, Panaji - Goa to the Government.

The proposal was sent to the Government for appointment of Shri Uday Naik, as Teacher in Harmonium giving the age relaxation on 12th Feb.2020. In this regard letter no. DAC/5/ADMN/341/K.A.U.N.R.S./2021/2093 dated 20/08/2021 received from Directorate of Art and Culture regarding observation/clarification given by Department of Personnel, that as per Circular No.1/49/76-PER (Pt.II) dated 27/08/2013, the Government has granted age relaxation to contractual employees working in various Government Departments to the extent of their total contractual service subject to a maximum of five years to enable them to apply for the post advertised for direct recruitment subject to the condition that their initial contractual appointment is done through a process of advertisement, adhering to conditions of the Recruitment Rules. etc.

Since Shri Uday Naik, is working on contract basis for past 22 years as Harmonium Teacher and in order to regularize his past service on the said post, age relaxation and regular appointment on the post of Harmonium Teacher, cabinet decision from the Government is required.

The matter was placed before the Executive Board for decision and consideration.

Resolution:

It was unanimously resolved to place the matter before the cabinet decision for obtaining age relaxation to Shri Uday Naik, Harmonium Teacher and to regularize his services at Kala Academy Goa.

Action by: Office Superintendent

8. To Create permanent posts for the Teachers on 'lecture basis' / increasing their Salary at present.

The 9 Teachers who are on 'lecture basis' are qualified and dedicated. Some of them travel long distances to come for classes. If they conduct private classes at home, they can make far more in terms of monetary earnings. In the bargain, KA will be losing good teachers.

If permanent posts cannot be created for these Teachers soon, at least the ceiling of their Salary could be increased, so that they get an incentive to remain till the posts are created.

It is proposed to increase the remuneration of 9 teachers from Rs. 500/- to Rs. 650/- per lecture of one hour duration subject to the ceiling of Rs. 25,000/-. Further, it is also proposed that increase ceiling may be made applicable with immediate effect.

The matter is placed before the Executive Board for necessary decision to create permanent posts for the Teachers on 'lecture basis' / increasing their Salary.

Resolution:

It was unanimously resolved to increase the remuneration of 9 teachers from Rs. 500/- to Rs. 650/- per lecture of one hour duration subject to the ceiling of Rs. 25,000/- with immediate effect.

Action by: Office Superintendent/ A.O./
D.W.M



70/c

11.
a.

9. **Expert Committee to be appointed for various programmes/activities of Kala Academy Goa.**

Resolution:

The matter of constituting the expert committees for various programmes/activities of Kala Academy Goa was placed before the Executive Board. It was unanimously resolved to place the matter before the forthcoming meeting of General Council in order to constitute the various committees.

Action by: P.A. to M.S.

10. **Construction of Residential cum Commercial Complex in the plot of Kala Academy Goa at Goa Housing Board Colony, Alto Porvorim- Goa.**

Kala Academy Goa is having 10 nos. of MIG Houses in plot area 2810 sq.mt. at Housing Board Colony, Alto, Porvorim Goa which is been used as staff quarters. The same are under dilapidated condition for which this office has requested PWD to prepare an estimate for its repair. Estimate tune of Rs. 54,78,348/- has been received from Public Work Department, Executive Engineer, Work Division-I (Bldgs), Panjim Goa, towards minimum repair.

It is proposed to utilized total plot area as per current FAR by constructing commercial cum residential complex which include staff quarters and commercial building equip with shops, guest rooms, dormitory, canteen etc. can be leased out which can generate revenue for Kala Academy Goa and also can accommodate the Guest and Artist for our programs, workshops organizes by Kala Academy.

In view of above, matter was placed before Executive Board of Kala Academy for its appraisal and approval.

Resolution:

Hon'ble Chairman informed the members the detailed position of the staff quarters situated at Housing Board, Porvorim. Kala Academy Goa is having 10 nos. of MIG Houses in plot area 2810 sq.mt. at Housing Board Colony, Alto, Porvorim Goa which is been used as staff quarters.

The same are under dilapidated condition for which this office has requested PWD to prepare an estimate for its repair. Estimate tune of Rs. 54,78,348/- has been received from Public Work Department, Executive Engineer, Work Division-I (Bldgs), Panjim Goa, towards minimum repair.

It was unanimously resolved to construct of Residential cum Commercial Complex in the plot of Kala Academy Goa at Goa Housing Board Colony, Alto Porvorim- Goa by utilizing corpus fund of Kala Academy which is to the tune of Rs. 6.55% from all three banks i.e. Canara Bank, Indian Overseas Bank and Union Bank of India. It is further resolved to utilize total plot area as per current FAR by constructing a commercial cum residential complex which will include staff quarters and commercial building equip with shops, guest rooms, dormitory, canteen etc. can be leased out which can generate revenue for Kala Academy Goa and also can accommodate the Guest and Artist for our programs, workshops organizes by Kala Academy. The Hon'ble Chairman suggested to appoint an consultant to prepare estimate & plans. The work will be carried out departmentally.

Action by: T.M./A.O.

11.

Kala Academy Goa's College of Theatre Arts

a.

Approval to provide funds/advances to Kala Academy Goa's College of Theatre Arts for the Financial Year 2022-23.

Kala Academy Goa's College of Theatre Arts needs funds to manage day to day expenses & purchases to setup adequate infrastructure. It is now in its 5th Year but needs lot of infrastructure to be setup. There was inadequate funding during the FY 2021-22 and as such there is a pending payment of approximately Rs. 24 lakhs that needs to be settled. Being an aided institution, the college is entitled for grant -in-aid for salary and non-salary (maintenance grants) components. The salary grants (actual) are paid directly to meet the salary payments of regular, contract and lecture basis appointments of teaching and non-teaching staff. The college is still not adequately staffed in terms of teaching faculty and substantial expenses in terms of payments to visiting faculty is to be made through the funds of Kala Academy Goa at present. Over the period this expenses will be minimal/nil as and when the faculty appointments are completed. Another major expenses that has to be borne by Kala Academy Goa is the expenses towards the play production which does not comes under the GIA pattern. We are requesting the DHE to consider these expenses into GIA. It may be noted that the non-salary grant that our college is eligible is at present maximum Rs 40 lakhs per year but we need to spend the amount (by first advancing it into the maintenance account of the college) and the same is reimbursed in the next financial year after submission of audited statements of the previous year. During the FY 2021-22 the amount spent by Kala Academy Goa and that is reimbursable is approximately Rs 10 lakh only as compared to maximum limit of Rs 40 lakhs. If full amount was provided to the college, there will be less burden on Kala Academy Goa in the coming years and hence it is requested that this matter may be considered seriously and adequate funds (that is admissible as well as additional essential expenses that are not admissible) be provided in time bound manner for the year FY 2022-23 and onwards. This will ensure that college will become self sufficient in coming years. The budget for the F.Y. 2022-23 was enclosed for approval.

Resolution:

It was unanimously resolved to sanction funds to meet the expenses of Kala Academy's College of Theatre Arts for the financial year 2022-23 in order to meet admissible expenses under Grant in aid of Directorate of Higher Education as well as non admissible essential expenses such as play production and visiting faculty honorarium according to availability of funds with Kala Academy until such expenses are borne by Directorate of Higher Education.

Action by: A.O./ Principal (CTA)

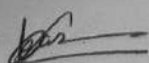
b.

Sanction of funds to meet pending payments of Financial Year 2021-22.

Due to lack of funds, from the budget submitted during F.Y. 2021-22, pending bills and purchases amounting to Rs. 24,00,000/- needs to be settled. The fund of Rs. 24 lakh may be sanctioned. The statement of pending bills was enclosed.

Resolution:

It was unanimously resolved to provide funds to meet pending payments of bills, play productions, visiting faculty payments and other expenses for which order have been processed for financial year 2021-22.

Action by: A.O./ Principal (CTA)



c. **Maintenance of College accounts to be delinked from common Accounting System of Kala Academy Goa in-order to meet Directorate of Higher Education requirements.**

DHE provides Salary grant to meet salary payments of Regular, Contract & Lecture basis teachers & regular & contract of non teaching staff of the college for which NOC of DHE are given as per staffing pattern and workload calculations. It also provides maintenance grants max 40 lakhs to the College as an aided institute. In addition the College charging fees from students as per rules. All these accounts need to be audited every year and reported to DHE in order to be eligible for reimbursement of grants. At present the accounting system of Kala Academy is used to handle all the accounts of college. Being an aided institute there is a need to delink and maintain the accounts of College separately that will enable smooth production of the reports and information that is desired by DHE. Moreover, we have recruited accounting staff to handle the accounts. Any guidance/approvals to certain expenses (that are met from funds of Kala academy Goa) can be taken from time to time. It is also proposed that funds required to meet the expenses required from Kala Academy Goa will be transferred as and when funds are available with Kala Academy Goa to college general account or maintenance account since grant in aid fund comes only after spending in the form of reimbursement subject to audit settlement. Kala Academy Goa needs to transfer periodically adequate funds so as to ensure that College takes full benefit of GIA and spends the full amount it is eligible i.e. Rs. 40 lakhs. Moreover, DHE has installed online modules to manage accounting which has to be used by every College. Proposal to delink the College accounts from Kala Academy & to follow its own accounting system was placed for approval.

Resolution:

It was unanimously resolved that due to Directorate of Higher Education requirement for the financial year 2022-23, accounts of Kala Academy's College of Theatre Arts shall be maintained separately with major responsibility of maintaining the accounts will be with the staff of Kala Academy's College of Theatre Arts. Whenever necessary administrative and financial approval shall be taken from Kala Academy Goa. The Principal (College of Theatre Arts) shall prepare the implementation plan and submit it to Kala Academy Goa for approval and implementation.

Action by: Principal (CTA)/ A.C.

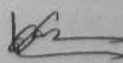
d. **Appointment of Auditor for Financial Year 2020-21, F.Y. 2021-22 and onwards for Kala Academy Goa's College of Theatre Arts.**

The Directorate of Higher Education requires that every aided College has to submit its audited statements of every Financial Year in order to be eligible for grants reimbursement. It is proposed to utilize the services of the same auditor as that of Kala Academy Goa to audit the accounts of the College for F.Y. 2020-21, 2021-22 and further.

Resolution:

It was unanimously resolved to utilize the services of the same auditor as that of Kala Academy Goa to audit the accounts of the College. The audit fees will be paid from the maintenance grants of Kala Academy's College of Theatre Arts. If the auditor is unwilling to spare his services, Kala Academy's College of Theatre Arts may arrange for a competent auditor.

Action by: Principal (CTA)/ A.O.





Revision of the Governing Board of Kala Academy Goa's College of Theatre Arts.

When the Governing Board was formed, there were no regular teachers approved in the College. Now since we have regular teachers, the nomination of teachers as proposed in Governing Board formation may be made. The term of the GB is co-terminus with the Executive Board of KAG. It is proposed to nominate senior faculty member Shri. Gangaram Narvekar to represent teachers on Governing Board.

Resolution:

It was unanimously resolved to nominate Shri. Gangaram Narvekar as representative of Kala Academy Goa's College of Theatre Arts as college teacher in the Governing Board. It was further resolved to retain Shri Ravindra Amonkar on the Governing Board until the term of Executive Board of Kala Academy Goa.

Action by: Principal (CTA)

f. **Approval to continue the functioning of the College from Rajiv Gandhi Kala Mandir, Ponda for A.Y. 2022-23 or till the completion of restoration work of Kala Academy Goa Campus.**

At present the College is functioning from Rajiv Gandhi Kala Mandir, Ponda Goa as temporary measure till KAG is restored and operational. RGKM had permitted to use their campus for one AY 2021-22. We have already requested RGKM Ponda to permit us to function for the coming AY 2022-23. The rent to be paid to RGKM is still not fixed by PWD officially. It is proposed to request RGKM to reduce the rent as the amount admissible under the maintenance grant is less.

Resolution:

It was unanimously resolved to request Rajiv Gandhi Kala Mandir, Ponda to continue operating of college campus for the academic year 2022-23 until restoration of Kala Academy Goa is completed. It was further resolved that being a educational institution, the rent for use of premises of Rajiv Gandhi Kala Mandir, Ponda by Kala Academy's College of Theatre Arts may be waved off by Rajiv Gandhi Kala Mandir, Ponda.

Action by: Principal (CTA)

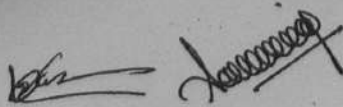
g. **Approval to offer Masters in Performing Arts (Theatre Arts) from A.Y. 2023-24.**

The KAG's College of Theatre Arts introduced BPA (Theatre) from AY 2018-19. The (Theatre) The first batch of 19 students is passing out in July 2022. These students and subsequent batches are desirous of higher studies in this field. It may be noted that the college was accorded NOC to start BPA as well as MPA by DHE at the same time. Now since we have prospective students, it is proposed to apply for affiliation to start MPA (Theatre) to Goa University from AY 2023-24.

Resolution:

It was unanimously resolved that in view of NOC granted by Directorate of Higher Education to Master in Performing Arts (Theatre) and considering that Bachelor in Performing Arts students are now graduating that application for affiliation and other preparations with respect of starting Master in Performing Arts (Theatre) for the academic year 2023-24 for college of Theatre Arts may be taken up.

Action by: Principal (CTA)



66/C

12. Any other matter with permission of the Chair.

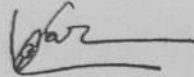
- a) Shri Cosma Fernandes, Member suggested to include the more content of study of Tiatr in Bachelor of Performing Arts curriculum.

Action by: Principal (CTA)

- b) Smt. Poornima Kerkar, Member suggested to start the scheme of travel grant to Goan writers (Sahitya Pravas).

Action by: P.D.O.

As there was no other matter to discuss, the meeting ended with the thanks to the Chair.



(Vinesh Arlenkar)
Member Secretary
Kala Academy Goa



(Govind S. Gaude)
Hon'ble Chairman
Kala Academy Goa

65/C



Step by step process for State Autonomous Bodies (SABs) to join National Pension System (NPS)

Any SAB, desirous of joining NPS, is requested to undertake the following process :-

Sr. No.	Particular
1	Government Order / Confirmation Letter from State Government
2	Appointment of Designated Office for Coordination with NSDL CRA
3	Letter of Consent by the SAB (State Autonomous Bodies)
4	Master Creation Form by SAB
5	Registration of Administrative Nodal Offices
6	Creation of Accounting Head for CRA Billing
7	Subscriber Registration
8	Contribution Upload Process

May be submitted Simultaneously

The details of each process are as below :-

1. Government Order / Confirmation Letter from State Government :

The State Government under which the SAB is in existence, to provide a Government Order / Notification on Adoption of NPS for SABs. The Government Order / Notification to provide all details on policy and operational aspects of implementation of NPS in SABs.

No separate agreement with NSDL CRA need to be executed by the SABs if State Government has already executed agreement with NSDL CRA.

2. Appointment of Designated Office for Coordination with NSDL CRA :

SABs may appoint a Designated Office as a 'Single Point of Contact' to coordinate with NSDL CRA for all issues concerning operationalization of NPS.

The contact details including official email IDs and landline numbers may be shared with NSDL CRA through the Master Creation Form mentioned in the Master Creation Form point no 4 below.

3. Letter of Consent by the SAB :

SABs may share a duly authorized Letter of Consent to PFRDA under copy to :-

- a) NPS Trust
- b) NSDL CRA
- c) Head of Department & Nodal Officer Designated by State Government for NPS

The format of Letter of Consent is available at :-

npscra.nsdl.co.in/state-forms.php

4. Master Creation Form by SAB :

SAB may submit duly authorized Master Creation Form to CRA before joining.

Master Creation Form captures the following SAB information :-

- a) Registered Name of the SAB
- b) Address of the SAB
- c) All available Contact Details of the SAB
- d) Model* of Contribution Upload Adopted i.e. Centralised or Decentralised
- e) Details of Nodal Officer i.e. Single Point of Contact
- f) Authorized Signatories of the SAB and their Specimen Signatures

* Centralised model is generally adopted if a single office of SAB shall upload electronic Subscriber Contribution File to NSDL CRA and also remit Funds for the same.

De-centralised model is generally adopted if multiple offices of SAB exist and who shall upload separate electronic Subscriber Contribution Files to NSDL CRA and also remit the corresponding Funds for the same.

5. Registration of Administrative Nodal Offices :

SAB may identify the offices which shall be functioning as :-

- a. Oversight Office to function as Oversight Authority (Also termed as DTA office).
- b. District Treasury Office (DTO) i.e. the administrative office to perform the day to day activities on behalf of the subscribers.
- c. Drawing and Disbursing Offices (DDO) i.e. the administrative office to whom the subscriber is attached and who are responsible for collection and forwarding of Subscriber details like registration, maintenance, contribution etc to the DTOs.

On identification of the following offices by the SAB, the same shall be registered in CRA system by submitting the physical forms as follows :-

- a) Form N1 for Oversight Office

In most cases the Designated Office to coordinate with NSDL CRA (Pt. No. 3) is the same as Oversight Office. In this event, the same may be mentioned on the oversight office (DTA) registration form by way of a handwritten note. In case the Oversight Office itself shall operate as the DTA, DTO & DDO the same may also be mentioned on the oversight office (DTA) registration form by way of a handwritten note.

- b) Form N2 for DTOs
- c) Form N3 for DDOs (In case the DTO is registered as a DTO cum DDO, then this form may not be submitted.)

The forms are available at npscra.nsdl.co.in/state-forms.php

6. Creation of Accounting Head for CRA Billing :

NSDL CRA issues a quarterly service charge bill to all entities under NPS. We request that :-

- a) An account head is created for clearance of NSDL CRA Service Charges
- b) A process is put in place for approval and clearance of NSDL CRA Service Charges

7. Subscriber Registration :

Employees of SAB registered for NPS with NSDL CRA may apply for Permanent Retirement Account Number (PRAN), through the SAB, as follows :-

a) Online PRAN Generation Module (OPGM)

Using OPGM, the SAB enters subscriber information in NSDL CRA system for PRAN generation. The salient features of OPGM are :-

- PRAN is generated in 3 days
- Lower Account Opening Charge
- OPGM access can be customized as per the SAB's choice

b) Submission of Physical Common Subscriber Registration Form (CSRF)

SABs may advise their NPS eligible employees to fill and submit the physical CSRF to them for attestation. Once attested, the CSRF are forwarded to NSDL CRA's nearest agent i.e. Facilitation Center (CRA - FC).

The CSRF is available at npscra.nsdl.co.in/state-forms.php

8. Contribution Upload Process

The contribution upload and subsequent reconciliation (Matching & Booking) in CRA system is a two step process as follows :-

a) Subscriber Contribution File (SCF) Upload Process :-

Once the SAB is made operational and Subscriber's Registered, the process of Contribution Upload is begun by the SAB whereby an electronic file is prepared containing information of subscribers .

b) Fund Remittance Process :-

Once the electronic file (SCF) is uploaded to CRA System, a Transaction ID is generated on the basis of which a Fund Remittance is to be initiated in a prescribed manner to the Trustee Bank. The details of this are auto generated alongwith the Transaction ID in the Contribution Submission Form.

NSDL CRA provides complete hand holding for the entire process once an SAB is registered. A brief presentation on the same is available at :-

npscra.nsdl.co.in/state-standard-operating-procedures-for-nodal-offices.php

SABs do not need to give a separate confirmation of Fund Allocation Ratio for Pension Fund Manager Allocation as the Ratio selected by respective State Government shall be automatically applicable for the SABs.

For any queries in this regard please contact the below officials :-

Name of Official	Designation	Landline Number	Mobile Number	Email ID
Mr. Ankush Deshpande	Vice President	022 - 2499 - 4540	9819 - 064 - 405	ankushd@nsdl.co.in
Mr. Sunil Samuel	Assistant Vice President	022 - 2499 - 4279	9820 - 147 - 412	sunils@nsdl.co.in
Mr. Abhishek Dhuri	Senior Manager	022 - 2499 - 4266	9920 - 823 - 875	abhishek@nsdl.co.in
Mr. Akik Desai	Manager	022 - 2499 - 4751	9096 - 081 - 242	akikd@nsdl.co.in
Mr. Ramesh Kumar	Manager	022 - 2499 - 4315	9867 - 270 - 908	rameshk@nsdl.co.in
Mr. Chetan Karkera	Assistant Manager	022 - 2499 - 4663	9702 - 578 - 741	chetank@nsdl.co.in
Mr. Sonukumar Singh	Assistant Manager	022 - 2499 - 4296	9860 - 085 - 739	sonukumars@nsdl.co.in
Mr. Manoj Bhatt	Assistant Manager	022 - 2499 - 4818	9870 - 110 - 567	manojb@nsdl.co.in
Mr. Rakesh Chauhan	Assistant Manager	022 - 2499 - 4863	7718 - 020 - 140	rakeshc@nsdl.co.in
Mr. Deepak Marathe	Assistant Manager	022 - 2499 - 4693	7378 - 986 - 847	deepakm@nsdl.co.in
Mr. Saumitra Rane	Assistant Manager	022 - 2499 - 4568	7208 - 412 - 263	saumitrar@nsdl.co.in
Mr. Swapnil Kochrekar	Assistant Manager	022 - 2499 - 4708	9773 - 158 - 518	swapnilk@nsdl.co.in
Mr. Dileep Mahato	Executive	022 - 2499 - 4673	8652 - 501 - 614	dileepm@nsdl.co.in
Mr. Anirudha Nakashe	Executive	022 - 2499 - 4685	9619 - 344 - 646	anirudhan@nsdl.co.in
Ms. Dhara Kapadia	Executive	022 - 2499 - 4389	9819 - 018 - 211	dharaK@nsdl.co.in

KALA ACADEMY GOA

Minutes of the Executive Board Meeting held on 29th August, 2022 at 11.45 a.m. at the Conference Hall of Directorate of Art & Culture, Sanskruti Bhavan, Patto, Panaji.

The following members were present:-

- | | |
|---|---|
| 1. Shri Govind Gaude | Hon'ble Chairman |
| 2. Shri Vinesh Arlenkar | Member Secretary, Kala Academy |
| 3. Smt. Fransquinha Oliveira | Director (Admn.), Kala Academy |
| 4. Shri Sagun Velip | Director, Directorate of Art & Culture |
| 5. Representative of Director of Education, | Directorate of Education, Government of Goa |
| 6. Shri Ravindra Amonkar | Member |
| 7. Shri Ajay Naik | Member |
| 8. Shri Sandeep Sawal | Member |
| 9. Shri Dilesh D. Colvekar | Member |

The leave of absence was granted to following members as they informed their inability to attend the meeting due to unavoidable circumstances:

1. The Principal Secretary (Finance), Government of Goa
2. The Secretary (Art & Culture), Government of Goa
3. Smt. Poornima R. Kerkar, Member
4. Shri Mahabaleshwar Sail, Member
5. Dr. Cosma Fernandes, Member

The Member Secretary welcomed all the members of the Executive Board and with the permission of the Chair began with the agenda of the meeting:

1. To confirm the minutes of the meeting of the Executive Board held on 18th May, 2022.

The Action Taken Report on the minutes of the meeting held on 18.05.2022 was placed before the members for perusal and confirmation.

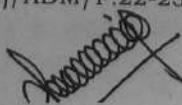
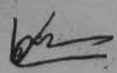
The Member Secretary read point No. 1 of the agenda of the meeting. It was resolved that resolution bearing No. Sr. 2, 3, 4, 5, 6, & 8, 9, were complied. Whereas resolution bearing No. Sr. 1,7,10 & 11 were under compliance.

Action by: A.O., Office Superintendent, T.M., Principal (CTA)

With above suggestions the minutes of the previous meeting were confirmed.

2. Additional Ancillary Works of Fire Fighting, Sound System, Stage Lights, Stage Craft, CCTV Surveillance & Foyer Area Design for Kala Academy, Campal, Panaji Goa.

This is regarding the structural repairs and renovation work of Kala Academy Goa Complex. Kala Academy Goa was in receipt of letter No. PWD/DIV-V(BN)/ADM/F.22-23/136 dated 27/07/2020 and letter No.

 1 

PWD/DIV-V (BN)/ADM/F.22-23/166 dated 19/08/2022 from Office of Executive Engineer, WD.DIV -V (B-N) addressed to the Director, Directorate of Art & Culture, Panaji- Goa and copy endorsed to Kala Academy Goa.

The major restoration of Kala Academy was made in the year 2004, in view of 1st IFFI hosted by Government of Goa. The existing system which was installed during the year 2004 such as Sound and Stage lights are of out-dated version/technology. As such, the spares are difficult to avail in the market. Considering the up-gradation, there is a need to install up-graded and enhanced system for Kala Academy Complex.

It is also to state that there is a mandatory need for Fire Fighting and CCTV Surveillance System, considering the safety and precautionary measures to safeguard the complex from any undo incidents as a public place.

Resolution:

The Technical Sanction submitted by Executive Engineer, Div V, PWD in regards to the ancillary work. It was unanimously decided that:

a) **Sound System & Cinema Projection System:**

It was discussed that an advanced sound system needs to be installed for all the venues i.e. Black Box, DMKM (Main auditorium) and OAA which will cater all type of programmes such as play production, western concert, orchestra, classical music festival, etc. It was also proposed parallel patching to operate sound system from orchestra pit or near stage area.

A new version Dolby Processor with sound system compatible for Atmos sound bar along with sound speaker was proposed for Main Auditorium (DMKM) and Jury Preview Theatre for cinema projection system. Considering the usage of Digital Projector, the same can be proposed under the guidance and recommendation of Entertainment Society of Goa a nodal agency appointed by Goa Government and who look after organization of International Film Festival of India and other film festivals.

b) **Stage Lights & Stage Craft**

It was unanimously resolved to install latest stage light equipment and luminaries with extra light fittings to cater the requirement of play production and programmes which will be compatible for the proposed stage light equipment by PWD.

Stage Craft mainly consists of stage curtains and utility bars which are mainly used for play productions such as Tiatr and Marathi Konkani Drama. The quantity of the curtain bars needs to be installed as per the existing patterns, otherwise it will be not feasible to perform play production in the auditoriums.

c) **CCTV Surveillance System**

It was decided to install adequate surveillance system in the complex to maintain safety and security of the complex.

d) **Fire Fighting**

It was decided to install and commission a firefighting

and fire detection system which is mandatory in nature. The same to be installed in consultation with the Department of Fire & Emergency services.

e) **Ancillary Work including of Design of Foyer Area and entrance circle floor with antiskid material at Kala Academy Goa.**

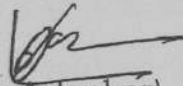
It was also decided to up keep the Foyer Area flooring in artistic design theme with same material as in the original estimate i.e. broken tiles (China Mosaic).

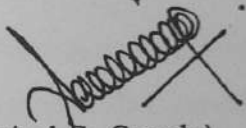
It was also decided to make the entrance circle with anti skid material as it was noticed slippery condition in monsoon due to growth in algae.

Action by: T.M

3. **Any other matter with permission of the Chair.**

As there was no other matter to discuss, the meeting ended with the thanks to the Chair.


(Vinesh Arlenkar)
Member Secretary
Kala Academy Goa


(Govind S. Gaude)
Hon'ble Chairman
Kala Academy Goa

MINUTES OF GENERAL COUNCIL MEETING OF RAVINDRA BHAVAN,
BAINA HELD ON 01st DECEMBER 2023.

The 15th General Council Meeting of Ravindra Bhavan Baina was held on 01st December 2023 (Friday) at 10.30am in the Conference hall of Ravindra Bhavan Baina. The Meeting was presided over by the Chairman Shri. Jayant Jadhav.

List of Members who attended the meeting is enclosed as Annexure 1.

Chairman of Ravindra Bhavan, Baina Vasco extended warm welcome to all newly elected members. Member Secretary also welcomed the members of General Council board and the following Agenda items were placed before the General council board with permission of the Chair and handed over the session to the Honourable Chairman.

The following points were discussed & approved in the said meeting.

Agenda No.1

Confirmation of the minutes of the last meeting held on 14 December 2021. Theatre Manager enlightened the minute of last meeting held on 14th December 2021 to all the members of the said meeting and after reading, the same is approved unanimously.

Agenda No.2

To discuss and finalise for the General Council Meeting Programmes of Cultural Section.

A) Chairman of Ravindra Bhavan Baina informed that honorium for "Ekank Darshana" programme to be increased from Rs. 8,000/- to Rs. 10,000/- and the same is approved unanimously.

Proposed by Chairman Shri. Jayant Jadhav. Seconded by Vice Chairman Shri. Dharmendra Prabhudessai. Resolution passed unanimously.

[Handwritten Signature]



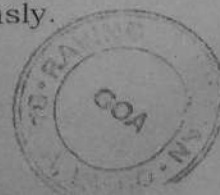
- 36/C
- B) Chairman of Ravindra Bhavan, Baina informed in the meeting that Split A.C is necessary in the Kathak, Vocal and Harmonium Classes Rooms. The same is approved in the meeting unanimously.
 - c) Chairman suggested that a 3 Members committee be formed to finalise the programme at Ravindra Bhavan Baina, Vasco, consisting of Chairman and 2 other Members namely 1.Gaurish Naik 2. Dilip Kajale.
 - D) Chairman proposed that a fee of Rs 100/- per month be levied to each student of Music classes. The suggestions is approved by all.

Agenda No.3

To discuss and finalise work of Technical Section.

- A) Capacity of Diesel Tank increased from 800 Ltrs to 1000 Ltrs. Work order has been issue for construction of new additional diesel Tank for Diesel Generator set 380 KVA with G.I Sheet (ISI) of 3MM thickness. Member Shri. Ankush Chari opined that GI sheet metal be used for the Tank. At this point Chairman instructed to Theatre Manager to involve Member Shri. Ankush Chari and Shri. Prakash Gawas in the matter. And solve the problem.
- B) Sound system Regarding
Modification and Upgradation of Sound system was allotted to M/S Concept Factory LLP320 vide Work Order No. RBB/VSC/AMC/Sound System/2021-22/47 dt 14/07/2021 for Rs 4,88,000/-
However Contractor failed to perform the contract as per above mentioned Work Order. Hence Contractor M/S Concept Factory LLP320 refunded the advance amount Rs. 1,22,000/- along penalty i.e Rs.12,200/- Total Rs.1,34,000/-
It is further decided that the said work be allotted in 3 different Work Order i.e. 1. Repair and Servicing for estimated cost of Rs. 4,88,000/-.
2. Fabrication and installation of speakers.
3. Calibration of all speakers in Main Auditorium.
Works at Sr. no. 2 & 3, Quotations will be invited.
All members agreed and approved unanimously.

[Handwritten Signature]



55/c

Agenda No.4

To discuss and finalise to nominate 5 members as per clause No. 7(VIII) of the constitution of Ravindra Bhavan Baina, Vasco to select the members from Reputed Institutions.

The issue was discussed in the meeting and it was agreed that 5 members be Co. opted from reputed Institute organisation. The same is approved unanimously.

Agenda No.5

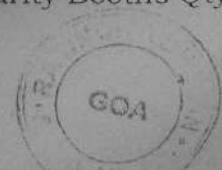
To discuss and finalise to nominate 5 members as per clause No. 7 (IX) of the Constitution of the Ravindra Bhavan Baina Vasco from Various fields. The issue was discussed in the meeting and the same was approved to take 5 members on the Committee from various fields. The same was approved unanimously.

Agenda No.6

To discuss and approve for proposed maintenance work of the following.

1. Installation of additional C.C.T.V Cameras to be fitted in all Music Classes. And other places as follows:
 - a) Swantanrya Veer Sawarkar Auditorium
 - b) Back side and Sub station
 - c) Mini Theatre
 - d) Conference Hall
 - e) Rehearsal Rooms
 - f) Guest Room
 - g) Parking Area
2. Purchase of Programmable Digital Light.
Console 96 Dimmer Channel with 24 fader 5x4 Pages CX-12
3. Fire System Painting work of all pipe lines, Motors and all associated equipment's.
4. Repair and Painting and Electrical work of Security Booths Qty 3.

[Handwritten Signature]



- 5 Repair work of 20 KVA UPS with replacement work of Exide battery 12V65Ah Qty-2
- 6 Repair work of 10 KVA UPS with replacement work of Exide Battery 12 V 42 AH Qty 32
- 7 Construction of Small Sheds Qty-11 for Split A.C Outdoor Units and Main Auditorium AC Duct.
- 8 Re-Construction work of Shed No:2 covering 500 KV Generator set.
- 9 500 KV Generator set Silencer and Canopy repair work.
- 10 Purchase of additional Fire Extinguishers CO 2 type 5 kg, Qty-15 for installing at Manohar Parrikar Sabhagraha, Conference Hall, Swatantrya Veer Savarkar and Back Side Sub station and also Administrative Office.
- 11 Painting works
 - a) Paining of Canteen Ladder and shutter
 - b) Painting of Parking Area.
 - c) Painting of front Main Gales Qty-2.
 - d) Painting of Main incoming high Tension electricity Pole of Safety Railing of Compound
 - e) Transformer Painting.
 - f) Painting of Generator Silencer

After brief discussion the above mentioned work has agreed and approved unanimously.

Agenda No.7

To Discuss and approve the issue of Annual Maintenance Contract of Various Technical System follows :

- a) AMC of Elevators Qty-2 (Lift)
- b) AMC of Sound System, DLP Projector and Server.
- c) AMC of CCTV system
- d) AMC of Stage Lighting system.
- e) AMC of Stage Mechanism system.
- f) AMC of A.C of Mini Hall, Conference Hall, and Administration Section.
- g) AMC of Fire Fighting system.
- h) AMC of 380 KVA Diesel Generator set (Paikane)
- i) AMC of 500KVA Diesel Generator set
- j) AMC of Xerox Machine
- k) AMC of Office Computers
- l) AMC of Total Plumbing work.

The same is agreed and approved unanimously.



Agenda No.8

To discuss and approve to Purchase and Installation and Commissioning of Technical work i.e. 11 KVA SF6 SC Switch Gear and 11 KV Cubical Metering and 11KV Breaker.

It was discussed in the meeting and decided to Purchase and Installation as well Commissioning of Technical work. As such administrative approval of Govt. has been accorded to purchase 11KVS F6 switch Gear with Installation work of Rs, 4,54,300/- including 18% G.S.T vide Directorate of Art & Culture Order Ref. NO. DAC/ADC/AA/ACB/Panel was approved unanimously.

Agenda No.9

To Discuss and approve to replace underground Cable of Street Light and repair Terrace light.

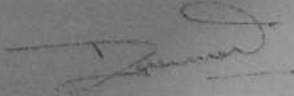
Issue was discussed in the meeting and approved unanimously.

Agenda No.10

To Discuss and approve the increase in the rates of Booking charges of all premises of Ravindra Bhavan Baina, Vasco.

It was decided in the meeting that the following increased rates shall be applicable with the effect from 1st December 2023

- 1) **Swatantrya Veer Sawarkar**
Per Session Rs. 11000/- (for School) Plus 18% G.S.T
Per Session Rs. 13000/- (For Others) Plus 18% G.S.T
- 2) **Mini Hall**
Per Session Rs. 6000/- Plus 18% G.S.T
- 3) **Conference Hall**
Per Session Rs. 2000/- Plus 18% G.S.T
Additional Hours Rs. 1000/- Plus 18% G.S.T



52/c

Agenda item No.11

To Discuss and finalise about Shortage of Staff.

Theatre Manager informed that due to shortage of staff in Administrative Section and Technical section it create problem for smooth functioning of Ravindra Bhavan Baina, Vasco. The letters has been forwarded regarding deployment of staff. Theatre Manager intimated that letters have been forwarded to Directorate of Art & Culture, and there is no action till date from Directorate of Art & Culture. The board of members suggested to send a reminder letter once again to Directorate of Art & Culture. The same is approved in the meeting unanimously.

Agenda item No.12

To Discuss and finalise about Canteen and Library.

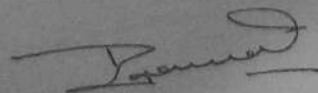
Theatre Manager brought to the notice of the Board that , this Ravindra Bhavan Baina, Vasco do not have its own Canteen facility, so also there is no other Canteen facility available nearby Ravindra Bhavan Baina, Vasco. And thus Members of public specially during Cultural and other programmes face difficulties and hence to have Canteen facility is very essential.

Chairman suggested that quotation be invited from Self Help group. The same is approved in the meeting unanimously.

Regarding Library

Theatre Manager brought to the notice of the Board that Foyer Area of near Swatanrya Veer Sawarkar Auditorium at Ground floor Foyer Area of Ravindra Bhavan Baina is marked for setting up Library.

In view of above Chairman informed that Directorate of Art & Culture has approved the said Area for setting started up Library and shortly the process of setting the same will be completed. The same is approved in the meeting unanimously.



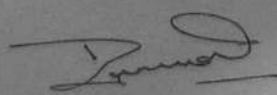
Agenda item No.13

To Discuss about purchasing of New Computer Sets.

Theatre Manager brought to the notice of the Board that all the Computer sets installed at Ravindra Bhavan Baina are very old and do not give satisfactory services and suggested to replace them by purchasing New Computer sets in place of old ones. The same is approved in the meeting unanimously.

Agenda No.14 Following other points were discussed with the permission of the Chair.

1. Chairman opined that Cultural programme committee meeting to be held every month at Ravindra Bhavan Baina to discuss about programmes. The same is approved in the meeting unanimously.
2. Regarding Annual Pooja of Shri. Satyanarayan.
Chairman informed that Annual Pooja of Shri Satyanarayan shall be organised on 23rd December 2023 and the same is approved in the meeting unanimously.
3. Chairman opined that opening Ceremony of Ram Janma Bhumi Temple be live Telecast at Mini Hall of Ravindra Bhavan Baina and accordingly necessary arrangement be made to Telecast the same on 22nd January 2024.
4. Monologue Competition be organised on the Topic of Life of Chatrapati Shivaji Maharaj on the occasion of Shivjayanti i.e on 17th February 2024 through professional Artist, the same is approved unanimously.
5. Chairman opined that Bal Gandharv Vidhyalaya Examination Centre facility be opened at Ravindra Bhavan Baina for Vasco City the same is approved unanimously.



- 6. Vice Chairman Shri. Dr. Dharmendra Prabhudessai suggested that to provide ID Cards for all the Board Members of Ravindra Bhavan Baina. The same is approved unanimously.
- 7. Smt. Archana Kochrekar Board Member suggested that a FOUNTAIN be installed at in front of Swatanrya Veer Sawarkar and she further stated that STATUES like dancing Narthakis etc be installed at in front of all Auditorium of Ravindra Bhavan Baina and the same is approved unanimously.
- 8. The issue of office shifting Dy. Collector Murmugao, Mamlatdar of Murmugao and Health Centre of Murmugao came to the discussion in the meeting. It felt necessary that the above mentioned all 3 offices of the Murmugao need to be shifted from Ravindra Bhavan Baina Vasco premises in view, Swatanrya Veer Sawarkar Auditorium likely to be functional on completion of A.C Chiller work, accordingly their attention be invited in the matter of shifting the offices and vacate our Ravindra Bhavan Baina premises. The same is approved unanimously.
- 9. Member Shri. Shantaram Paradkar suggest that only Registered Sausthas be allowed to participate and organise programme in Ravindra Bhavan Baina Vasco the same is approved unanimously.
- 10. It was discussed and resolved in the said meeting that the Mini Theatre on the 1st Floor of Ravindra Bhavan Baina Vasco may be renamed as "**MANOHAR PARRIKAR SABHAGRAHA**". The said proposal proposed by the Chairman and Seconded by Vice Chairman and all members. The approval of the same is to be send to the Directorate of Art and Culture for necessary approval. The same is approved unanimously.

The Meeting ends with thanks to Chairs.



(Signature)
(Bhagwant A. Karmali)
Member Secretary
Ravindra Bhavan Baina

MINUTES OF THE GENERAL COUNCIL BOARD MEETING OF THE INSTITUTE MENEZES BRAGANZA SOCIETY, PANAJI-GOA, HELD ON 10/01/2023 AT 03:30 P.M. AT CONFERENCE HALL OF INSTITUTE MENEZES BRAGANZA, PANAJI-GOA.

General Council Board Meeting of Institute Menezes Braganza Society, Panaji-Goa, was held in the Conference Hall of Institute Menezes Braganza, Panaji-Goa, on 10/01/2023 at 03:30 p.m. under the Chairmanship of Shri Dashrath Parab, Chairman and following members attended the same.

- 1. Shri Sarvottam P. Satardekar,
Dy. Director Accounts,
(Representative of Art & Culture) Member
- 2. Shri Arun Sakhardande Member
- 3. Shri Anil Samant Member
- 4. Shri Ramesh Vanskar Member
- 5. Shri Vinayak Narvekar Member
- 6. Ms. Shailaja Bale Member
- 7. Shri Mahesh Vegurlekar Member
- 8. Shri Sagar Javdekar Member
- 9. Smt. Kalika Bapat Member
- 10. Dr. Saish Deshpande Member
- 11. Shri Janardan Verlekar Member
- 12. Smt. Ujwala Kamat Tarcar Member
- 13. Dr. Asha Gahloth Member
- 14. Shri Avinash Ramnathkar Member
- 15. Shri Gorakh Mandrekar Member Secretary

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The meeting was delayed for 30 minutes as there was no quorum for the meeting.

At the outset, Chairman (IMB), Shri Dashrath Parab welcomed the newly appointed Member Secretary, Shri Gorakh Mandrekar and the General Council Members present for the meeting. Further he greeted/ congratulated Dr. Saish Deshpande, Shri Anil Samant and Shri Ramesh Vanskar for getting awards in their respective field and thereafter agenda items were taken up for discussion in the meeting.

1. **To confirm the minutes of the last meeting held on 26/07/2022.**

The Member Secretary had sent the minutes of the meeting to go through the same and inquire with them whether they have any queries in regards to the said minutes. There were no queries from the members, hence the same were approved.

It was **unanimously resolved** to approve the minutes of the General Council Board Meeting held on 26/07/2022.

Proposed by: Shri Ramesh Vanskar.

Seconded by: Shri Vinayak Narvekar.

2. **To discuss and propose budget prepared by Executive Board for the year 2023-2024.**

The Member Secretary brought to the notice of the members about the forthcoming programmes of the Institute. The list of proposed budgets for the year 2023-24 at Annexure-A was circulated. The Member Secretary said because of Covid-19 pandemic for last two years

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programmes were not conducted all the expenses were less. For the financial year 2022-23 the proposal of Rs.1,20,000,00/- (Rupees one crore twenty lakhs only) were sent, but this Institution has received only Rs.62,00,000/- (Rupees sixty-two lakhs only) which was not sufficient of conducting the programmes of the said financial year. Again Rs.40,00,000/- (Rupees forty lakhs only) proposal was placed, but Dy. Director Accounts said because of last quarter of financial year it is difficult to get the approval of grants because of closing. A lengthy discussion was held on the budget and finally approved the same.

It was **unanimously resolve and approved** the proposed budget prepared by Executive Board for the year 2023-2024.

Proposed by: Shri Janardan Verlekar

Seconded by: Dr. Saish Deshpande

3. To approve the programmes held in collaboration with various institutions from 1st August, 2022 to 31st December, 2022.

In regards to collaboration programme, Smt. Ujwala Tarcar suggested not to allow any association to perform/organise the programme again and again in the financial year. The Member Secretary said that in last General Body Council Meeting it was approved to allow the collaboration/concession twice in the financial year. Also Smt. Tarcar said to avoid giving the hall free of cost, as the most of the organization taking sponsorships and asking hall free of cost. Further it was discussed there are some special cases like Association of Deaf, Association of Blind it becomes difficult to tell such persons that we are not giving permission to spare the hall free of cost

Santhosh Kumar
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as they cannot express their feeling they cannot talk. As in such cases we are force to give the hall free of cost. Hence it is suggested to avoid giving hall free of cost, except genuine difficulty of the association or decision by the Chairman of Institute Menezes Braganza.

It was **unanimously resolve and approved** to avoid giving hall free of cost, except genuine difficulty of the association or decision by the Chairman of Institute Menezes Braganza.

Proposed by: Smt. Ujwala Kamat Tarcar

Seconded by: Shri Sagar Javdekar

4. To discuss and finalise upcoming programmes.

The Member Secretary informed the upcoming programmes like, Masik Srujan Sanwad on 20/01/2022 – Lalit Sahitya on four languages i.e. Hindi, Konkani, English and Marathi for college students and guide them.

Multilingual Kavi Sammelan -India Level on 25/01/2023 in first session Poem writing workshop and in second session kavi sammelan in languages like Konkani, Marathi, Hindi, English, Gujrati, Rajasthani, Malaylam, Kannada and Sindhi.

Kathak, Bharatnatyam workshop for students, Dance teachers & Music Trainers will organize on 29/01/2023 in the memory of Kathak Dance Scholar late, Smt. Shubhalaxmi R. Mandrekar.

Loknatya (Ranmale) programme on 04/02/2023 in collaboration with Navdurga Sustha, Borim, Shiroda-Goa.

Yuva Jagruti competition for School in collaboration with Abhivyakti on 11/02/2023.

Ujwala Kamat
20/1/23

Shri Sagar

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Yaditllo Vishnu - Punyatithi of late Shri Vishnu Surya Wagh,
Kartutvan Mahilancha Pravasa programme on 08/03/2023 by
inviting women's (mahilas) from remote areas how they grownup from
zero to hero.

Painting workshop and Lecture cum Exhibition, date will be
finalised after the Committee meeting.

In regards to Writers Meet (2 days) programme, the Member
Secretary said that the last time the said programme was organised in
May, 2022. He also mentioned that all should present for writer's meet.
The members suggested the places like Keri/Ponda/Kodar Farm if we
get in less rate, we will check and decide afterwards.

It was **unanimously resolve and approved** the said upcoming
programmes.

Proposed by: Shri Ramesh Vanskar

Seconded by: Shri Avinash Ramnathkar

**5. To discuss about repairs of the various systems of Institute
Menezes Braganza, Panaji.**

The Member Secretary said that following items are required to be
repaired/replaced and some items are required to be purchased.

- (1) Air Conditioner
 - (a) Compressor for A.C. ---- 01 no.
 - (b) Filters and Insulation for A.C.
 - (c) Xerox machine (old).
- (2) Sound
 - (a) Cross over ----01 no.
 - (b) Condenser Mick C5 ----04 nos.

Amchekar
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- (c) D 40 Mick --- 04 nos.
- (d) Shure SM 58 ----06 nos.
- (e) Digital microphone cable 12 mts. ----12 nos.
- (f) Small mick stan with holder -----6 nos.
- (g) Cordless Mick ---- 02 nos.
- (h) 24/32 channel mixer

- (3) Spares and Lubricants for DG
- (4) CCTV 7Cameras and DVR
- (5) Tiles replacement/rectification
- (6) Power pack ----01 no.
- (7) Projector not working condition
- (8) purchase of Chairs
- (9) Matting on Stage in Main Hall

This Institution have Fire Tank and water tank which are in use for long period and the same are not in good condition, therefore we have to Purchase new Fire tank and water tank.

In regards to wall tiles (at the entrance), Shri Mahesh Vengurlekar said that there is a digital printing at Savita Arts, Panaji is printing the matching designs. We can check with her about the wall designs tiles if she can do so.

The Member Secretary said that all tyres of vehicle No.GA 07 K0643 (Tata Manzo) are required to be replaced.

One Rack for painted photos - Shri Mahesh Vengurlekar said purchase by requesting for quotations from different dealers.

In regards to water proofing the file has been sent to Directorate of Art and Culture for approval, but till date not received any reply for the same.

Mahesh Vengurlekar
20/11/23

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The Member Secretary also suggested to put Solar system for the building. Long discussion was held on this point.

It was **unanimously resolved** to repairs/replace/purchase of the various systems of Institute Menezes Braganza, Panaji-Goa

Proposed by: Shri Mahesh Vegurlekar.

Seconded by: Shri. Janardan Verlekar

6. To discuss and decide new editor for Govapuri.

The Member Secretary informed that the present Editor, Shri Ramnath Pai Raikar is not willing to continue the work of Editor of Govapuri publication due to his health problem. Further the Member Secretary suggested the name of Dr. Jayanti Nayak as Editor and requested Members to suggest any other name rather than Dr. Jayanti Nayak for Editor for Govapuri of this Institution. All the members accepted/approved the name of Dr. Jayanti Nayak as Editor for Govapuri of this Institution.

It was **unanimously resolve and approved** the name of Dr. Jayanti Nayak as new Editor for Govapuri of this Institution.

Proposed by: Shri Anil Samant

Seconded by: Dr. Asha Gahloth.

7. To discuss and decide to use the interest on Fixed Deposit for repairs and maintenance of Institute Menezes Braganza, Panaji.

It was discussed and decided to use the interest on Fixed Deposit on maintenance of this Institution, as well as our revenue which is deposited

Sanjay
20/11/23

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in the corpus fund; which could be utilised for maintenance of this institute. This is as per the pattern of assistance of this institute.

Further the Member Secretary said that the funds we received is not sufficient for this institution for organising programmes and for maintenance of this institute. So, enquiry may be conducted to use the revenue for organizing programmes. A long discussion held on this topic. All the members suggested to make a letter informing DAC about the same.

It was **unanimously resolve and approved** to use the interest on Fixed Deposit and Revenue from corpus fund for the maintenance of this Institution.

Proposed by: Shri Janardan Verlekar

Seconded by: Shri Arun Sakhardande

8. Any other business with the permission of the Chair.

1. Dr. Saish Deshpande suggested to organise/celebrate programme of World Theatre Day on 27/03/2023 by keeping the programme like workshop on 'Parisanvad Sadrikaran' on topic of Bharatnatyam and Kathak along with our Goan students to give them platform and encourage them. We will try to do the same, if we received funds. Other members also suggested names of best teachers and dancers in Kathak and Bharatnatyam.

It was **unanimously resolved** to approve to organise/celebrate the

Sanjiv Chatur
26/11/23

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programme of World Theatre Day by keeping the workshop on 'Parisanvad Sadrikaran' on topic of Bharatnatyam and Kathak by spending less amount.

Proposed by: Shri Saish Deshpande

Seconded by: Smt. Ujwala Tarcar

2. The Member Secretary said that we cannot provide Driver for Chairman even on contract basis, as this Institution is autonomous body of Directorate of Art & Culture. Further he said that till date the payment to Chairman's Driver not paid. The Chairman said that he received direct approval from Chief Minister and Minister Art & Culture to pay his driver from funds of this Institution. All the members agreed and approved to pay Rs. 20,000/- (Rupees twenty thousand only) to the Chairman Driver from funds of this Institution for the year from April 2022 to March 2023 and further till Chairman's co-terminus term (Shri Dashrath Parab).

It was **unanimously resolved and approved** to pay Rs. 20,000/- (Rupees twenty thousand only) to the Chairman Driver from funds of this Institution for the year from April 2022 to March 2023 and further till Chairman's co-terminus term (Shri Dashrath Parab).

Proposed by: Shri Gorakh Mandrekar, Member Secretary (IMB)

Seconded by: Shri Ramesh Vanskar

3. Dr. Asha Gahaloth said that Department of Hindi, Govt. College Khandola planning to organize one-day State Level Seminar on 'Mohan

Amchakhu
20/11/23

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Rakesh Ka Sahityik Avdaan' on 31/01/2023 and requested for
collaboration with above college.

It was **unanimously resolved and approved** that Department of
Hindi, Govt. College Khandola planning to organize one day State Level
Seminar on 'Mohan Rakesh Ka Sahityik Avdaan' on 31/01/2023 with
collaboration.

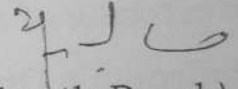
Proposed by: Dr. Asha Gahloth

Seconded by: Smt. Kalika Bapat.

Having no other item to be discussed the meeting ended with a Vote
of Thanks by the Member Secretary, IMB to all present.



(Shri Gorakh Mandrekar)
Member Secretary (IMB)



(Shri Dashrath Parab)
Chairman (IMB)

MINUTES OF THE EXECUTIVE COUNCIL BOARD MEETING OF THE INSTITUTE MENEZES BRAGANZA, PANAJI-GOA, HELD ON 17/10/2023 AT 10:30 A.M. AT INSTITUTE MENEZES BRAGANZA, PANAJI-GOA.

Executive Council Board Meeting of Institute Menezes Braganza, Panaji-Goa, was held on 17/10/2023 at 10:30 a.m. at the Conference Hall of Institute Menezes Braganza, Panaji-Goa, under the Chairmanship of Shri Dashrath Parab, the following members attended the same:

1. Shri Dashrath Parab Chairman
2. Shri Raju Gaonkar, (A.A.O. Art & Culture)
Representative of Directorate of
Art and Culture Member
3. Shri Sagar Jawdekar Member
4. Shri Mahesh Vengurlekar Member
5. Dr. Asha Gahaloth Member
6. Smt. Kalika Bapat Member
7. Shri Milind Mate Member Secretary

Welcome by the Chairman :

At the outset, Shri Dashrath Parab, Chairman (IMB) welcomed the members of the Executive Council Board present for the meeting and thereafter agenda items were taken up for discussion in the meeting.



2) To confirm the minutes of the meeting held on 20/12/2022. : 2 :

Member Secretary read the minutes of the meeting of Executive Council Board held on 20/12/2022.

It was **unanimously resolved to approve** the minutes of the Executive Board meeting held on 20/12/2022.

Proposed by: Shri Sagar Jawdekar

Seconded by: Shri Mahesh Vengurlekar

3) To approve the audit report for the financial year 2022-23.

Member Secretary placed the detail report before Committee that Chartered Accountant has informed that he will give the tentative audit report on 17/10/2023, but the same was not received. Further, he said that this point will be discussed in next General Council Meeting.

It was **unanimously resolved to** approve the audit report for the financial year 2022-23 in next General Council Meeting.

Proposed by: Sagar Jawdekar

Seconded by. Smt. Kalika Bapat.

4) To confirm and approve the expenditure incurred from April 2023 to September, 2023.

The Member Secretary circulate the expenditure statement incurred from April 2023 to September, 2023 and stated that this Institution are paying most of the bills towards security/housekeeping, electricity, water bill, honorarium to chairman, salary to Driver, newspaper, petrol, programme etc. from grants.

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It was **unanimously resolved and approved** the expenditure incurred from April 2023 to September 2023 towards payment to security/housekeeping, electricity, water bill, honorarium to chairman, salary to Driver, newspaper, petrol, programme etc...

Proposed by: Shri Sagar Jawdekar

Seconded by: Dr. Asha Gahaloth

5) **To discuss and finalise upcoming proposed scheduled program i.e.**

(i) **Rangabhumi Din on 05/11/2023 for full day conference.**

A lengthy discussion was held on the topic of Rangabhumi Din and it was decided to organize "Dashavatari" Drama by Goan Artist and a panel discussion on topic 'Gomantakiy Marathi Rangabhumiche Vartaman Aani Bhavishya' on the Rangabhumi Din.

It was **unanimously resolved** to organize "Dashavatari" and a panel discussion on topic 'Gomantakiy Marathi Rangabhumiche Vartaman Aani Bhavishya' on the Rangabhumi Din.

Proposed by: Smt. Kalika Bapat

Seconded by: Dr. Asha Gahaloth

(ii) **National Book Week Celebration from 18th to 24th November, 2023;**

It was discussed and decided to organize a Diction competitions i.e. Panel discussion on "Pustak Prakashan, Darja aani Mulyankit Mahatva", Panel discussion on "Samagrah Saahitya" of G.A. Kulkarni, Panel discussion on Konkani Kadmabari "Puran" by Dr. Prakash Paryekar, Drama "Aranyak", Elocution Competition in Hindi Language, Gomantakiy

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Rangabhumi Aani Striyaanche Yogdaan, Felicitation of Eminent Artists and competition for students on the topic "Mala Avadalele Pustak" for the higher secondary School Students and "Painting Competition" for the High School Students and on celebration of Foundation Day, release of quarterly journal 'Govapuri' of this Institution. Further, all the members said that more programme on National Book Week will be decided in due course of time.

It was **unanimously resolved** to organize a Diction competitions on celebration of Foundation Day, release of quarterly journal 'Govapuri' of this Institution and decided to organize more programme on National Book Week in due course of time.

Proposed by: Dr. Asha Gahaloth

Seconded by: Shri Sagar Jawdekar

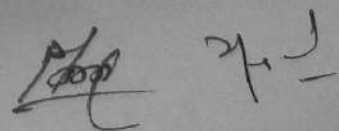
(iii) Zoome Chandrama program on the eve of Kojagiri Purnima in place of monthly (masik) Srujan day of September and October, 2023. The same event may schedule in the next financial year 2024-25.

The Member Secretary said the musical programme "Zoome Chandrama" will be organized on the occasion of Kojagiri Pournima proposed by Smt. Rajani Thakur a renowned singer of Goa, along with her group. The Executive members has decided to conduct the program of 'Zoome Chandrima' by the Institute Menezes Braganza and all the members has suggested the 'Zoome Chandrima' programme may also be schedule in the next financial year 2024-25.

It was **unanimously resolved** to ex-post facto approval to organize programme "Zoome Chandrama" a musical programme on the occasion of Kojagiri Pournima as proposed by Smt. Rajani Thakur a renowned singer of Goa, along with her group.

Proposed by: Smt. Kalika Bapat

Seconded by: Shri Sagar Jawdekar



6) To discuss and finalise regarding the Govapuri to be obtained standard of UGC care listed quarterly journal and its publication.

The Member Secretary said that the work of obtaining standard of UGC care listed quarterly journal will carry out the process as early as possible.

Further, the Member Secretary informed in the meeting that the printing of Govapuri was delayed because supply order was issued by oversight to higher side bidder so delayed to process of correction. After the correction order place to the lowest bidder and now it is ready to release at the time of Foundation Day.

It was **unanimously resolved** the work of obtaining standard of UGC care listed quarterly journal will carry out the process as early as possible and printing of Govapuri will release at the time of Foundation Day.

Proposed by: Shri Sagar Jawdekar
Seconded by: Smt. Kalika Bapat

7) In regards to booking of Institute Menezes Braganza, Panaji-Goa, the following issues to be discussed:

A. The Concession and Collaboration with the organization will be granted subject to request should receive from the Organiser before 10 days. The pencil booking may not be considered.

The Member Secretary bring above said point and all the members discussed on the issue and decided that when the organizer request for collaboration or concession, then the request letter should reach this office before 10 days from the organizer. Shri Sagar Jawdekar said that we should stop giving the halls free of cost, because some organizers are taking sponsorship from other Institution etc and also asking collaboration/concession with this Institution. Even the members discussed and highlighted the higher side bills of light, water etc. of this Institution.

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It was **unanimously resolved and approved** that when organizer request for collaboration or concession, then the request letter should reach this office from the organizer prior to programme at-least before 10 days and avoid/stop giving hall free of cost to the private/general programs, than the concessional rates.

Proposed by: Shri Sagar Jawdekar

Seconded by: Dr. Asha Gahaloth

B. It is noticed and observed that if Three session in both halls were reserved, then very next day's first session is difficult to provide/manage technical services.

The Member Secretary inform that when there are three sessions reserved in both halls, then very next day's first session is difficult to provide/manage technical services. On this issue all the members given their suggestion to manage the technical services from the head office, if possible.

It was **unanimously resolved** that to manage the technical services from the head office, when there are three sessions reserved in both halls.

Proposed by: Shri Sagar Jawdekar

Seconded by: Dr. Asha Gahaloth

C. To discuss and finalise the increase of security deposit to charge from Rs.2,000/- to Rs.5000/- for Main Hall and Rs.3,000/- for Conference.

In regards to Security Deposit, the committee has discussed and decided to increase charges of Security Deposit Rs. 5000/- in Main Hall and Rs. 3,000/- in Conference Hall instead of Rs, 2000/- with effect from approved the minutes.

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It was **unanimously resolved and finalised** to increase charges of Security Deposit Rs. 5000/- in Main Hall and Rs. 3,000/- in Conference Hall instead of Rs, 2000/- with effect from approved the minutes (Action by Theatre Manager).

Proposed by: Shri Mahesh Vegurlekar

Seconded by: Smt. Kalika Bapat

8) **The following issue were discussed with the permission of the Chair.**

(i) Shri Mahesh Vegurlekar said that cartoon workshop of cartoonist for students will organise after holiday and will fix the date for workshop in the month of December, 2023 and organize the same by proper modality and framing sub-committee for the same.

It was **unanimously resolved** that cartoon workshop of cartoonist for students will organise after holiday and will fix the date for workshop in the month of December, 2023.

Proposed by: Shri Mahesh Vegurlekar

Seconded by: Shri Sagar Jawdekar

(ii) Shri Sagar Jawdekar said the programme 'Ranmale' (Taluka Level) remain to be organized due to some reason. But this year will do by organizing lecture to students in due course of time by proper Lecturer.



It was **unanimously resolved** to organize the 'Ranmale' (Taluka Level) programme in due course of time by proper Lecturer.

(iii) It was decided in the meeting to organize the programme of Natyageet/Bhajan by inviting Shri Ajit Kadkade in due course of time.

It was **unanimously resolved** to organize the programme of Natyageet/Bhajan by inviting Shri Ajit Kadkade in due course of time.

(iv) Shri Mahesh Vengurlekar informed that the Rack for keeping painting was not as per sketch shown by him. Member Secretary said that they will call the supplier again and show him the changes to be done and also requested Shri Mahesh Vengurlekar to be present on the day when they called the Supplier.

It was **unanimously resolved** to make changes in the Rack for keeping paintings as per sketch. (Action by Theatre Manager)
Proposed by: Shri Mahesh Vengurlekar.

Seconded by: Shri Sagar Jawdekar

(v) All the members suggested to move the name plate of Institute Menezes Braganza on top where it is fix at Conference Hall and recommend to put hook to hold banner of the programme or make new frame taking measurement to hold banner and place the name plate of IMB outside the hall.

[Handwritten signatures]

31/c

It was **unanimously resolved** to move the name plate of Institute Menezes Braganza on top where it is fix at conference hall or else fix hook to hold banner of program or make new frame taking measurement to hold banner and place the name plate of IMB outside the hall. (Action by Theatre Manager)

Proposed by: Smt. Kalika Bapat.

Seconded by: Shri Sagar Jawdekar

(vi) The Member Secretary (IMB) informed in the meeting about the amount withdrawn of Rs.20,00,000/- (Rupees twenty lakhs only) for maintenance from corpus fund with approval of Government. The said amount of Rs.20,00,000/- withdrawn from corpus fund have to be reimbursed to respective Account. However, the members were discussed and suggested to pay all the bills of maintenance i.e. light, water etc. from Corpus Fund which are due for payment.

It was **unanimously resolved** to pay all the bills of maintenance i.e. light, water etc. which are due for payment from corpus fund. (Action by Accountant)

Proposed by: Shri. Mahesh Vengurlekar.

Seconded by: Shri Sagar Jawdekar



: 10 :

(vii) The Theatre Manager of this Institution has informed in the meeting that most of the work of repairs of the various system of Institute Menezes Braganza, Panaji-Goa, has been done by this Institution. Further he stated that we required to purchase cordless mike and collar mike for the use of this Institution.

It was **unanimously resolved** to purchase cordless mike and collar mike for the use of this Institution. (Action by Theatre Manager)

Proposed by: Shri. Mahesh Vegurlekar.

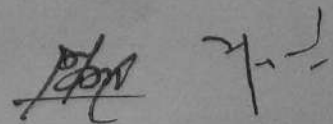
Seconded by: Smt. Kalika Bapat

(viii) Member Secretary informed that a letter is sent to Durga Motors requesting to send the Mechanic to inspect the vehicle No.GA-07 K 0643 of this Institution which is not in movable condition to repair the same. All the members informed to write letter to Mamlatdar of Bardez to relive Driver of this Institution as his services are very much needed to this Institution.

It was **unanimously resolved** to repair the vehicle No.GA-07 K 0643 which is not in a movable condition and letter to Mamlatdar of Bardez to relive Driver of this Institution as his services are very much needed to this Institution. (Action by Driver)

Proposed by: Dr. Asha Gahaloth

Seconded by: Shri Mahesh Vegurlekar.



(ix) All the members suggested to purchase new wooden chairs on stage in both halls and also placed Red Carpet on the stage at the Main Hall of this Institution.

It was **unanimously resolved** to purchase new wooden chairs on stage in both halls and place Red Carpet on the stage at the Main Hall of this Institution by following codal formalities.
(Action by Theatre Manager)

Proposed by: Smt. Asha Gahaloth.
Seconded by: Shri Sagar Jawdekar

(x) It was recommended by all the members to first discuss and decide the program to be organised, in the Executive Meeting and then after finalised the same.

Proposed by: Shri Sagar Jawdekar
Seconded by: Smt. Asha Gahaloth.

(xi) The Member Secretary submitted that an email letter received from Uttar Pradesh Bhasha Sansthan, Lucknow. In this letter the said Sansthan have proposed to organize Bahubhashik Kavi Sammelan jointly in collaboration with this Institution. In this regard, it was suggested by the members to provide Conference Hall, Sound System, Refreshment, Publicity and Memento's

towards sammelan. Providing, they should include and invite Goan Poets for the said Kavi Sammelan and selected the names of Poets for sammelan i.e. Sanskrut: Ms. Sunita Fadnis and Shri. Laxman Pitre, Konkani: Shri Paresh Kamat and Shri Nilba Khandekar, Marathi: Shri Dashrath Parab, Chairman (IMB) and Smt. Radha Bhave and Hindi: Dr. Shubhrata Mishra.

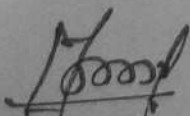
It was **unanimously resolved and ex-post fact approval** to collaborate programme with Uttar Pradesh Bhasha Sansthan, Lucknow by providing Conference Hall, Sound System, Refreshment, Publicity and Memento's towards sammelan. Providing, they should include and invite Goan Poets for the said Kavi Sammelan and selected the names of Poets for sammelan i.e. Sanskrut: Ms. Sunita Fadnis and Shri. Laxman Pitre, Konkani: Shri Paresh Kamat and Shri Nilba Khandekar, Marathi: Shri Dashrath Parab, Chairman (IMB) and Smt. Radha Bhave and Hindi: Dr. Shubhrata Mishra.

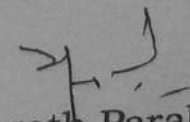
Proposed by: Dr. Asha Gahaloth

Seconded by: Shri Sagar Jawdekar

9) **Vote of thanks by the Member Secretary.**

Having no other item to be discussed, the meeting came to an end with a vote of thanks by the Member Secretary.


(Shri Milind Mate)
Member Secretary


(Shri Dashrath Parab)
Chairman (IMB)